

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 17/2007

R.A/C.P No.....

E.P/M.A No.....

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SECTION OFFICER (Judl.)

GENERAL COURT OF RECORD
COMMITTEE JURISDICTION

ORDER SHEET

1. Original Application No. 117/07

2. Mise Petition No. _____

3. Contempt Petition No. _____

4. Review Application No. _____

Applicant(s) Bikash Karan vs Union of India & Ors.

Advocate for the Applicant(s) J. L. Sankar

S. W. Tammali.....

Miss I. Das,

Adv. Asst. L. Das, Mrs. M. Das

Advocate for the Respondent(s) M. Chanda, S. Nath, U. Datta for Repd No. 528

Notes of the Registry

Date

Order of the Tribunal

Application is in form
F for Rs. 50/-

PC/BD

269351605

18.12.06

Dy. Registrar

(R.W)

Petitions (sp's
by whom on behalf
are derived without
any order

(R.W)

11.5.07. The claim of the applicant is that the respondents No.5 & 8 has filed O.A. No.39 of 2003 and O.A.No.308 of 2003 praying for up gradation of their seniority from 1984. The applicants though senior to them in the published seniority list were not made parties. The Hon'ble Tribunal was pleased to pass orders fixing the seniority of the respondents above the applicants. Draft seniority has been prepared by the official respondents showing the respondents No.5 & 8 senior to the applicants. The appointment in 1988 was made after the expiry of the life of the penal. The learned counsel for the applicant has contended that even though such an order was granted to the private respondents in G.C.No.71 of 1988 in

Contd/- h

2-
11.5.07

Received application copy with
order for respondents no.
① ② & ③

Seal Carter
Sup.
Appellate Board
A.Y.
14/05/07.

Application copies with
order dt. 11/5/07 for resp.
nos. 1, 2, 3 received by post
by law officers, O/O-Commissioner
of central Excise,
Shillong on 13/05/07.

Cust
19/6/07.

DL-20/6/07

Due to incomplete
of steps and envelope
the action ~~regarding~~ 25.6.07.
issue of notice's to the
resp. nos. 4 to 10 could not
taken as per order dt.
11/5/07. lm

20/6/07.

2.7.2007

Post the matter on 2.7.07 for filing
of written statement and further orders.

Vice-Chairman

Ms.U.Das, learned Addl.C.G.S.C. has
filed reply copy of which is served on the
counsel Mrs. U.Dutta, representing
Dr.J.L.Sarkar, learned counsel for the
Applicant.

Post the case on 25.7.2007. In the
meantime Applicant is at liberty to file
rejoinder, if any.

Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
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steps for resp.
nos. 5 to 10 received
on 2/7/07.

Cler
2/7/07.

25.7.07. At the request of learned counsel for the applicant three weeks further time is granted to file rejoinder. Post the matter on 16.8.07

Vice-Chairman

Notice of order sent
to D/Section for
issuing to resp.
nos. 5 to 10 by regd.
A/D post.

Cler
4/7/07. D/No-684 to 689
Dt= 6/7/07.

lm

25.7.07. Counsel for the applicant wanted time to file rejoinder. Three weeks further time is granted to the private respondents to file written statement. Post the matter on 16.8.07

Vice-Chairman

lm

13.9.07

The private respondents wanted to have further 3 weeks time to file written statement. In the meantime applicant is at liberty to file rejoinder to the written statement filed by other respondents.

Post on 8.10.07 for order.

Vice-Chairman

Notice duly served
on R-5,10
Cler
30/7/07.

W/Ls not filed.

pg

22
12.9.07.

(1) W/Ls filed.
(2) Rejoinder not filed.

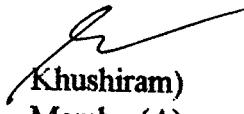
22
5/10.07.

No W/Ls from the 1st. Respondents.
No. 5 - 10.

08.10.07. Mr.M.Chanda appears for the private Respondent and he undertakes to file written statement within next week. He may do so, by 29th October, 2007.

Dr.J.L.Sarkar, learned counsel appearing for the Applicant seeks six weeks time for filing rejoinder. Prayer is allowed. He may file rejoinder by 20th November, 2007.

Call this matter on 23rd November, 2007.


Khushiram)
Member(A)


(Monoranjan Mohanty)
Vice-Chairman

lm

23.11.2007 Dr.J.L.Sarkar, learned counsel for the Applicant seeks four weeks time to file rejoinder.

Call this matter on 31.12.2007 expecting rejoinder from the Applicant.


(Khushiram)
Member (A)


(M.R.Mohanty)
Vice-Chairman

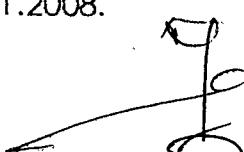
/bb/

31.12.2007 None appears for the Applicant nor the Applicant is present.

In this case written statement has already been filed. Applicant is yet to file rejoinder. Private Respondent No.8 has also not filed written statement in this case as yet.

Call this matter on 28.01.2008.

/bb


(M.R.Mohanty)
Vice-Chairman

O.A.117 of 2007

Notice served for the Application for

28.01.2008

800G.30.01

The Application is dismissed

Call this matter on 31.03.2008.

(M.R.Mohanty)
Vice-Chairman

Dr.J.L.Sarkar learned counsel appearing for the Applicant is present. Ms.Usha Das, learned Addl. Standing counsel appearing for the Respondent Nos. 1 to 4 is also present.

Despite opportunity, the Applicants ~~per~~ have not filed rejoinder as yet. The Respondent No.5 (Subrata Choudhury), Respondent No.6 (M.I.Singh), Respondent No.7 (Sankar Pratim Deb), Respondent No.8 (Bijon Kumar Das), Respondent No.9 (Santosh Seal), and Respondent No.10 (Abdul Kadir Zalini) have not yet filed written statement in this case.

Mr.M.Chanda learned counsel appearing for the private Respondent No.8 (Bijon Kumar Das) is however, present.

This case was admitted on 11.5.2007.

Call this matter for hearing on 10th March, 2008; when all the parties should come ready for hearing.

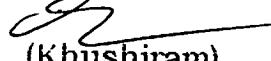
Send copies of this order to the Respondent Nos. 5 to 10 through the Additional Commissioner of Central Excise, stationed at Bhangagarh/Guwahati. The Additional Commissioner should ensure service of copies of this order on Respondent Nos. 5 to 10 well before 8th February, 2008, and report compliance to the Registry of this Tribunal by 12th February, 2008.

Respondent Nos. 5 to 10 are hereby given full opportunity to contest this case on the next date/ 10th March, 2008.

Call this matter on 10th March, 2008

W/S Bilef.

17.3.08


(Khushiram)
Member (A)


(M.R.Mohanty)
Vice-Chairman

DA 117/07

10.03.2008

None appear for the Applicants nor
the Applicants are present.

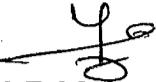
Call this matter on 31.03.2008.

11.3.08

W/S filed by the
Respondent Nos. 5 and 8.
undertaking given
by Service.

pg

31.03.2008


(M.R. Mohanty)
Vice-Chairman

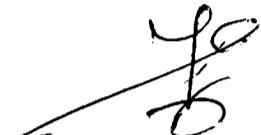
Call this matter on 08.04.2008.

Paris,

lm



(Khushiram)
Member(A)


(M.R. Mohanty)
Vice-Chairman

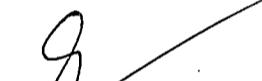
11.3.08

W/S received
from Rep't. No. 7
post. one copy kept in
(c) for the Applicants.

Paris

08.04.2008

Call this matter on 27.05.2008.


(Khushiram)
Member(A)


(M.R. Mohanty)
Vice-Chairman

lm

Rejoinder not
filed.

28.3.08

Rejoinder not
filed.

7.4.08

Rejoinder not
filed.

26.5.08

Rejoinder not
filed.

30.6.08

27.05.2008 On the prayer of Dr.J.L.Sarkar, learned
Counsel appearing for the Applicant (in
presence of Mr.M.Chanda, learned counsel
appearing for the Respondent No.8 and Mrs.
M.Das, learned Addl. Standing Counsel for
the Respondents) this case stands adjourned
and to be taken up for hearing on 1st July,
2008.

Mrs. M. Das, learned Addl. Standing
Counsel for the Respondents undertakes to
file her appearance memo for the official
Respondents in this case.


(Khushiram)
Member(A)


(M.R. Mohanty)
Vice-Chairman

lm

O.A. 117 of 2007

01.07.2008 Dr.J.L.Sarkar, learned counsel for the Applicant is absent for the reason of his sickness. Mrs.M.Das, learned counsel for the Union of India is absent for the reason of her sickness. Mrs.U.Dutta, learned counsel appearing for the Respondent No.8 is also present.

Rejoinder not filed.

19.08.2008

Call this matter on 20.08.2008 for hearing.

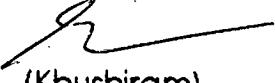

(M.R.Mohanty)
Vice-Chairman

/bb/

20.08.2008 On the prayer of Dr.J.L.Sarkar, learned counsel appearing for the Applicant (made in presence of Mrs.M.Das, learned Addl. Standing Counsel for the Union of India and Mr.M.Chanda, learned counsel appearing for the private Respondents), this case stands adjourned to be taken up on 23.09.2008 for hearing.

Rejoinder not filed.

22.9.08.

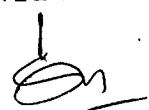

(Khushiram)
Member (A)


(M.R.Mohanty)
Vice-Chairman

/bb/

23.09.2008 Prayer has been made on behalf of Dr. J. L. Sarkar, learned counsel appearing for the Applicant seeking an adjournment. Prayer is allowed. Call this matter on 25.11.2008 for hearing.

lm


(S.N.Shukla)
Member(A)


(M.R.Mohanty)
Vice-Chairman

do not file.

8.5.09.

O. A. 117 of 2007

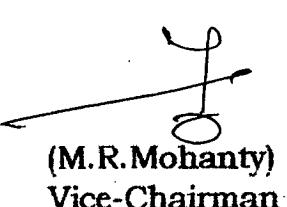
25.11.2008 Call this matter on 13.01.2009 for hearing.


(M.R. Mohanty)
Vice-Chairman

pg

13.01.2009 None appears for the Applicant nor the Applicant is present. Mrs. M.Das, learned Addl. Standing Counsel appearing for the Government of India and Mr. M.Chanda, learned Counsel appearing for the Respondent Nos.6,7 & 8 are present.

Call this matter on 24.2.2009 for hearing.


(M.R. Mohanty)
Vice-Chairman

24.02.2009 Call this matter on 25.03.2009 for hearing.

Send copies of this order to the parties to come ready for hearing.


(M.R. Mohanty)
Vice-Chairman

nkm

19.3.09

Miss U. Das,
Addl. CGSC. filed
Memo of Appearance
on behalf of Respondents.

19/3/09

25.03.2009

List on 11.05.2009 for hearing.


(Khushiram)
Member (A)


(A.K. Gaur)
Member (J)

W/S not filed. /bb/

23.3.09

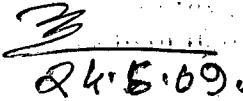
O.A.117 of 2007

11.05.2009 Call this matter on 26.06.2009.


(M.R.Mohanty)
Vice-Chairman

Rejoinder not
billed.

/bb/


24.6.09.

26.06.2009 Call this Division Bench matter on
24.07.2009 for hearing.

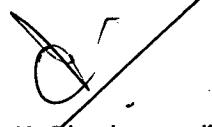

(M.R.Mohanty)
Vice-Chairman

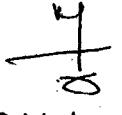
No rejoinder
billed.

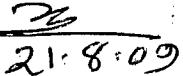

23.7.09
/bb/

24.07.2009 Mr.S.N.Tamuli, learned counsel for the
Applicant. Mrs.U.Dutta, learned counsel
representing Respondent Nos.5 & 8 prays for
an adjournment.

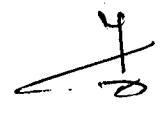
Call this matter on 19.08.2009 for
hearing.

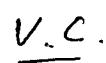

(M.K.Chaturvedi)
Member (A)


(M.R.Mohanty)
Vice-Chairman


21.8.09
/bb/

19.8.09 Heard in part. Call
on 26.8.2009 for further
hearing.


M(A)


V.C.

24.08.2009 On the prayer made on behalf of the Applicants, this Part Heard case stands adjourned to be taken up on 03.09.2009 for hearing


(M.K. Chaturvedi)
Member(A)


(M.R. Mohanty)
Vice-Chairman

lm

03.09.2009

Mrs.U.Dutta, learned counsel appearing for the Respondent Nos.5 & 8 seeks an adjournment on the ground of personal difficulty of Mr.M.Chanda, learned counsel appearing for Respondent Nos.5 & 8. Dr.J.L.Sarkar, learned counsel for the Applicant opposes the prayer.

Heard. Call this matter on 19.10.2009 for hearing.


(M.K. Chaturvedi)
Member (A)


(M.R. Mohanty)
Vice-Chairman

/bb/

19.10.2009 Ms. U. Das, learned counsel for the Respondents, should submit the report of service of notice ^{in private response} in terms of order dated 28.01.2008 within a week.

List on 26.11.2009.


(M.K. Chaturvedi)
Member (A)


(M.K. Gupta)
Member (J)

nkm

26.11.2009

List this matter on 12.01.2010.


(Madan Kumar Chaturvedi)
Member (A)


(Mukesh Kumar Gu)
Member (J)

/pb/

O.A. No.117 of 2007

26.11.2009

List this matter on 12.01.2010.

16.12.09

Memorandum
6/11 by the Respondent
through M.S. Li-Das,
Addl. CSAC, Copy
Received
16/12/09

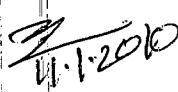

(Madan Kumar Chaturvedi)
Member (A)

/pb/

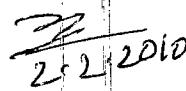
12.01.2010

On the written ~~request~~ of Dr. J.L. S.
Sarkar, learned counsel for applicant, case
is adjourned to 3rd February, 2010.

W/S B/Lell.


12.1.2010

W/S B/Lell.


2.2.2010


(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta)
Member (A) Member (J)

/PB/

03.02.2010

On the request of Mr.M.Chanda,
learned counsel for Respondent Nos.5 and 8
adjourned to 05.02.2010.


(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta)
Member (A) Member (J)

/bb/

05.02.2010

Heard learned counsel for all the
parties. Hearing concluded. Reserved for
orders.


(Madan Kr. Chaturvedi)
Member (A)


(Mukesh Kr. Gupta)
Member (J)

/pg/

22.02.2010

Judgment pronounced in open Court,
kept in separate sheets. O.A. is dismissed in
terms of the order. No costs.


(Madan Kumar Chaturvedi)
Member (A)


(Mukesh Kumar Gupta)
Member (J)

/bb/

Received copy on
behalf of Respondent
Mukesh Kumar Gupta
10/2/10
D/P, L.L.C.
22/2/10
Received
Mukesh Kumar Gupta
Addl. Counsel
10/2/10

15/3/2010

Judgement/Final Orders
dated 22/2/2010 is Prepared
and Sent to the D/Section
for issuing the all the
Respondents by Post
vide NO 592 to 595
dated 17-3-2010

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

O.A.No.117 of 2007

DATE OF DECISION: 22. 2. 2010

Shri Bikash Kar & 4 others

.....Applicant(s)

Dr J.L. Sarkar and Mr S.N. Tamuli

Advocate(s) for the
Applicant (s)

- Versus -

Union of India and others

Respondent(s)

Mrs M. Das, Sr. C.G.S.C. for Respondent No.4, Advocate(s) for the
Ms U. Das, Addl. C.G.S.C. for Respondent Nos.1-3, Respondent(s)
Mr M. Chanda and Mrs U. Dutta for
respondent Nos.5 and 8

CORAM:

The Hon'ble Shri Mukesh Kumar Gupta, Judicial Member

The Hon'ble Shri Madan Kumar Chaturvedi, Administrative Member

1. Whether reporters of local newspapers may be allowed to see the Judgment?	Yes/No
2. Whether to be referred to the Reporter or not?	Yes/No
3. Whether their Lordships wish to see the fair copy of the Judgment?	Yes/No

Member(J)

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No.117 of 2007

Date of Order: This the 22nd day of February 2010

The Hon'ble Shri Mukesh Kumar Gupta, Judicial Member

The Hon'ble Shri Madan Kumar Chaturvedi, Administrative Member

1. Shri Bikash Kar (Inspector),
S/o Shri B. Kar,
Aged about 45 years,
Law Cell, Customs N.E.R.,
Shillong.
2. Shri Subir Das Gupta (Inspector),
Aged about 55 years,
S/o Late M. Das Gupta,
Guwahati Central Excise Division,
Bhangagarh, Guwahati-5.
3. Shri Girinda Kalita (Inspector),
Aged about 48,
S/o Late D.R. Kalita,
H.Q. (Audit) Unit,
Central Excise Division,
Bhangagarh, Guwahati-5.
4. Shri Ramesh Chandra Sarma (Inspector),
S/o Late J.P. Sarma,
Tongla Range Under Tezpur
Central Excise Division,
Tongla, Dist. Mongoldoi.
5. Shri Dulal Kumar Das,
Aged about 51 years,
S/o Late B.R. Das,
H.Q. (Audit) Unit,
Central Excise Division,
Bhangagarh, Guwahati-5.

..... Applicants

By Advocates Dr J.L. Sarkar and Mr S.N. Tamuli.

- versus -

1. Union of India, represented by the
Secretary to the Government of India,
Ministry of Finance,
Department of Revenue,
New Delhi.

2. Chairman
Central Board of Excise and Customs,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.
3. Commissioner of Central Excise
Morelly Compound,
Shillong.
4. Regional Director
Staff Selection Commission,
Rukhminigaon, Guwahati.
5. Shri Subrata Choudhury,
Inspector,
Bamihat Range,
Shillong Central Excise Division,
Ribhoi District.
6. Shri M.L. Singh (Inspector)
Servhip Prev. Post under
Aizawl Customs Division.
7. Shri Sankar Pratim Deh (Inspector)
H.Q. Audit Unit Central Excise,
Shillong.
8. Shri Bijon Kumar Das (Inspector)
Commissionarate of Central Excise,
Dibrugarh.
9. Shri Santosh Seal (Inspector)
Agartala Customs Division,
Agartala.
10. Shri Abdul Kadir Zafini (Inspector)
Central Excise Dhubri Division,
Dhubri. Respondents

By Advocates Mrs M. Das, Sr. C.G.S.C. for
Respondent No.4, Ms U. Das, Addl. C.G.S.C. for
Respondent Nos.1-3, Mr M. Chanda and
Mrs U. Dutta for respondent Nos.5 and 8.

ORDERMUKESH KUMAR GUPTA, JUDICIAL MEMBER

Five Inspectors of Central Excise, in this O.A., filed under Section 19 of the Administrative Tribunals Act, 1985, challenge draft Seniority List of said cadre issued as on 01.06.2005 (Annexure-D). They also challenge appointment of respondent Nos.5 and 8 as Inspector. Further relief prayed for is that judgment of coordinate Bench of this Tribunal in O.A.Nos.39/2003 and 308/2003 be set aside, quashed and declare inoperative.

2. Facts, as stated, are that the post of Inspector in Central Excise is filled up by two methods namely, direct recruit through SSC as well as by promotion. Five applicants were promoted as Inspectors on 22.04.1987, 22.04.1987, 21.04.1987, 21.04.1987 and 26.06.1987 respectively. The direct recruitment process had been undertaken in the year 1984-85. Respondent Nos.5, 7 and 8 were called for interview and physical test in said direct recruitment process. Respondent No.5 who appeared in the physical test on 01.04.1985 failed to qualify the same and as such he was found disqualified. He was not included in the panel of successful candidates and, therefore, he had not been appointed. Said respondent No.5 then worked in a Nationalized Bank during 1986 to 1988. Seniority List of Inspectors was published as on 01.05.2001, 01.04.2002 and of the year 2003. In said seniority lists, respondent No.5 had always been shown as junior to them. All of a sudden a draft seniority list of Inspectors as on 01.06.2005 had been issued wherein respondent No.5 was shown over and above them. On their making enquiry, it was informed that the

18

seniority list as on 01.06.2005 was prepared based on judgment of this Tribunal in O.A.Nos.39 & 308 of 2003 dated 28.07.2004 and 29.09.2004 respectively. It appears that respondent No.5 had preferred O.A.No.39/2003 and impleaded Abdul Kader Zilani, M.L. Singh, S.P. Deb and S. Seal, who are respondent Nos.10, 6, 7 and 9 respectively in present O.A. Vide para 4.13 it was stated that said draft seniority list as on 01.06.2005 "has not been made final". Dr J.L. Sarkar, learned counsel for the applicant appearing alongwith Mr S.N. Tamuli, vehemently raised the following contentions:

- i) Respondent No.5 had not been appointed in the selection process undertaken in the year 1984-85. Rather he was appointed subsequently in the year 1988. Based on the principle of length of service or date of appointment, he cannot be assigned seniority prior to the year 1988. Applicants were promoted to said grade of Inspector in 1987. Furthermore, in the seniority list issued in the years 2001, 2002 and 2003 they had been shown over and above said respondent No.5. Comparative position according to them was as follows:

Seniority List as on	Seniority position of applicants	Seniority position of the Respondent No.5
01.05.2001	292, 293, 300, 301, 312	340
01.04.2002	286, 287, 294, 295, 306	334
01.05.2003	118, 119, 126, 127, 135	160
01.06.2005	100, 101, 108, 109, 117	64

- ii) Respondent No.5 filed aforesaid O.A. in a camouflage manner without impleading them and in collusion with

respondent Nos.6, 7, 8 and 9. In said O.A. i.e. O.A.No.39/2003 there were no reasons given why only said four persons were impleaded in said proceedings. Furthermore, said respondent Nos.6-9 did not contest the same and abstained from challenging said proceedings. Placing strong reliance on this Bench judgment in O.A.No.71/1988, Rakhal Chanda Roy vs. Union of India and others, it was contended that earlier judgment where they had not been impleaded as parties cannot be operated against them and has to be treated as non est. It was further contended that judgment in Rakhal Chandra Roy (supra) had been upheld by Hon'ble Supreme Court and, therefore, the same is binding upon this Tribunal.

- iii) Judgments in O.A.No.39/2003 as well as O.A.No.208/2003 were rendered per incurium and the same cannot be made applicable against them, which also adversely affected them to the extent these are against the applicant. They being not party to said proceedings, judgment rendered therein is not binding upon them. The only direction issued vide judgment in O.A.No.39/2003 had been to grant seniority to said applicant over and above respondent Nos.6-9 and it did not either directly or indirectly affect them. However, in draft seniority list issued as on 01.06.2005, applicants' positions were also relegated.
- iv) Panel prepared in the year 1985 had a life of only one year and as such the appointment of respondent No.5, even if done contrary to said law could not adversely affect their

legal right. It is well settled law that appointment shall be made as per law during the period, the panel was notified and operated. Appointment of respondent Nos.5 & 8 particularly when they were disqualified in 1985 was against aforesaid norms and, therefore, their appointment was per se illegal. Strong reliance was placed on AIR 1980 Bombay 55, Sitaram Hari Salunkhe vs. Laxman Rambodh Dubey and another, to contend that judgment rendered per incurium cannot be made applicable to other persons. On the proposition that they were necessary parties and ought to have been impleaded, reliance was placed on AIR 1974 SC 1755, The General Manager, South Central Railway, Secunderabad and another vs. A.V.R. Siddhanti and others. (1983) 3 SCC 601, A. Janardhana vs. Union of India and others, and 1992 (2) SJ (CAT) 10, C. Krishnan and others vs. Union of India and others. (1994) 1 SCC 431, S.K. Saha vs. Prem Prakash Agarwal and others was relied upon to contend that length of service is the criteria for determining seniority. AIR 1996 SC 2248, Bihar State Unemployed Civil Engineers Association and others vs. The State of Bihar and others, was relied upon to contend that the life of panel being one year, appointment of respondent No.5 beyond the life of the said panel was illegal. Placing reliance on AIR 1996 SC 2340, Union of India vs. S.S. Uppal and another, it was contended that even if vacancies were in existence of earlier years, the same will not give him any legal right. 1997 (1) SJ (CAT) 601, Bimal Krishna Sinha vs. Union of India and others,

was also relied upon on same aspect. Lastly, reliance was placed on (1987) 4 ATC 962 Chandra Sekhar Singh vs. Controller of Defence Accounts, Patna, to contend that those who approach the court must do so with clean hands and suppression of any material fact will disentitle them from seeking any relief.

3. Filing reply, the respondent Nos.1-4 contested the claim stating that applicants were appointed on promotion, while respondent No.5 was selected by SSC and joined on 01.03.1988. Before their promotion, vacancies for the post of Inspector in 1985 were to be filled against direct recruit quota. The process of selection was conducted as per rules and norms prevailing during 1985. Respondent No.5 was found disqualified and, therefore, his name was not included in the panel of successful candidates for appointment against said selection process and, therefore, no appointment letter had been issued. Subsequently, the dossiers of candidates who failed in the physical test were forwarded to the Board in May 1986. In the meantime, the Board has issued revised guidelines vide letter dated 10.09.1986 on the physical standard test with a direction to the then Collector, Central Excise, Shillong to review all such rejected cases in the light of said guidelines. Accordingly cases of rejected candidates were reviewed and five candidates including respondent No.5 was found fit for appointment. Said decision was forwarded to the Board on 14.08.1987 and the Board vide letter dated 16.11.1987 approved to offer appointment provided they were found fit in all other aspects and consequently, respondent No.5 was appointed. On 31.05.2005 a draft seniority list was issued wherein respondent No.5 was shown at serial No.64 in comparison to applicants who were at serial Nos.100,

101, 108, 109 and 117 respectively. Said draft seniority list was prepared in terms of judgments of this Tribunal in O.A.No.39/2003 and O.A.No.308/2003. The said draft seniority list was made final on 18.07.2006. Representation, if any, to such revision were called from all concerned officers. Applicants had not submitted any representation against said revised seniority list. Hence the present application is misconceived in law as well as in facts. Respondent No.7 belongs to reserved panel of 1983 batch while respondent No.8 is of 1984 batch.

4: Ms U. Das, learned Addl. C.G.S.C., in the above backdrop, vehemently contended that there was no illegality in the judgment in rem passed by this Tribunal in O.A.Nos.39/2003 and 308/2003. Said orders being judgment in form and not in personem are binding upon the applicants as well. There was no suppression of material facts either, as projected by the applicants. Basic issue considered therein had been that a person belonging to an earlier panel has to be ranked senior than those who were selected subsequently.

5. Mrs M. Das, learned Sr. C.G.S.C. for respondent No.4 (SSC) also contested the claim made by the applicants stating that applicants' case is based on misconceived facts and baseless grounds.

6. Respondent Nos.5, 7 and 8 have also filed their separate replies contesting the claim raised. Mr M. Chanda, learned counsel for respondent Nos.5 and 8 alongwith Mrs U. Dutta, at the outset, raised preliminary objection that present O.A. is not tenable as it suffers from limitation as well as they did not exhaust the remedy available to them inasmuch as no representation was preferred against the draft seniority list as on 01.06.2005 despite the fact

circular dated 31.05.2005 vide which said draft seniority list was circulated invited representations/objections in specific, within the time limit specified therein. It was pointed out that said respondents were appointed almost twenty years ago and there was no legally valid or justified reason to challenge their appointment for sake of seniority after a lapse of almost two decades. Judgment rendered by this Tribunal in O.A.Nos.39/2003 and 308/2003 have attained finality and cannot either directly or indirectly be questioned. Reference was made to Section 21 of the Administrative Tribunals Act, 1985, which prescribes limitation period for seeking redressal of grievance by filing an application before this Tribunal. There was no illegality committed by assigning appropriate seniority in terms of direction issued by this Tribunal over and above the applicants who were promoted in 1987, against the subsequent vacancies, than the said respondents who were appointed based on selection process initiated against direct recruit vacancies of the year 1984 or prior to that. It was emphasized that neither there was suppression of any material fact nor said respondents had filed the said proceedings in collusion with other respondents, as projected by the applicants. It was emphasized that said allegations have been made without placing any material on record. Mere working of respondent No.5 in Nationalised Bank will be of no consequence. Said respondent had approached this Tribunal for determination of seniority as per rules in vogue and, therefore, he was under no legal compulsion to implead all sundries. In any case some persons namely, respondent Nos.6-10, except respondent No.8, had been impleaded in the proceedings initiated by him. It was further emphasized that judgments rendered by this Tribunal in said proceedings could not be construed as per incurium.

Reference was made to 1993 Supp (2) SCC 627, V.V. Joseph and others vs. Union of India and others, A. Janardhan case (supra) to contend that what is essential is to implead some of the persons in a representative capacity, 2008 (5) SLR 157, Gurpreet Singh Gill vs. State of Punjab and other, was relied upon to contend that benefit of seniority cannot be denied as he had been appointed alongwith other candidates in pursuance of "the same selection process". Reliance was also placed on 2005 (1) ATJ 468, Ambika Prasad Mishra vs. Union of India and others, to contend that impleadment of applicants in the other proceedings was not necessary. Lastly, reliance was placed on (1998) 9 SCC 641, Dalilah Sojah vs. State of Kerala and others, to contend that respondent No.5 cannot be made to suffer for inaction on the part of the authority, particularly when vacancies were available, in appointing him. In the above backdrop it was emphasized that application deserves dismissal.

7. We have heard learned counsel for parties at length, perused the pleadings and other material placed on record. We have also bestowed our careful consideration to various judgments relied upon by both sides, as noted hereinabove. We have also given our anxious consideration to entire aspects of the matter.

8. Basic issues arising for consideration are: (i) whether the application is within limitation period as asserted by respondent Nos.5 and 8 and (ii) whether judgments of coordinate Bench in O.A.Nos.39/2003 and 308/2003 could be construed as per incurium requiring any interference, overruling, disagreeing or otherwise. Dealing with the first aspect, first, we may note that the respondents have very specifically contended that present application filed is

beyond the period of limitation. At the outset, we may also note that there is no rebuttal to this aspect by the applicants by filing rejoinder. No arguments were either addressed during the course of oral hearing by the applicants on this specific plea. Section 21 of Administrative Tribunals Act, 1985 provides limitation namely, one year for filing an application against the final order passed by the competent authority. In the present case, official respondents as well as private respondents have taken a specific stand that the draft seniority list was circulated vide circular dated 31.05.2005 and invited representation/objection against revision of their seniority, if any. Admittedly, no representation was preferred by the applicants. Furthermore, said draft seniority list was made final on 18.07.2006. We may also refer the pleadings raised by the applicants on the factum of said draft seniority list. Vide para 4.10 applicants have depicted the seniority position which included seniority list issued as on 01.06.2005. Vide subsequent para 4.11, they have also averred that they could know that the draft has been prepared in terms of this Tribunal's judgments in O.A.Nos.39/2003 and 308/2003 dated 28.07.2004 and 29.09.2004 respectively. Vide para 4.13 further averment was made that: "**draft seniority list has not been made final**". During the course of hearing, learned counsel for applicant, made a feeble attempt to contend that neither said draft seniority list was circulated nor the final seniority list was conveyed to them and further no material has been placed on records by the respondents to support aforesaid contention. We may note that specific pleadings raised by the official as well as private respondents on aforesaid aspect that a circular dated 31.05.2005 had been issued inviting objection/representation remains unrefuted. Similarly, their stand that

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said draft seniority list had been finalized remained uncontested. On the other hand, applicants' contention that draft seniority list had not been finalized is totally misconceived, baseless and contrary to material placed on records. We find no justification to accept said argument as advanced by the applicants. Ex facie the applicants' contention on said account is nothing but an attempt to mislead this Tribunal. In the circumstances, we find that it is not respondent Nos.5 and 8 who have made any misrepresentation, as projected, rather it is the applicants who are guilty of suppressing material facts and making a false representation before this Tribunal. The present Q.A. was preferred only on 09.05.2007 much after one year from the date when the circular dated 31.05.2005 had been issued. Without precipitating the matter any further, we have decided to examine the matter on merits too.

9. Bare perusal of coordinate Bench judgments in Q.A.No.39/2003 dated 28.07.2004 as well as Q.A.No.308/2003 dated 29.09.2004, which basically followed the earlier judgment would reveal that applicants therein have not suppressed any material fact. They had been basically seeking fixation of their seniority alongwith 1985 batch which claim had been accepted by the Tribunal. It is an undisputed fact that the decision rendered therein has attained finality and further implemented by the official respondents. It was clearly held that the official respondents were not justified in placing said respondent in said seniority list below the applicants therein who were appointed between October 1985 and 28.02.1988. Similarly, it was also held that applicants therein cannot be held responsible for the delay in reviewing physical fitness. Consequently, direction was issued to official respondents to "fix seniority of the applicant by

placing him above respondent Nos.5 to 8 in the seniority list in the cadre of Inspector and extend the consequential benefits". The plea raised that the applicants herein were not party to the proceedings initiated by respondent No.5 and, therefore, said decision is not binding upon them is totally misconceived and baseless. Bare perusal of para 3 in V.V. Joseph's case (*supra*) would show that identical plea had been raised therein also, but not approved by the Hon'ble Supreme Court. Relevant excerpts of para 3 are as under:

"The question raised in the case relates to the inter se seniority between the petitioners, respondent 4 and the added respondents 5 to 13. Now they have come to this Court by a petition under Article 32, contending that the said judgment is not binding on them since they were not impleaded as parties therein."

An allegation was made that Union of India had not represented the correct position. Said plea was rejected. It was further urged that they remained unrepresented and had they been parties in the earlier proceedings, the result might have been totally different. On examination of all the circumstances, Hon'ble Supreme Court did not agree with the petitioners and it was held that:

"..... The Union of India, therefore, should in the present case, be deemed to have represented the petitioners' interest and the judgment cannot now be reconsidered. We, accordingly dismiss the writ petition.
....."

(emphasis supplied)

10. The strongly raised contention that they were necessary parties in terms of A.V.R. Siddhanti and A. Janardhana (*supra*), thus, is of no consequence. Similarly, plea raised that judgments rendered by the coordinate Bench in earlier proceedings are per incurium, in our considered view, is based on misconception and false presumption on their part. In (1997) 6 SCC 473, K. Ajit Babu and others vs. Union of India and others, it was observed as under:

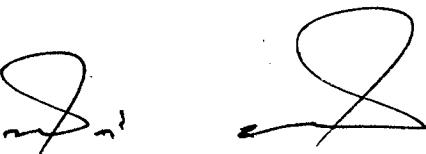
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"Consistency, certainty and uniformity in the field of judicial decisions are the benefits arising out of the "Doctrine of Precedent". The precedent sets a pattern upon which a future conduct may be based. One of the basic principles of administration of justice is that the cases should be decided alike. Thus the doctrine of precedent is applicable to the Central Administrative Tribunal also. Whenever an application under Section 19 of the Act is filed and the question involved in the said application stands concluded by some earlier decision of the Tribunal, the Tribunal necessarily has to take into account the judgment rendered in the earlier case, as a precedent and decide the application accordingly. The Tribunal may either agree with the view taken in the earlier judgment or it may dissent. If it dissents, then the matter can be referred to a larger Bench/Full Bench."

In our considered view, said observations of Hon'ble Supreme Court is binding on this Tribunal as precedent under Article 141 of the Constitution of India.

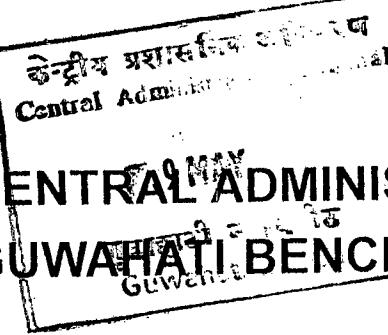
11. Taking a cumulative view of the matter, we are of the considered view that the applicants have not made out any case requiring judicial interference. None of the judgments cited is of any assistance and the same being totally distinguishable in the peculiar facts and circumstances of present case are inapplicable. Thus, finding no merits, O.A. is dismissed. No costs.


(MADAN KUMAR CHATURVEDI)
ADMINISTRATIVE MEMBER


(MUKESH KUMAR GUPTA)
JUDICIAL MEMBER

nkm

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI**



OA. NO.117....2007

Shri Bikash Kar & Ors

-VS-

U.O.I & ORS.

SYNOPSIS

The applicants are working as inspectors in Central Excise w.e.f. 1987. They were senior to the respondent no. 5 & 8 against Sl. No. 292, 293, 300, 301, & 312 as against 340 & 342 of the respondents no 5 & 8 in the seniority list of 2001. This seniority was also reflected in the subsequent seniority list of 2002 & 2003. Their seniority as inspectors has been stabilized.

The respondent no 5 & 8 filed O.A. No. 39/03 and O.A.No. 308/03 praying for up gradation of their seniority. The respondents No. 5 & 8 appeared for appointment as inspectors in SSC in 1984 but was disqualified in the mandatory physical test as per rules prevailing at that point of time and were not appointed. The respondent no 5 was working in a nationalised bank during that period and continued as such. Subsequently rule for physical fitness was changed and under the new rule they were appointed in 1988. In the OAs ie O.A. No. 39/03& 308/03 they claimed seniority from 1984. The applicants though senior to them in the published seniority list were not made parties. The Hon'ble Tribunal was pleased to pass orders fixing the seniority of the respondents above the applicants. Draft seniority has been prepared by the official respondents showing the respondent no 5 & 8 senior to the applicants. This is illegal. The appointment in 1988 was made after the expiry of the life of the penal. The fact of service of respondent no. 5 in a nationalised bank during 1984 to 88 was not reflected in the Hon'ble Tribunals Judgement and a such was unconsidered.

The applicants relieve on the judgement of this Hon'ble Tribunal in G.C. No. 71/1988 in similar circumstances of not making the affected parties respondent in the OAs and also on decision of the Apex court ,that OA. may be filed by the aggrieved parties in such cases.

Filed by S.N. Tamuli
Advocate

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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI**

O.A. NO.M/.....2007

Sri Bikash Koir & ORS

-VS-

U.O.I & ORS.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

O.A. No.117.... 2007

(i) Sri Bikash Kar (Inspector)

S/O Shri B. Kar

Aged about 45 years.

Law Cell ,Customs N.E.R.,
Shillong.

(ii) Sri Subir Das Gupta
(Inspector)

Aged about 55 years

S/O Late M.Das Gupta

Guwahati Central Excise
Division, Bhangagarh,
Guwahati-5.

(iii) Sri Girinda Kalita
(Inspector)

Aged about 48,

S/O Late D.R.Kalita

H.Q. (Audit) Unit

Central Excise

Division,Bhangagarh,
Guwahati.5

(iv) Sri Ramesh Chandra Sarma
(Inspector)

S/O Late J.P.Sarma

Tongla Range Under Tezpur
Central Excise Division,
Tongla, Dist Mongoldoi

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Filed by the applicant
through S.N. Tomuji
Advocate . 2/4/07

Bikash Kar, Raag

(v) Sri Dulal Kumar Das
Aged about 51 years
S/O Late B.R. Das
H.Q. (Audit) Unit, Central
Excise Division Bhangagarh,
Guwahati.5
- VERSUS -

(1) Union of India
Represented by the Secretary
to the, Government of India,
Ministry of Finance
Department of Revenue
New Delhi

(2) Chairman
Central Board of Excise and
Customs Ministry of Finance
Department of Revenue
North Block, New Delhi

(3) Commissioner of Central
Excise Morello Compoun
Shillong

(4) Regional Director
Staff Selection Commission
Rukhminigaon, Guwahati

(5) Shri Subrata Choudhury
Inspector
Barnihat Range
Shillong Central Excise
Division, Ribhoi District

(6) Shri M.I. Singh (Inspector)
Serchhip Prev. Post under
Aizawl Customs Division

(7) Shri Sankar Pratim Deb (Inspector)
H.Q. Audit Unit Central Excise
Shillong

(8) Shri Bijon Kumar Das (Inspector)
Commisionarate of Central Excise
Dibrugarh

(9) Shri Santosh Seal (Inspector)
Agartala Custom Division,
Agartala

(10) Shri Abdul Kadir Zalini (Inspector)
Central Excise Dhubri Division
Dhubri.

Respondents

DETAILS OF THE APPLICATION:

(1) PARTICULARS FOR WHICH THIS APPLICATION IS MADE:

The application is made for maintaining correct seniority of Inspectors, Central Excise.

2. JURISDICTION OF THE TRIBUNAL:

The applicants declare that the subject matter of this application is within the jurisdiction of this Tribunal.

3. LIMITATIONS:

The applicants further declared that application is within the limitation prescribed under Section 21 of the Administrative.

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4. FACTS OF THE CASE:

4.1 That applicants are citizens of India and as such are entitled to the rights and privileges guaranteed by the Constitution of India.

4.2. That applicants are working as Inspectors in Central Excise (NER). They have a common cause of action regarding maintenance of correct seniority position in the cadre of Inspectors and as such pray for the permission to file a common application under Rule 5 (4) (a) of CAT Procedure Rules 1987.

4.3 That the applicants were appointed as Inspectors by promotion w.e.f the dates as indicated as under.

Name	Date of Promotion
(i) Bikash Kar	22/4/1987
(ii) Shri Subir Das Gupta	22/4/1987
(iii) Shri R.C. Sarma	21/4/1987
(iv) Shri Girindra Kalita	21/4/1987
(v) Sri D.K. Das	26/6/1987

Since their appointment on promotion they are working continuously in the said posts of Inspector.

4.4. That it is stated that the post of Inspector in the department are filled up by direct recruitment through Staff Selection Commission and also by promotion. The promotions are made by process of selection by DPC applying the rules prevailing at the time of filling the vacancies. The Direct recruitment vacancies are filled up by a process which includes selection by SSC and a physical test applying the rules prevalent at the time of filling the vacancies. The life of the panel made is one year. Before promotion of the applicants, vacancies for the post of inspectors in 1985 were to be filled in the respondents office against direct recruitment quota.

Accordingly the respondents No 5, 7 and 8 were called for an interview and physical test the respondent no 5 was asked to appear in the physical test on 1/10/1985 and he appeared in the physical test on that date along with other candidates.

The process of selection was conducted as per the rules and norms prevailing during 1985. Applying the same rules of physical test the respondent no. 5 was

found disqualified. The candidates who were found qualified in the physical test as per the then existing rules were taken in the panel. The qualified candidates included respondent no. 7 and 8. It is stated that respondent No. 5 was found disqualified and his name was not included in the panel of successful candidates for appointment against the said selection process. As such the respondent no 5 was not appointed while appointment letters were issued for the successful candidates of the said process of selection.

4.5. That in the circumstances explained in the preceding paragraphs respondent No. 5 had preferred to be in service elsewhere during 1986, 1987 and 1988. *✓*

4.6 That the applicants were appointed as inspectors on promotion in 1987 as explained in para 4.2. The seniority list of Inspectors as on 1/5/01 was published. The names of the applicants were against serial No. 292, 293, 300, 301 and 312.

Copy of the seniority list as on

1.5.2001 as **Annexure-A**.

4.7. That next seniority position as on 1/4/2002 was also circulated and seniority of the applicants were maintained correctly amongst the existing inspectors against serial no. 286, 287, 294, 295 and 306.

Copy of the seniority list as on 1/1/2002

is enclosed as **Annexure-B**.

4.8 That thereafter seniority list of Inspectors as on 2003 was circulated where the correct seniority of the applicants were maintained against SL.No.118, 119, 126, 127 and 135.

Copy of the seniority list of 2003 is enclosed as **Annexure-C**.

4.9. That in December 2006 the applicants heard that their seniority position in the cadre of Inspector was being proposed for some change which might adversely affect them. Thereafter they made inquiries in the matter and could know that only a draft seniority list of inspectors has been prepared by the office. They could collect

a copy of the said draft seniority list during early January, 2007. This draft shows the names of Inspectors who joined during 1985 to 1988 only. After scrutiny of the seniority list the applicants find that their names were against serial No. 100, 101, 108, 109 and 117. Shri Subrata Choudhury was shown against No 64 with date of appointment as 1/3/1988 as direct recruit. Applicants were surprised to find Shri Choudhury's name above their name. The draft seniority list is purportedly as on 1.6.2005.

Copy of the draft seniority list of
Inspectors as on 1.6.2005 (1985 to 1988)
is enclosed as Annexure-D.

4.10. That thereafter they consulted the earlier seniority lists which showed the *comparative seniority position as under*

Seniority list as on	Seniority position of the applicants	Seniority position of the Respondents no. 5
1/5/2001	292, 293, 300, 301, 312	340
1/4/2002	286, 287, 294, 295, 306	334
1/5/2003	118, 119, 126, 127, 135	160
1/6/2005	100, 101, 108, 109, 117	64

4.11. That from the aforesaid draft seniority list (as explained in Para 4, 7) applicants could know that the draft has been prepared in terms of this Hon'ble Bench judgement in OA. No. 39/03 and O.A. No. 308/03 dated 28/7/04 and 29/9/04 respectively. The applicants inquired and could know that OA No. 39/03 was filed by the Respondent No. 5, Shri Subrata Choudhury and the judgement was delivered by the Hon'ble Tribunal on 28/7/04. The applicants have collected a copy of the said judgement and could understand that he had grievance against (I) Abdul Kader Zilani, (II) M.I. Singh (III) S.P. Deb and (IV) S. Seal and only they were made parties.

Copy of the judgement in OA. No.
39/03 is enclosed as Annexure E

4.12. That the case no. OA No. 39/03 relates to the facts of selection of the respondent No. 5 for direct recruitment and is not a case of any policy decision alone. This has direct effect on the seniority of the applicants and other persons also. The applicant in a camouflaged manner filed the application without making these applicants parties in that case. In collusion with respondent No.- 6, 7, 8 and 9 in that OA. (i.e. OA No. 39/03) the application was filed. There is no reason as to why only these four respondents had been chosen without making the other necessary parties, parties in the OA (O.A. No. 39/03). It is stated that respondent No. 6, 7, 8 and 9 in that case has in no manner any capacity or authority to represent the applicants. It is conspicuous that the said respondent nos. 6 to 9 in the O.A. No. 39/03 did not contest the case and abstained from the proceedings of the case. The applicants made further inquiries and could know that judgement in O.A. No. 308/03 was also passed following judgement in O.A. No. 39/03. In O.A. No. 308/03 also the applicants were not made parties.

4.13. That it is stated that the draft seniority list has not been made final.

4.14. That the applicants were not made parties in O.A. 39/2003. In one case the applicant got relief from this Hon'ble Tribunal for promotion to a higher post. The officials suffering reverson as a consequence of the judgement was not made a party. On reverson he (who is not made party filed original application before this Hon'ble Tribunal and Hon'ble Tribunal was pleased to passed the judgement that the earlier judgement would be governed by the later judgement i.e. (OA No. 71/88 Rakhal - Ch - Roy - Vs - U.O.I & ORS). Thereby in effect the earlier judgement in G.C. 375/86 was made in operative/honest. The matter was taken before the Hon'ble Supreme Court and Hon'ble Supreme Court did not interfere in the judgement of the 2nd case i.e. OA No. 71/88, Rakhal - Ch- Roy - Vs - U.O.I & ORS).

A copy of the judgement in O.A. 71/88 is enclosed as **Annexure-F.**

5. GROUNDS WITH LEGAL PROVISION:

- (i) For that the seniority position of the applicants vis-a-vis the respondent no. 5 and 8 has stabilized since 1987 in official records fortified by publication of seniority list in 2001, 2002, 2003 and the same cannot be destabilized after such long lapse.
- (ii) For that the respondent no.5 was not appointed consequent upon the selection

process in 1985 and he continued in service upto 1988 elsewhere. He has no claim of seniority in Central Excise during the period when he was in service elsewhere.

(iii) For that the judgement in OA No. 39/2003 and O.A. 308/03 are per incuriam and same cannot have any adversely effect the applicants.

(iv) For that the Respondent no. 5 and 8 has not made the applicants party in the OA. No. 39/2003 and 308/03 deliberately. On this ground alone the judgements in OA. No. 39/2003 and 308/03 are not binding on the applicants, and the said judgement is liable to be set aside.

(v) For that the official respondents 1 to 4 have contested the case in OA. No. 39/2003, and under obligation have prepared the draft seniority list dated 1/6/2005 quoting reference to the judgements in O.A. 39/2003 and O.A. No. 308/03. This draft cannot be made effective by final seniority list on the grounds mentioned above.

(vi) For that appointment of Respondents Nos. 5 and 8 in 1988 has been made after the life of the penal of 1985 had expired.

(vii) For that the appointments shall be made as per the norms during the period vacancy for recruitment existed and notified. The respondent no. 5 and 8 were disqualified along with the candidates of 1985 under the norms prevailing at that time.

(viii) For that the appoint of the respondent no. 5 and 8 in 1985 were per se illegal.

(ix) For that the appointment of the applicant as inspector is void-ab-initio.

(x) For that the judgements in O.A. No. 39/2003 and 308/03 is liable to be set aside or declared inoperative / nonest following the precedent of judgement in O.A. No. 71/88 (Rakhal Chandara Roy - Vs - U.O.I & ORS) of this Hon'ble Tribunal.

(xi) For that the Hon'ble Supreme Court in K.Ajit Baboo - Vs - U.O.I. & ORS

1997 (6) SCC Page 473 has laid down that in the circumstances of the present case the matter should be heard by a full bench of the Hon'ble Tribunal. The O.A. 39/2003 should therefore be decided by a full bench of the Hon'ble Tribunal.

6. DETAILS OF THE REMEDIES EXHAUSTED:

That the applicants declare that there is no remedy under any rule and the Hon'ble Tribunal is the only forum now for cause of justice.

7. MATTERS NOT PREVIOUSLY PENDING WITH ANY OTHER COURT:

The applicants further declare that they had not previously filed any application before any other court or any other authority or any other bench of this tribunal in the matter.

8. RELIEFS (S) SOUGHT FOR:

- (i) The draft seniority list as on 1/6/2005 be set aside and quashed.
- (ii) The appointment of respondent no. 5 and 8 as inspector be set aside and quashed.
- (iii) The judgements in O.A. No. 39/03 and 308/03 of this Hon'ble Tribunal be set aside and quashed or declare inoperative / nonest.
- (iv) That any other relief or reliefs that this Tribunal may deem fit and proper.

The above reliefs are prayed for on the ground as stated in para 5 above.

9. INTERIM RELIEFS (S) SOUGHT FOR:

During the pendency of the case applicants pray for the following interim reliefs.

The respondent no. 1, 2, 3 shall not proceed further with the draft seniority list as on 1.6.2005 (**Annexure D**).

10. The application is filed through Advocates

11. PARTICULARS OF THE IPO:

- (I) I.P.O. No. 26G 351005
- (II) Date of issue **18/12/2006**
- (III) Issued from **G.U. Post Office**
- (IV) Payable at **G.P.O. Guwahati**

12. LIST OF ENCLOSURES:

As per index

VERIFICATION

I Dulal Kumar Das, aged about 51 years Son of Late B.R.Das presently working as Inspector H.Q. (Audit) Central Excise Division Guwahati do hereby verify that statements made in para 1, 4, 6 to 12 are true to my knowledge and belief and those made in para 2, 3, 5 are true as per legal advise and I have not suppressed any material facts. And I have been authorised by other applicants to sign this verification on their behalf which I do accordingly.

AND I sign this verification on this 25th day of MARCH at Guwahati.



Signature

25th March

Guwahati

M. S. S. S. S.

Annexure A

SENIORITY LIST OF INSPECTOR AS ON 01.05.2001.

SLNo.	Name & Educational Qualification S/Shri	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
01	02	03	04	05	06	07	08
1.	Siba Prasad Neog, B.A	29.08.52	22.07.76	10.10.81	22.07.76	DR	
2.	Bikash Kumar Saikia, (ST), B. Com.	01.01.57	08.03.82	13.05.87	08.03.82	DR	
3.	Chandan Kr. Chanoa, B.A	10.12.55	25.01.77	13.05.87	18.01.82	DR	
4.	Chandan Biswas, B.Sc	24.07.57	01.04.82	13.05.87	01.04.82	DR	
5.	Dibakar Choudhury, B.Sc	07.10.57	03.07.82	13.05.87	09.07.82	DR	
6.	Sudip Kr. Nandi, B.Sc	01.02.51	07.09.77	01.12.82	16.11.82	DR	
7.	Amit Kr. Deb, Metric.	01.10.41	06.04.74	01.12.82	16.11.82	PR	
8.	Smt. Lilyda Shangpiang, (ST), B.A	27.01.52	03.02.74	01.12.82	16.11.82	PR	
9.	Pankajal Singha, B.A	28.01.60	20.06.83	13.05.87	20.06.83	PR	
10.	Tarun Kr. Singha, B.Sc	01.02.57	22.10.83	13.05.87	22.10.83	DR	
11.	Pannalal Singha, B.Com	30.01.58	20.06.83	13.05.87	20.06.83	DR	
12.	Ashok Kr. Dey, B.A	10.06.53	10.04.78	01.08.83	15.07.83	PR	
13.	Smt. H. Memcha Devi, B.Sc	01.12.57	05.05.83	13.05.87	05.05.83	DR	
14.	Debashish Mazumder, B.Com	22.01.57	02.05.83	13.05.87	02.05.83	DR	
15.	Jamkhogin Haokip, (ST), B.A	01.03.60	30.05.83	13.05.87	30.05.83	DR	
16.	Smt. Hilda Mary Syrem, (ST), PU	07.12.50	14.02.78	01.08.83	05.07.83	PR	
17.	Abdul Mutasib, B.Sc	01.01.57	31.12.80	13.05.87	07.07.83	DR	
18.	Sujit Mishra, B.Sc	17.01.59	08.09.83	13.05.87	08.09.83	DR	
19.	Syed Tamique Hussain, B.Sc	20.09.58	06.10.83	30.05.87	06.10.83	DR	
20.	Dhanni Ram Das, PU	07.02.50	26.02.78	01.08.83	22.07.83	PR	
21.	Pabitra Kataki, B.Sc	25.12.57	02.05.83	13.05.87	02.05.83	PR	
22.	Jasscanta Mazumder, B.Sc	03.01.61	18.05.83	13.05.87	18.05.83	DR	
23.	Rajkumar Kaita, B.Sc	15.10.56	05.05.83	13.05.87	05.05.83	DR	

01	02	03	04	05	06	07	08
244.	Bidhu Bhutan Karmakar, (SC) BA	0102.61	14.10.85	0104.88	14.10.85	DR	
245.	Gautam Das, (SC) B.Com	08.05.64	14.10.85	0104.88	14.10.85	DR	
246.	Nandeswar Basumatary, (ST) BA	16.08.60	14.10.85	0104.88	14.10.85	DR	
247.	Sribas Dhar, (SC), B.Sc.	30.09.62	14.10.85	0104.88	14.10.85	DR	
248.	Jayanta Kr. Hiwali, (SC) B.Com.	0107.60	20.10.85	0104.88	20.10.85	DR	
249.	Swapan Kr. Roy, (SC) B.Com.	20.11.56	20.10.85	0104.88	20.10.85	DR	
250.	Rajkumar Bhuminjoy Singh B.Sc.	0107.60	20.10.85	0104.88	20.10.85	DR	On Deputation with D.R.I., Imphal
251.	Paokhokhai Neisiai, (ST), BA	0101.58	28.10.85	0104.88	28.10.85	DR	
252.	Hawlun Haokip, (ST), B.Sc.	0103.59	28.10.85	0104.88	28.10.85	DR	
253.	Manik Lal Choudhury, (SC), B.Com	08.01.61	28.10.85	0104.88	28.10.85	DR	
254.	Shehtinmong Sithou, (ST), BA	0103.61	28.10.85	0104.88	28.10.85	DR	
255.	Suminthang Pulamte, (ST) BA	0103.61	28.10.85	0104.88	28.10.85	DR	
256.	Abdul Kadar Zilani, B.Sc.	10.01.54	06.10.80	13.12.81	07.04.87	PR	
257.	Metram Indramoni Singh, B.Sc.	0103.61	10.03.86	0104.88	10.03.86	DR	
258.	Sankar Pratim Deb, B.A.	0109.58	05.01.87	05.01.89	05.01.87	DR	
259.	Santosh Sil, B.A.	04.01.56	10.07.81	13.12.81	29.12.86	PR	
260.	Prabir Kr. Sen, B.Com.	08.01.60	10.03.86	05.01.89	10.03.86	DR	On Deputation with DSC, Regional Unit, Shillong
261.	Manabendra Banik, M.Com.	16.10.59	07.05.86	05.01.89	07.05.86	DR	
262.	Sujit Bhattacharjee, M.Sc.	28.12.58	12.03.86	05.01.89	12.03.86	DR	
263.	Bhajahari Dutta, B.A.	05.11.58	31.07.81	13.12.81	10.04.85	PR	
264.	Ngairanghan Sanalal Singh, B.Sc.	0103.60	10.03.86	0104.89	10.03.86	DR	
265.	Dolan Ch. Choudhury, B.Com.	0101.60	10.03.86	05.01.89	10.03.86	DR	
266.	Th. Madhai Singh, B.Sc.	03.01.61	10.03.86	05.01.89	10.03.86	DR	
267.	Dutal Ch. Sharmah, P.U.	0109.51	01.06.74	13.12.81	11.08.86	PR	
268.	Debasish Chakraborty, B.Com(Hons.)	29.04.59	10.03.86	05.01.89	10.03.86	DR	
269.	Basudev Bhattacharjee-II, B.Com.	09.03.56	27.07.81	13.12.81	17.03.87	PR	
270.	Sudhir Ch. Barman, (ST), HSLC	0104.50	14.03.74	13.12.81	21.04.86	PR	
271.	Kartik Sarkar, B.A.	3101.56	27.07.81	13.12.81	18.04.86	PR	
272.	Nirmal Ch. Sutradhar(SC), B.A.	07.07.48	03.06.74	13.12.81	11.04.86	PR	
273.	Ajit Bora, B.Sc.	0111.56	14.10.81	13.12.81	14.04.86	PR	
274.	Sankar Sengupta, B.Com.	08.03.57	01.02.82	0102.82	10.04.86	PR	
275.	Lakhinath Gogoi, B.Sc.	11.06.57	12.08.81	24.06.82	11.04.85	PR	
276.	Khironuddin Ali Ahmed, B.A.	0112.54	10.12.74	25.06.82	10.04.86	PR	
277.	Deba Prasad Bora, B.Sc.	0112.55	04.09.81	0107.82	10.04.86	PR	
278.	Surath Ch. Kalita, HSLC	0103.52	11.03.74	0107.83	16.04.86	PR	
279.	Kabin Borkataki, B.A.	0107.56	19.08.81	0110.83	11.04.86	PR	
280.	Jayanta Kr. Purkayastha, P.U.	0103.57	26.09.75	0103.84	07.04.86	PR	

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	02	03	04	05	06	07	08
01							
281	Chandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	25.04.86	PR	
282	Smt. Sushila Lyngdoh (ST), HSLC	29.12.56	29.09.75	01.03.84	07.04.86	PR	
283	Supriyo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	07.04.86	PR	
284	Girindra Nath Habi, (SC), B.Sc.	29.02.56	26.09.81	01.03.84	19.12.86	PR	
285	Niranjan Ch. Malakar, (SC), B.A.	12.09.55	28.09.81	01.03.84	07.04.86	PR	
286	Nur Mohammed Sheikh, B.A.	01.01.55	21.10.76	01.03.84	11.04.86	PR	
287	Smt. K.M. Syiemlieh, (ST), M.A.	19.05.56	27.07.81	01.03.84	07.04.86	PR	
288	Mukunda Ram Das, HSLC	20.01.55	12.08.76	01.03.84	11.04.86	PR	
289	Bidhan Hazarika, (ST), B.Sc.	01.01.53	04.12.81	01.03.84	10.04.86	PR	
290	Smt. Sibani Lanong, (ST), B.A.	01.05.55	01.02.82	01.03.84	07.04.86	PR	
291	Md. Abdur Rouf, B.A.	25.03.52	13.08.76	01.03.84	15.04.86	PR	
292	Bikash Kar, M.A.	22.05.58	26.06.81	13.12.81	22.04.87	PR	
293	Subir Kr. Dasgupta, B.A.	05.03.51	05.12.74	13.12.81	22.04.87	PR	
294	Lalit Chandra Doley, (ST), P.U.	01.01.50	07.06.74	01.02.82	27.04.87	PR	
295	Babul Chandra Boro, (ST), B.A.	01.01.59	29.09.81	01.03.84	23.04.87	PR	
296	Dimbeswar Pegu, (ST), B.Com.	05.04.55	16.10.81	01.03.84	23.04.87	PR	
297	Dipak Kr. Dey, B.Sc.	20.04.55	28.09.81	02.03.84	21.04.87	PR	
298	Manindra Kumar Karmakar, B.A. (H)	01.12.58	19.01.82	02.03.84	21.04.87	PR	
299	Lila Phukan, B.Sc.	01.09.59	16.11.81	02.03.84	28.04.87	PR	
300	Ramesh Chandra Sharma, B.A. (H)	01.10.59	02.11.81	02.03.84	21.04.87	PR	
301	Girindra Kalita, B.A.	01.01.58	03.12.81	21.08.85	21.04.87	PR	
302	Lakhi Kanta Lora, (ST), HSLC	01.05.55	19.03.76	21.07.84	24.04.87	PR	
303	Pradip Gohain, B.A.	29.11.55	18.11.81	21.07.84	27.04.87	PR	
304	Gotap Ch. Das, (SC), B.Com.	01.04.54	16.03.76	21.07.84	27.04.87	PR	
305	Kumud Ch. Bhuyan, B.Sc.	27.01.56	01.10.81	21.07.84	27.04.87	PR	
306	Someswar Baruah, P.U.	10.03.48	23.03.76	21.07.84	27.04.87	PR	
307	Nripendra Nath Deka, (SC), B.A. (H)	01.03.53	26.05.82	21.07.84	21.04.87	PR	
308	Kulachar Shyam, (ST), HSLC	01.01.54	17.08.76	21.07.84	29.04.87	PR	
309	Samir Kumar Kunu, (SC), B.Sc.	29.10.51	22.01.82	21.07.84	24.04.87	PR	
310	Kripal Ch. Phukan, P.U.	01.01.58	24.02.76	21.07.84	27.04.87	PR	
311	Salendra Nath Uzir, (ST), B.A.	30.06.54	23.01.82	21.07.84	21.04.87	PR	
312	Dulal Kr. Das, HSLC	30.12.55	28.12.76	12.08.84	26.06.87	PR	
313	Ms. Diamond Mawphlang, (ST), P.U.	27.05.50	10.05.76	21.07.84	24.09.87	PR	
314	Ms. Neiphal Bhattacharjee, P.U.	01.03.59	14.07.79	01.05.81	10.02.88	PR	
315	Sanjicy Chettri, B.A.	12.03.65	03.06.88	03.06.90	03.06.88	DR	
316	Ramendra Prasad Chanda, B.A.	15.01.53	13.09.76	02.03.84	06.06.88	PR	
317	Kashi N. Sharma, B.A. (Ex-S)	01.03.63	23.06.88	23.06.90	23.06.88	DR	

SENIORITY LIST OF INSPECTOR AS ON 01.04.2002.

Sl.No.	Name & Educational Qualification	Date of Birth	Date of Apptt. In Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
S/Slrd							
01	02	03	04	05	06	07	08
1.	Siba Prasad Neog, B.A	29.08.52	22.07.76	10.10.81	22.07.75	DR	
2.	Bikash Kumar Sarker, (ST), B. Com.	01.01.57	08.03.82	13.05.87	08.03.82	DR	
3.	Perikalal Sarker, B.A	28.01.60	20.06.83	13.05.87	20.06.83	DR	
4.	Tarun Kr. Sarker, B.Sc	01.02.57	22.10.83	13.05.87	22.10.83	DR	
5.	Parimalal Sarker, B.Com	30.01.58	20.06.83	13.05.87	20.06.83	DR	
6.	Ashok Kr. Das, B.A	10.06.53	10.04.78	01.08.83	13.07.83	PR	
7.	Smt. H. Memcha Devi, B.Sc	01.12.57	05.05.83	13.05.87	05.05.83	DR	
8.	Chaitali Mezumder, B.Com	22.01.57	02.05.83	13.05.87	02.05.83	DR	
9.	Janikhogen Hadiip, (ST), B.A	01.03.60	30.05.83	13.05.87	02.05.83	DR	
10.	Smt. Hilda Henry Symren, (ST), PU	07.12.50	14.02.78	01.08.83	05.07.83	PR	
11.	Abul Mutalib, B.Sc	01.01.57	31.12.80	13.05.87	07.07.83	DR	
12.	Suit Mishra, B.Sc	17.01.59	08.09.83	13.05.87	03.09.83	DR	
13.	Syed Taffique Hussain, B.Sc	20.09.58	06.10.83	30.05.87	05.10.83	DR	
14.	Dreni Ram Das, PU	07.02.50	26.02.78	01.08.83	22.07.83	PR	
15.	Pebrina Kataik, B.Sc	25.12.57	02.05.83	13.05.87	02.05.83	PR	
16.	Desabanta Mezumder, B.Sc	03.01.61	18.05.83	13.05.87	19.05.83	DR	
17.	Perikumar Kataik, B.Sc	15.10.56	05.05.83	13.05.87	05.05.83	DR	
18.	Dis. Debajyoti Sinha, M.A	10.01.58	15.06.83	13.05.87	15.06.83	DR	
19.	Ganesh Ch. Sharma, B.Sc	01.03.59	04.08.83	13.05.87	04.08.83	DR	
20.	Indeep Dutt, B.Com	01.09.56	01.09.83	13.05.87	01.09.83	DR	
21.	Hom Prasad Sharma, B.A	20.01.57	22.10.83	13.05.87	22.10.83	DR	
22.	Swapan Kr. Nath, B.Sc	01.01.58	07.09.83	13.05.87	07.09.83	DR	On Deputation with DRI, New Delhi
23.	Tridip Ch. Roy, B.Sc	18.01.57	30.08.83	13.05.87	30.08.83	DR	
24.	Rebil Sinha, B.Sc	29.11.58	13.05.83	13.05.87	13.05.83	DR	On Deputation with DRI, Silchar
25.	Imdadur Rehman, M.Sc	03.01.58	07.09.83	13.05.87	07.09.83	DR	
26.	Sohel Kr. Dutt, B.Sc	31.08.57	11.07.83	13.05.87	11.07.83	DR	
27.	Dwivedi Mohan Das, B.A	01.09.57	19.09.83	13.05.87	19.09.83	DR	
28.	Nikandra Singh, M.A	02.09.58	02.05.83	13.05.87	02.05.83	DR	
29.	Nazruddin, B.Sc	04.10.56	20.06.83	13.05.87	20.06.83	DR	
30.	Suttip Kr. Dutt, B.A	31.12.58	10.05.83	13.05.87	10.05.83	DR	On Deputation with DRI, Silchar
31.	Hem Chandra Kalita, B.Sc (H)	01.01.57	07.09.83	13.05.87	07.09.83	DR	
32.	Damberu Borai, (ST)	01.07.55	08.06.83	13.05.87	08.06.83	DR	
33.	Deveswar Chandi (ST), B.A	01.03.58	17.09.83	13.05.87	17.09.83	DR	

*A. Do select
B. Schedule
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- 21 -

01	02	03	04	05	06	07	08
318.	Ng. R.K. Singh, B.Sc.	01.09.81	02.06.88	23.06.90	02.06.88	DR	
319.	Mukul Mahanta, BA	01.03.62	14.06.88	23.06.90	14.06.88	DR	
320.	Ms. Kiranmoyee Das (SC), HSLC	26.12.56	05.08.76	21.07.84	02.06.88	PR	
321.	L.J. Synrem, (ST), B.Com. (H)	03.10.64	22.06.88	23.06.90	22.06.88	DR	
322.	Gautam Kr. Bhuyan, (SC), B.Com.	26.09.59	28.06.88	28.06.90	28.06.88	DR	
323.	Andrew Nongrum, (ST) BA	01.03.56	29.07.82	03.12.84	02.06.88	PR	
324.	Biren Bhattacharjee, B.Sc.	01.01.60	26.12.88	26.12.90	26.12.88	DR	
325.	Muktipada Acharjee, B.A.	01.03.58	19.11.82	19.11.84	02.06.88	PR	
326.	Kh. Marjit Singh, B.A. (H)	01.03.64	22.12.88	26.12.90	22.12.88	DR	
327.	Nirmalendu Bhattacharjee, PU	26.07.57	01.03.83	01.03.85	16.06.88	PR	On Deputation with DRI, Imphal
328.	Sangkhuma Mualchin, (ST) HSLC	23.12.58	20.05.83	21.05.85	03.06.88	PR	
329.	Bidhu Bhusan Nath, HSLC	01.07.58	26.04.83	21.05.88	06.06.88	PR	
330.	Swapan Kr. Debnath, B.Sc.	08.01.58	05.09.83	05.09.85	08.06.88	PR	
331.	Tapan Bora, PU	01.12.50	27.01.77	05.09.85	08.06.88	PR	
332.	Jagadish Ch. Das, (SC) PU	15.01.56	27.01.77	05.09.85	06.06.88	PR	
333.	Debasish Bose, B.Com. (H)	16.01.62	08.02.83	05.09.85	06.06.88	PR	
334.	Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	06.06.88	PR	
335.	Nakibur Rehman, PU	01.02.52	14.03.77	05.09.85	06.06.88	PR	
336.	Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.09.85	08.06.88	PR	
337.	Ratul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	08.01.86	06.06.88	PR	
338.	Debasish Banerjee, B.Sc.	29.12.60	11.05.88	16.12.90	14.05.88	DR	
339.	Audesh Kr. Singh, B.Sc.	01.01.61	25.08.88	16.12.90	25.08.88	DR	On Deputation with C.S.I. Airport
340.	Subrata Choudhury, BA	29.09.61	01.03.89	26.12.90	01.03.88	DR	
341.	S.K. Choudhury, B.Sc.	11.04.60	20.01.88	26.12.90	28.01.88	DR	
342.	Bijon Kr. Das, (SC) B.Com.	04.10.59	20.01.88	26.12.90	21.01.88	DR	
343.	Agar Ali Mullah, B.Sc.	30.10.56	11.12.81	02.03.84	10.01.89	PR	
344.	Debojoyoti Bhattacharjee, B.Sc. (H)	19.06.67	20.02.89	20.02.91	20.02.89	DR	
345.	A. Thomas Livingstone, BA	12.02.66	09.03.89	11.04.91	09.03.89	DR	
346.	Laithankung Hmar, (ST) BA	02.08.66	24.01.89	20.02.91	24.01.89	DR	
347.	Smt. Thalei Gashnaga, (ST) BA	01.07.59	02.03.82	24.08.86	06.01.89	PR	
348.	Ashok Kr. Bezboruah, BA (Ex.S)	01.03.52	02.01.89	20.02.91	02.01.89	DR	
349.	R.N. Doley, (ST) BA	24.10.60	11.04.89	11.04.91	11.04.89	DR	
350.	Samir Kr. Majumdar, B.A. (Ex.S)	04.01.53	02.01.89	11.04.91	02.01.89	DR	
351.	Sarathi Bhusan Roy, B.Sc.	01.07.64	15.03.89	11.04.91	15.03.89	DR	
352.	Swapan Kr. Das, B.Sc (H)	29.10.64	12.04.89	12.04.91	12.04.89	DR	
353.	Jagadish Choudhury, M. Com	22.01.61	16.11.89	16.11.91	16.11.89	DR	
354.	Gurucharan Deb Barman, (ST) B.Com.	02.01.55	22.01.77	03.12.84	09.01.89	DR	

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01	02	03	04	05	06	07	08
74.	Md. Hanif Alain Bora, B. A	25.01.57	07.10.83	13.05.87	07.10.83	DR	
75.	Swapnatur Mahanta	01.10.60	29.07.85	29.07.87	29.07.85	DR	
76.	Harepada Roy, B. Sc	06.10.56	29.03.84	29.07.87	29.03.84	DR	
77.	Rabindra Kr. Borah,	01.01.57	09.12.83	29.07.87	09.12.83	DR	
78.	Nirajit Kr. Nandi, B. Sc	01.09.59	09.12.83	29.07.87	09.12.83	DR	
79.	Dharani Borah, B. A	01.01.57	19.12.83	29.07.87	19.12.83	DR	
80.	Md. Abdul Muneem, B. Sc.IIB	01.01.57	13.12.83	29.07.87	13.12.83	DR	
81.	Prahlad Borborah, B. Sc	01.03.58	10.10.83	29.07.87	10.10.83	DR	
82.	Rabindra Pathak, (SC), B. A	04.09.60	14.11.83	29.07.87	14.11.83	DR	
83.	Narendra Ch. Takukdar, (ST), B. A	02.07.51	06.01.84	29.07.87	06.01.84	DR	
84.	Lokhendra Nath Sonowal, (SC), B. Sc	30.10.58	01.10.83	29.07.87	01.10.83	DR	
85.	Itendra Kr. Saikia, (ST), B. A	01.12.54	22.12.83	29.07.87	22.12.83	DR	
86.	Balaram Pegu, (ST), B. Sc	01.07.59	18.11.83	29.07.87	18.11.83	DR	
87.	Fatneswar Doley, (ST), B. Sc	01.02.56	29.11.83	29.07.87	29.11.83	DR	
88.	Jogesh Sonowal, (ST), B. A	01.03.56	07.09.83	29.07.87	07.09.83	DR	
89.	John Oscar Marak, (ST), B. A	01.02.56	31.10.83	29.07.87	31.10.83	DR	
90.	Priyorem Doley, (ST)	01.01.57	07.12.83	29.07.87	31.10.83	DR	
91.	Bishnu Ram Boro, (ST), B. A	23.03.57	13.11.83	29.07.87	13.11.83	DR	
92.	Ms. Laichangkhan Saikia, (ST)	01.01.55	26.05.76	29.07.87	26.05.83	DR	
93.	Dambaro Bhoktiani, (ST), B. A	01.09.59	07.10.83	29.07.87	07.10.83	DR	
94.	Paul Peter Kuijur, (ST)	05.06.58	08.09.83	29.07.87	08.09.83	DR	
95.	Ajit Debnath, B. A	31.01.58	07.09.84	29.07.87	07.09.84	DR	
96.	Rex Hungjo, (ST)	01.06.51	11.06.84	29.07.87	11.06.84	DR	
97.	P.K. Darendrajit Singh, B. A	01.01.59	22.03.84	29.07.87	22.03.84	DR	
98.	Panabir Chakraborty, B. Sc	24.02.53	08.01.79	05.03.86	05.03.84	PR	
99.	Haroboch Kr. Das, B. A	16.05.60	27.10.84	29.07.87	27.10.84	DR	
100.	Hareswar Goswami, B.Sc.IIB	01.09.58	28.09.84	29.07.87	28.09.84	DR	
101.	Sanjay Kr. Mazumder, B.Sc.	31.12.58	04.05.84	29.07.87	04.05.84	DR	
102.	Dipenkar Dey, B.Com	27.01.53	26.05.71	02.02.81	05.03.84	PR	
103.	Buddina Prabim Dutta, B. Sc	29.03.58	04.07.84	29.07.87	04.07.84	DR	On Deputation with DR1, Shillong
104.	Rajkumar Debendra Singh, B.Sc.	01.02.60	20.03.84	29.07.87	20.03.84	DR	
105.	Subir Dutta Choudhury, B.Sc.	02.12.59	17.05.84	29.07.87	17.05.84	DR	On Deputation with NEPZ, NOIDA
106.	Ms. Shibani Bhattacharjee, P.U.	01.09.55	28.07.76	13.03.86	14.03.84	PR	
107.	Rajkumar Surchandra Singh, B.Sc.	01.02.60	14.03.84	29.07.87	14.03.84	DR	
108.	ieg. Rustom Mon, (ST), MA	01.03.57	09.06.84	29.07.87	09.06.84	DR	
109.	Vungzaklup Hungzo, (ST), MA	01.03.57	24.04.84	29.07.87	24.04.84	DR	On Deputation with N.C.B Imphal
110.	Ms. Rita Rani Bhowmick, BA	01.07.57	31.07.76	13.03.86	12.03.84	PR	
111.	Sivaji Chanda B.Sc.	23.06.60	27.04.84	29.07.87	27.04.84	DR	
112.	Abhijit Dey (No.1) B.Sc.(H)	01.02.61	12.06.84	29.07.87	12.06.84	DR	
113.	Ratnangshu Chakraborty B.Sc.IIB.	24.12.61	10.04.84	29.07.87	10.04.84	DR	
114.	Ms. Champa Shome, SA	03.09.51	26.07.76	19.03.86	19.03.84	PR	

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01	02	03	04	05	06	07	08
240.	Nandeswar Basumatary, (ST) BA	16.08.60	14.10.85	01.04.88	14.10.85	DR	
241.	Sribas Dhar, (SC) B.Sc.	30.09.62	14.10.85	01.04.88	14.10.85	DR	
242.	Jayanta Kr. Hiwalli, (SC) B.Com.	01.07.60	20.10.85	01.04.88	20.10.85	DR	
243.	Swapan Kr. Roy, (SC) B.Com.	20.11.56	20.10.85	01.04.88	20.10.85	DR	
244.	Rajkumar Bhuminjoy Singh B.Sc.	01.07.60	20.10.85	01.04.88	20.10.85	DR	
245.	Paokhokhai Neislal, (ST), BA	01.01.58	28.10.85	01.04.88	28.10.85	DR	
246.	Hawlun Haokip, (ST), B.Sc.	01.13.59	28.10.85	01.04.88	28.10.85	DR	
247.	Manik Lal Choudhury, (SC), B.Com	08.01.61	28.10.85	01.04.88	28.10.85	DR	
248.	Shehtinmong Sithou, (ST), BA	01.13.61	28.10.85	01.04.88	28.10.85	DR	
249.	Suminhang Pulamte, (ST) BA	10.01.54	06.10.80	13.12.81	07.04.86	PR	
250.	Abdul Kader Zilani, B.Sc.	01.03.61	10.03.86	01.04.88	10.03.86	DR	
251.	Meiram Indramoni Singh, B.Sc.	01.03.61	05.01.87	05.01.89	05.01.87	DR	
252.	Sankar Pratim Deb, B.A.	01.09.58	10.07.81	13.12.81	29.12.86	PR	
253.	Santosh Sil, B.A.	04.01.56	10.07.81	05.01.89	10.03.86	DR	
254.	Prabir Kr. Sen, B.Com.	08.01.60	10.03.86	05.01.89	07.05.86	DR	
255.	Manabendra Banik, M.Com.	16.10.59	07.05.86	05.01.89	12.03.86	DR	
256.	Sujit Bhattacharjee, M.Sc.	28.12.58	12.03.86	05.01.89	10.04.86	PR	
257.	Bhajahari Dutta, B.A.	06.11.56	31.07.81	13.12.81	10.03.86	DR	
258.	Naingranghan Sanalal Singh, B.Sc.	01.03.60	10.03.86	05.01.89	10.03.86	DR	
259.	Dolan Ch. Choudhury, B.Com.	01.01.60	10.03.86	05.01.89	10.03.86	DR	
260.	Th. Madhai Singh, B.Sc.	03.01.61	10.03.86	05.01.89	11.08.86	PR	
261.	Dulal Ch. Sharmah, P.U.	01.09.51	01.06.74	13.12.81	10.03.86	DR	
262.	Debasish Chakraborty, B.Com(Hons.)	29.04.59	10.03.86	05.01.89	17.03.87	PR	
263.	Basudev Bhattacharjee-II, B.Com.	09.03.55	27.07.81	13.12.81	21.04.86	PR	
264.	Sudhir Ch. Barman, (ST), HSLC	01.04.50	14.03.74	13.12.81	18.04.86	PR	
265.	Karmik Sarkar, B.A.	31.01.56	27.07.81	13.12.81	11.04.86	PR	
266.	Nirmal Ch. Sutradhar(SC), B.A.	07.07.43	03.06.74	13.12.81	14.04.86	PR	
267.	Ajit Bora, B.Sc.	01.11.56	14.10.81	13.12.81	10.04.86	PR	
268.	Sankar Sengupta, B.Com.	08.03.57	01.02.82	01.02.82	11.04.86	PR	
269.	Lakhinath Gogoi, B.Sc.	11.06.57	12.08.81	24.06.82	10.04.86	PR	
270.	Khironzuddin Ali Ahmed, B.A	01.12.54	10.12.74	25.06.82	10.04.86	PR	
271.	Deba Prasad Bora, B.Sc.	01.12.55	04.09.81	01.07.82	15.04.86	PR	
272.	Surath Ch. Kalita, HSLC	01.03.52	11.03.74	01.07.83	11.04.86	PR	
273.	Kabin Borkataki, B.A	01.07.56	19.08.81	01.10.83	07.04.86	PR	
274.	Jayanta Kr. Purkayastha, P.U.	01.03.57	26.09.75	01.03.84	25.04.86	PR	
275.	Chandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	07.04.86	PR	
276.	Smt. Suchila Lyngdoh(ST), HSLC	23.12.55	29.09.75	01.03.84	07.04.86	PR	
277.	Supriyo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	07.04.86	PR	
278.	Girindra Nath Haloi (SC), B.Sc.	25.02.56	26.09.81	01.03.84	19.12.86	PR	
279.	Niranjan Ch. Malakar, (SC), B.A.	12.09.55	28.09.81	01.03.84	07.04.86	PR	
280.	Nur Mohammed Sheikh, B.A.	01.01.55	21.10.76	01.03.84	11.04.86	PR	

On Deputation with D.R.I, Imphal

On Deputation with DGCEI, R. Unit, Sh

On Deputation with DRI, Kolkata

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01	02	03	04	05	06	07	08
281.	Smt. K.M. Syiemleih, (ST), M.A.	19.05.56	27.07.81	01.03.84	07.04.86	PR	
282.	Mukunda Ram Das, HSLC	20.01.55	12.08.76	01.03.84	11.04.86	PR	
283.	Bodhan Hazarika, (ST), B.Sc.	01.01.53	04.12.81	01.03.84	10.04.86	PR	
284.	Smt. Sibani Lanong(ST), B.A.	01.05.55	01.02.82	01.03.84	07.04.86	PR	
285.	Md. Abdur Rouf, B.A	25.03.52	13.08.76	01.03.84	15.04.86	PR	On deputation with CSJ Airport
286.	Bikash Kar, M.A	22.05.58	26.06.81	13.12.81	22.04.87	PR	
287.	Subir Kr. Dasgupta, B.A.	05.03.51	05.12.74	13.12.81	22.04.87	PR	
288.	Latif Chandra Doley, (ST) P.U.	01.01.50	07.06.74	01.02.82	27.04.87	PR	
289.	Babul Chandra Boro(ST), B.A.	01.01.59	29.09.81	01.03.84	29.04.87	PR	
290.	Dimbeswar Pegu, (ST), B.Com.	05.04.55	16.10.81	01.03.84	23.04.87	PR	
291.	Dipak Kr. Dey, B.Sc.	20.04.56	28.09.81	02.03.84	21.04.87	PR	
292.	Manindra Kumar Karmakar, B.A.(H)	01.12.58	19.01.82	02.03.84	21.04.87	PR	
293.	Lila Phukan, B.Sc.	01.09.59	16.11.81	02.03.84	28.04.87	PR	
294.	Kamesh Chandra Sharma, B.A.(H)	01.10.59	02.11.81	02.03.84	21.04.87	PR	
295.	Girindra Kalita, BA	01.01.59	03.12.81	21.08.85	21.04.87	PR	
296.	Lakhi Kanta Lora, (ST), HSLC	01.08.55	19.03.76	21.07.84	24.04.87	PR	
297.	Pradip Gohain, BA	29.11.55	18.11.81	21.07.84	27.04.87	PR	
298.	Gisep Ch. Das, (SC), B.Com.	01.04.54	16.08.76	21.07.84	27.04.87	PR	
299.	Kumud Ch. Bhuyan, B.Sc.	27.01.56	01.10.81	21.07.84	27.04.87	PR	
300.	Someswar Baruah, P.U.	10.03.48	23.03.76	21.07.84	27.04.87	PR	
301.	Nripendra Nath Deka, (SG), BA(H)	01.03.58	26.05.82	21.07.84	21.04.87	PR	
302.	Kuladhar Shyam, (ST), HSLC	01.01.54	17.08.76	21.07.84	29.04.87	PR	
303.	Samir Kumar Kundu, (SC), B.Sc.	29.10.51	22.01.82	21.07.84	24.04.87	PR	
304.	Kripal Ch. Phukan, PU	01.01.56	24.02.76	21.07.84	27.04.87	PR	
305.	Balendra Nath Uzir, (ST), BA	30.06.54	23.01.82	21.07.84	21.04.87	PR	
306.	Dulal Kr. Das, HSL	30.12.55	28.12.76	12.08.84	26.06.87	PR	
307.	Ms. Daimond Mawithoh, (ST), PU	27.08.50	10.05.76	21.07.84	24.09.87	PR	
308.	Ms. Neiphal Bhattacharjee, PU	01.03.59	14.07.79	01.08.81	10.02.88	PR	
309.	Sanjoy Chettri, BA	12.03.65	03.06.88	03.06.90	03.06.88	DR	
310.	Ramendra Prasad Chanda, B.A.	15.01.53	13.08.76	02.03.84	06.06.88	PR	
311.	Kapil N. Sharma, B.A. (Ex. S)	01.03.53	23.06.88	23.06.90	23.06.88	DR	
312.	Ng. R.K. Singh, B.Sc.	01.09.61	02.06.88	23.06.90	02.06.88	DR	
313.	Mukul Mahanta, BA	01.03.62	14.06.88	23.06.90	14.06.88	DR	
314.	Ms. Kiranmoyee Das (SC), HSLC	26.12.56	05.09.76	21.07.84	02.06.88	PR	
315.	L.J. Syrem, (ST), B.Com.(H)	03.10.64	22.06.88	23.06.90	22.06.88	DR	
316.	Gautam Kr. Bhuyan, (SC), B.Com.	26.09.59	29.06.88	28.06.90	28.06.88	DR	
317.	Arindra Nongrum, (ST) BA	01.03.56	29.07.82	03.12.84	02.06.88	DR	
318.	Biren Bhattacharjee, B.Sc.	01.01.60	26.12.88	26.12.90	26.12.88	DR	
319.	Mukupada Acharjee, B.A.	01.03.58	19.11.82	19.11.84	02.06.88	PR	
320.	Kh. Marjit Singh, B.A. (H)	01.03.64	22.12.88	26.12.90	22.12.88	DR	
321.	Nimalendu Bhattacharjee, PU	26.07.57	01.03.83	01.03.85	16.06.88	PR	
322.	Sangkhuma Mualchin, (ST) HSLC	23.12.58	20.05.83	21.05.85	03.06.88	PR	

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01	02	03	04	05	06	07	08
323.	Bidhu Bhusan Nath, HSLC	01.07.58	26.04.83	21.05.88	06.06.88	PR	
324.	Swapan Kr. Debnath, B.Sc.	08.01.58	05.09.83	05.09.85	08.06.88	PR	
325.	Tapan Bora, PU	01.12.50	27.01.77	05.09.85	08.06.88	PR	
326.	Jagadish Ch. Das, (SC) PU	15.01.56	27.01.77	05.09.85	06.06.88	PR	
327.	Debasish Bose, B.Com. (H)	16.01.62	08.02.83	05.09.85	06.06.88	PR	
328.	Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	06.06.88	PR	
329.	Nakbur Rehaman, PU	01.02.52	14.03.77	05.09.85	06.06.88	PR	
330.	Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.09.85	08.06.88	PR	
331.	Ratul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	08.01.86	06.06.88	PR	
332.	Debasish Banerjee, B.Sc.	29.12.60	11.05.88	16.12.90	14.05.88	DR	
333.	Audesh Kr. Singh, B.Sc.	01.01.61	25.08.88	16.12.90	25.08.88	DR	
334.	Subrata Choudhury, BA	29.09.61	01.03.88	26.12.90	01.03.88	DR	
335.	S.K. Choudhury, B.Sc.	11.04.60	20.01.88	26.12.90	28.01.88	DR	
336.	Bijon Kr. Das, (SC), B.Com.	04.10.59	23.01.88	26.12.90	21.01.88	DR	
337.	Agar Ali Mullah, B.Sc.	20.10.56	16.12.81	02.03.84	10.01.89	PR	
338.	Debojoyoti Bhattacharjee, B.Sc. (H)	19.06.67	35.02.89	20.02.91	20.02.89	DR	
339.	A. Thomas Livingstone, BA	12.02.66	09.03.89	11.04.91	09.03.89	DR	
340.	Leithankung Hmar, (ST) BA	04.08.66	14.01.92	20.02.91	24.01.89	DR	
341.	Smt. Inalei Gashnha, (ST) BA	01.07.59	03.03.82	24.08.86	06.01.89	PR	
342.	Astok Kr. Bezborah, BA (Ex.S)	01.03.52	02.01.89	20.02.91	02.01.89	DR	
343.	R.N. Doley, (ST) BA	24.10.60	11.04.89	11.04.91	11.04.89	DR	
344.	Samir Kr. Majumdar, B.A., EXS	04.01.53	02.01.89	11.04.91	02.01.89	DR	
345.	Sarathi Ghusan Roy, B.Sc.	01.07.64	15.03.89	11.04.91	15.03.89	DR	
346.	Swapan Kr. Das, B.Sc (H)	29.10.64	12.04.89	12.04.91	12.04.89	DR	
347.	Jagadish Choudhury, M. Com	22.01.61	15.11.89	16.11.91	16.11.89	DR	
348.	Gurucharan Deb Barman, (ST), B.Com.	02.01.55	22.01.77	03.12.84	09.01.89	DR	
349.	Nirmal Kanti Mitra, B.Sc. (H)	01.02.62	10.03.89	16.11.91	10.03.89	DR	
350.	Chungkholen, (ST), B.A.	01.03.63	05.05.89	16.11.91	05.05.89	DR	
351.	Ms. Merus Chyne, ST, B.Sc.	26.03.55	13.12.82	05.09.85	06.01.89	PR	
352.	Amio Sonowal (ST), B.A.	31.12.57	16.03.89	16.11.91	16.03.89	DR	
353.	Pankaj Das (SC), B.Sc.	27.01.65	01.02.88	06.11.91	01.02.88	DR	
354.	Nila Kanti Baishya (SC), P.U.	01.09.51	14.03.77	11.01.86	11.01.89	PR	
355.	P.Roben Singh, B.A. (Ex.S)	01.01.62	25.10.89	16.11.91	26.10.89	DR	
356.	Nizamuddin Ahmed, B.Com.LLB.	15.02.64	23.11.89	29.11.91	29.11.89	DR	
357.	Ms. Purabi Das, B.A.	29.11.59	26.08.83	26.08.85	10.01.89	PR	
358.	K.M. Manning (ST), B.A.	01.03.53	14.09.89	29.11.91	14.09.89	DR	
359.	Zamikruhang (ST), B.A.	07.01.60	08.12.89	08.12.91	08.12.89	DR	
360.	Anjan Mahanta, B.A.	02.03.59	15.07.83	31.08.85	16.01.89	PR	
361.	Stephen Mangusuanthang (ST), B.Sc.	03.07.62	15.09.89	08.12.91	15.09.89	DR	
362.	L.N.Kham, (ST), M.A.	01.03.61	27.10.89	08.12.91	27.10.89	DR	
363.	L.Happyson (ST), B.A.	08.06.64	16.09.89	18.12.91	18.09.89	DR	
364.	Bidhu Bhusan Das (SC), B.A.	22.03.51	26.06.71	17.02.86	11.08.89	PR	

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Signature
(Advocate)

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01	02	03	04	05	06	07	08
20.	Amit Kr. Sengupta, B.Sc.	18.01.89	17.03.82	01.04.88	17.03.82	DR	
30.	Bikram Shankar, MA	01.03.85	23.04.84	01.04.88	23.04.84	DR	
31.	Niranjan Dhar, B.Com.	10.09.60	30.04.84	01.04.88	30.04.84	DR	
32.	John Gilbert Kanti, (ST)	01.01.86	14.09.84	01.04.88	14.09.84	DR	
33.	Amrit Dutta, B.Sc.	18.01.89	08.10.84	01.04.88	08.10.84	DR	
34.	Pulish Kanti Dey, B.Com.	31.12.80	24.04.84	01.04.88	24.04.84	DR	
35.	Elcess P. Paul, B.Sc.	05.01.81	30.04.84	01.04.88	30.04.84	DR	
36.	Akey Ghosh, B.Sc.(H)	08.03.87	03.07.84	01.04.88	03.07.84	DR	On Deputation with CSI Airport
37.	Precip Kr. Mahanta, B.Sc.	31.12.58	08.03.84	01.04.88	08.03.84	DR	
38.	Sechi Prasad Gogoi, B.Sc.	28.11.85	08.03.84	01.04.88	01.04.84	DR	
39.	Dilip Kumar Sharma - I, B.Sc	01.02.88	08.03.84	01.04.88	08.03.84	DR	
40.	Jogendish Ch. Haldergopal, B.Sc	01.03.88	24.04.84	01.04.88	24.04.84	DR	
41.	Panendu Dutta, B.Com.	30.11.88	08.03.84	01.04.88	08.03.84	DR	
42.	Hem Chandra Sharma, BA	01.11.88	04.09.84	01.04.88	04.09.84	DR	
43.	Kishore Km. Nath, B.Sc.	01.01.89	27.04.84	01.04.88	27.04.84	DR	
44.	Hamilton Cooper Margentung (ST)	22.12.58	08.03.84	DR	08.03.84	DR	
45.	Gurumur Goorkha, B.Sc.	01.03.82	08.02.85	01.04.88	08.02.85	DR	
46.	KM. Hem Baru, BA	15.12.72	03.05.84	27.04.87	07.04.85	DR	
47.	Sudip Kr. Dey, BA	01.12.81	23.07.84	01.04.88	23.12.85	DR	
48.	Syamanta Sankar Dey, B.Com.	25.01.81	02.06.85	01.04.88	02.06.85	DR	
49.	Makbul H. Borhan, B.Sc.	31.04.87	03.10.84	27.04.87	17.04.85	DR	
50.	Sinam Chittaranjan Ghosh, BA	13.10.81	12.09.85	01.04.88	12.09.85	DR	
51.	Thoudom Ng. Singh, B.Sc.	08.08.82	20.05.85	01.04.88	20.05.85	DR	
52.	Terut Kr. Datta, BA	23.01.80	04.10.85	01.04.88	04.10.85	DR	On Deputation with DR. Guwahati
53.	Siddi Dey, B.Sc.	23.05.80	14.10.85	01.04.88	14.10.85	DR	
54.	Swarup Kr. Dey, B.Sc.	23.11.80	14.10.85	01.04.88	14.10.85	DR	On Deputation with CSI Airport
55.	L.N. Das Purkayeta, M.Sc.	01.01.82	11.03.74	29.04.87	29.04.85	PR	
56.	Tapas Bhattacharjee, B.Sc.	31.03.81	14.10.85	01.04.88	14.10.85	DR	
57.	Arindabha Bhattacharjee, B.Sc.	28.02.81	24.10.85	01.04.88	24.10.85	DR	
58.	Syed Ahmed Shah, B.Sc.	03.05.80	21.03.85	01.04.88	21.03.85	DR	
59.	Prabal Chakraborty, BA	01.03.84	28.05.74	29.04.87	22.04.85	PR	
60.	Viley Thapa, B.Sc.	08.02.84	14.10.85	01.04.88	14.10.85	DR	
61.	Abdus Selem Rukumuddin, B.Sc.	01.05.80	14.10.85	01.04.88	14.10.85	DR	
62.	Uttam Kr. Dey - I, B.Sc.	28.01.80	14.10.85	01.04.88	14.10.85	DR	
63.	Joy Gobinda Paul, BA	01.07.45	06.12.74	13.05.87	13.05.85	PR	
64.	Ashish Kr. Nandi, B.Com.	18.03.81	14.10.85	01.04.88	14.10.85	DR	
65.	Dilip Kr. Sharma - II, B.Sc.	01.11.89	14.10.85	01.04.88	14.10.85	DR	
66.	Samiran Chakraborty, BA	18.01.87	15.07.81	13.12.81	23.04.85	PR	
67.	Annade Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	14.10.85	DR	

SENIORITY LIST OF INSPECTOR AS ON 01.05.2003

S. No.	Name & Educational Qualification	Date of Birth	Date of App't in Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
01.	02.	03.	04.	05.	06.	07.	08.
1.	Siba Prasad Das, B.A	29.08.82	22.07.76	10.10.81	22.07.76	DR	
2.	Demberu Borah, (ST)	01.07.68	08.08.83	13.05.87	08.06.83	DR	
3.	Guri Prasad Das, B.Sc.	15.06.68	14.11.83	13.05.87	14.11.83	DR	
4.	Prayonm Doley, (ST)	01.01.57	07.12.83	24.07.87	31.10.83	DR	
5.	Ng. Rustom Mani (ST), MA	01.03.57	05.08.84	29.07.87	09.06.84	DR	
6.	Surjendrap. Bhattacharya, (ST), MA	01.03.57	22.04.84	23.07.87	23.04.84	DR	On Deputation with N.C.B. Airport
7.	Nabin Ch. Datta, MA	01.12.49	11.03.74	06.07.87	27.06.84	PR	
8.	Jayanta Bhattacharya, B.Sc.	24.02.53	31.01.83	29.07.87	31.01.83	DR	
9.	Prasanna Sharma, B.A(H)	01.01.60	26.04.84	29.07.87	26.04.84	DR	
10.	Shriji Lal, B.Sc., MA	07.10.52	11.03.77	28.12.88	12.04.84	PR	
11.	Biman Das, B.Sc., B.Com.	10.01.58	14.10.84	29.07.87	14.06.84	DR	
12.	Somnath Das, BA	01.02.68	08.03.84	29.07.87	08.03.84	DR	
13.	Pankaj Kr. Chakraborty, B.Com.	28.02.53	12.11.79	27.04.88	23.11.84	PR	
14.	James Guita, (ST), BA	07.11.57	03.04.84	29.07.87	03.07.84	PR	
15.	Dipak Mahanta, B.Sc.	01.05.58	01.08.84	01.04.88	01.08.84	DR	
16.	Ranjit Kr. Deka, I, BA	01.09.54	29.03.84	27.04.87	10.12.84	PR	
17.	Balendra Nath Sharma, BA	13.06.49	07.06.74	27.04.87	10.02.84	PR	
18.	Kiran Thapa, BA	01.03.58	28.08.81	01.04.88	16.02.84	DR	
19.	Jayanta Banerjee, B.Com.	25.01.61	07.06.84	01.04.88	07.06.84	DR	
20.	Shardul Ahmed, B.Sc.	01.03.61	21.04.84	01.04.88	21.04.84	DR	On Deputation with CSI Airport
21.	Ramdev Chakraborty, B.Sc. (H)	01.04.56	26.04.84	01.04.88	26.04.84	PR	
22.	Sailil Bhattacharjee, HSLC	01.01.52	16.03.74	13.12.81	11.06.84	PR	
23.	Santanu Mukherjee, B.Com. (H)	14.06.61	19.03.84	01.04.88	19.03.84	DR	
24.	Biswajit Kar, B.Com.	23.03.60	07.06.84	01.04.88	07.06.84	PR	
25.	Nellini Ranjan Das, HSLC	01.03.53	20.08.74	13.12.81	10.12.84	PR	
26.	Indrakanta Kalita, HSLC	29.12.52	06.08.74	13.12.81	10.12.84	PR	
27.	Fabius Kr. Saktia, B.Com.	15.05.60	04.05.84	01.04.88	04.05.84	DR	
28.	Sunimal Das Choudhury, B.Sc.	30.08.58	27.04.84	01.04.88	27.04.84	DR	

Certified to be true copy

(Advocate)

01	02	03	04	05	06	07	08
65.	Sheikh Amzad Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	28.10.85	DR	
66.	Mrinmoy Dutta, B.Sc.	18.02.62	14.10.85	01.04.88	14.10.85	DR	
70.	Kamaljeet Bhattacharya, B.Sc.	31.12.60	14.10.85	01.04.88	14.10.85	DR	On Deputation with NSCBP Airport
71.	Abhijit Bhuyan, M.Com.	01.06.62	14.10.85	01.04.88	14.10.85	DR	On Deputation with REPZ, Noida
72.	Jahar Kar, B.Com.	20.12.59	14.10.85	01.04.88	14.10.85	DR	
73.	Atanu Roy Choudhury, B.Sc.	30.11.51	14.10.85	01.04.88	14.10.85	DR	
74.	Uttam Bhattacharya, B.Com	12.12.60	14.10.85	18.02.82	14.10.85	DR	On Deputation with DRD, Silchar
75.	Menaka Sarangi, (ST) B.Sc.	21.01.60	14.10.85	01.04.88	14.10.85	DR	
76.	Rehu Agar, (ST) B.Sc.	01.03.62	14.10.85	01.04.88	14.10.85	DR	On Deputation with CBN, Guwahati
77.	P.K. Dalmiya (ST) B.A	01.03.67	14.10.85	01.04.88	14.10.85	DR	
78.	Nandadev Bhowmik, (ST) BA	18.08.60	14.10.85	01.04.88	14.10.85	DR	
79.	Rejumon, Bhuminjoy Singh, B.Sc.	01.07.60	23.10.85	01.04.88	20.10.85	DR	
80.	Peekhodiali Neelam, (ST) B.A	01.01.58	23.10.85	01.04.88	23.10.85	DR	On Deputation with DRD, Imphal
81.	Rehulun Haque, (ST) B.Sc.	01.03.59	23.10.85	01.04.88	23.10.85	DR	On Deputation with DRD, Imphal
82.	Shantanu Singh, (ST) BA	01.03.61	23.10.85	01.04.88	23.10.85	DR	
83.	Sunita Singh, (ST) BA	01.03.61	23.10.85	01.04.88	23.10.85	DR	
84.	Abdul Karim, B.Sc.	16.01.71	08.11.85	13.12.81	07.04.88	PR	
85.	Abdul Karim, (ST) B.Sc.	01.03.51	10.03.85	01.04.88	10.03.85	DR	
86.	Sankar Prasad, B.A.	01.03.52	05.01.87	05.01.88	05.01.87	DR	
87.	Santosh Sill, B.A.	04.01.54	20.01.85	13.12.81	23.12.85	PR	
88.	Sankar K. Sen, B.Com.	08.01.60	10.03.85	05.01.88	10.03.85	DR	
89.	Manobendra Senik, M.Com.	18.10.59	07.05.85	05.01.88	07.05.85	DR	On Deputation with DRD, Nagaland Unit, DRD
90.	Sujit Bhattacharya, B.Sc.	28.12.65	12.03.85	05.01.88	12.03.85	DR	
91.	Shreyas Dutta, B.A.	08.11.65	31.07.81	13.12.81	10.04.85	PR	
92.	Neelzargyan Samal, B.Sc.	01.03.50	10.03.85	05.01.88	20.05.85	DR	
93.	Deban Ch Choudhury, B.Com.	01.01.60	10.03.85	05.01.88	10.03.85	DR	
94.	TM. Madhai Singh, B.Sc.	03.01.61	10.03.85	05.01.88	10.03.85	DR	
95.	Durai Ch. Sharmish, P.U.	01.05.51	01.06.74	13.12.81	11.05.85	PR	
96.	Debasish Chakraborty, B.Com(Hons.)	23.04.55	10.03.85	05.01.88	10.03.85	DR	
97.	Susmita Bhattacharya, B.Com.	08.03.65	27.07.81	13.12.81	17.05.87	PR	
98.	Sudhir Ch. Berman, (ST) HSLC	01.04.50	14.03.74	13.12.81	21.04.85	PR	
99.	Kartik Sarker, B.A.	31.01.56	27.07.81	13.12.81	15.04.85	PR	
100.	Ajit Bora, B.Sc.	01.11.56	14.10.81	13.12.81	14.04.85	PR	
101.	Sankar Sengupta, B.Com.	08.03.67	01.02.82	01.02.82	10.04.85	PR	
102.	Leikhinoti Gogoi, B.Sc.	11.06.57	12.05.81	24.06.82	11.04.85	PR	
103.	Khurozuddin Ali Ahmed, B.A	01.12.54	10.12.74	25.06.82	10.04.85	PR	
104.	Deba Prasad Bora, B.Sc.	01.12.55	04.09.81	01.07.82	10.04.85	PR	
105.	Suresh Ch. Khatua, HSLC	01.03.52	11.03.74	01.07.83	16.04.85	PR	
106.	Kabin Boruketaki, B.A.	01.07.56	19.05.81	01.10.83	11.04.85	PR	
107.	Jayanta Kr. Purkayestha, P.U.	01.03.57	26.09.75	01.03.84	07.04.85	PR	

01	02	03	04	05	06	07	08
108	Shandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	25.04.96	PR	
109	Smt Suchile Lyngdoh (ST), HSLC	28.12.56	29.09.75	01.03.84	07.04.93	PR	
110	Supriyo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	07.06.96	PR	On Deputation with D.R. Kolkata
111	Niranjan Ch. Malekar (SC), B.A.	12.09.55	28.09.81	01.03.84	07.06.96	PR	
112	Nur Mohammed Sheikh, B.A.	01.01.55	21.10.76	01.03.84	11.04.96	PR	
113	Smt. KM. Shammon, (ST), M.A.	19.06.55	27.07.81	01.03.84	07.06.96	PR	
114	Mukunda Ram Das, HSLC	20.01.55	12.06.76	01.03.84	11.04.96	PR	
115	Bishan Mezsnica (ST), B.Sc.	01.01.53	04.12.81	01.03.84	10.04.96	PR	
116	Smt. Sibani Larma (ST), B.A.	01.05.55	01.02.82	01.03.84	07.04.96	PR	On Deputation with GST Airport
117	Md. Abdur Rehman, B.A.	23.03.52	13.06.76	01.03.84	15.04.96	PR	
118	Bikash Kar, M.A.	22.04.55	26.08.81	13.12.81	22.04.97	PR	
119	Subir Kr. Dasgupta, B.A.	03.03.51	05.12.74	13.12.81	22.04.97	PR	
120	Lehit Chandra Dey, (ST) P.U.	01.01.50	07.06.74	01.02.82	27.04.97	PR	
121	Basuli Chandra Deka (ST), B.A.	01.01.59	29.09.81	01.03.84	23.04.97	PR	
122	Dinbeswar Parui, (ST), B.Com.	03.04.55	16.10.81	01.03.84	23.04.97	PR	
123	Dipak Kr. Dey, B.Sc.	20.04.55	28.09.81	02.03.84	21.04.97	PR	
124	Menonina Kumar Karmakar, B.A. (H)	01.12.56	19.01.82	02.03.84	21.04.97	PR	
125	Ujjal Mukherjee, B.Sc.	02.03.55	15.11.81	02.03.84	21.04.97	PR	
126	Ramona Chandra Sharma, B.A. (H)	01.10.52	02.11.81	02.03.84	21.04.97	PR	
127	Gurintra Kanta, B.A.	01.01.55	08.12.81	21.04.96	21.04.97	PR	
128	Leitchi Kanta, (ST), B.Sc. (H)	01.05.55	15.04.76	21.04.96	21.04.97	PR	
129	Predip Gohain, B.A.	25.11.55	18.11.81	21.07.84	27.04.97	PR	
130	Kumud Ch. Borthakur, B.Sc.	27.01.56	01.10.81	21.07.84	27.04.97	PR	
131	Sonowar Baruah, P.U.	10.09.48	23.09.76	21.07.84	27.04.97	PR	
132	Kulashwar Guahary, (ST), HSLC	01.01.54	17.08.76	21.07.84	25.04.97	PR	
133	Kripal Ch. Phukan, P.U.	01.01.55	24.02.76	21.07.84	27.04.97	PR	
134	Bishnudas Rehman, B.Sc. (ST), B.A.	01.01.55	23.01.82	21.07.84	21.04.97	PR	
135	Cuttai Kr. Dey, HSLC	25.12.55	28.12.76	13.05.84	25.05.97	PR	
136	Ms. Dalmond Mastich, (ST), P.U.	27.08.50	10.05.76	21.07.84	24.05.97	PR	
137	Mrs. Neopheli Borthakur, B.Sc.	01.03.55	14.07.79	01.03.81	10.05.82	PR	
138	Santosh Chettri, B.A.	12.05.55	03.06.83	03.06.90	03.06.95	DR	
139	Ramendra Pressed Chanda, B.A.	13.01.53	13.05.76	02.03.84	08.06.88	PR	
140	Kapil N. Sharma, B.A. (EVS)	01.03.53	23.05.80	23.06.90	23.06.95	DR	
141	Ng. R.K. Singh, B.Sc.	01.09.51	02.06.88	23.06.90	02.06.95	DR	
142	Mukul Moshuk, B.A.	01.03.52	14.06.83	23.06.90	14.06.95	DR	
143	L. Syiem, (ST), B.Com. (H)	03.10.54	22.06.88	23.06.90	22.06.95	DR	
144	Andrea Kongsum, (ST), B.A.	01.03.55	29.07.82	05.12.84	02.05.95	PR	
145	Biren Bhattacharjee, B.Sc.	01.01.50	26.12.89	26.12.90	28.12.95	DR	
146	Mukupada Acharyjee, B.A.	02.03.55	19.11.82	19.11.84	02.03.88	PR	
147	Kh. Margit Singh, B.A. (H)	01.03.84	22.12.88	26.12.80	22.12.95	DR	

01	02	03	04	05	06	07	08
148.	Nirmalendu Bhattacharjee, PU	26.07.57	01.03.83	01.03.83	16.06.88	PR	
149.	Sengthumu Muichin, (ST) HSLC	23.12.58	20.05.83	21.05.83	03.06.88	PR	
150.	BSHU Bhurban Nath, HSLC	01.07.63	26.04.83	21.05.83	05.06.88	PR	
151.	Suspan Kr. Dubneth, B.Sc.	08.01.63	05.09.83	05.09.83	02.06.88	PR	
152.	Tapen Bora, PU	01.12.60	27.01.77	05.09.83	04.06.88	PR	
153.	Dobosish Bora, B.Com. (H)	14.01.52	08.02.83	05.09.83	06.06.88	PR	
154.	Joranta Kr. Hazarika, B.A	27.11.57	27.11.77	05.06.83	06.06.88	PR	
155.	Nalibyr Rehman, PU	01.02.60	14.05.77	03.09.83	03.06.88	PR	
156.	Terek Ch. Majumder, B.A	01.03.57	28.01.83	05.09.83	06.06.88	PR	
157.	Harul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	06.01.83	06.06.88	PR	
158.	Dobosish Banerjee, B.Sc.	23.12.58	31.05.83	16.12.90	14.05.88	DR	
159.	Audeen Kr. Singh, B.Sc.	01.01.53	25.05.83	16.12.90	25.06.88	DR	
160.	Subrata Chakraborty, B.A	29.09.61	01.03.83	26.12.90	01.03.88	DR	
161.	S.K. Chakraborty, B.Sc.	11.04.60	20.01.83	26.12.90	24.01.88	DR	
162.	Biplab Kr. Das, (SC), B.Com.	04.10.62	01.01.83	35.12.80	31.01.88	DR	
163.	Asit N. Bhattacharya, B.Sc.	30.10.58	13.11.81	01.03.84	10.01.88	PR	
164.	Debajyoti Bhattacharyya, B.Sc. (H)	19.06.61	21.02.83	26.02.83	26.02.88	DR	
165.	A. Thomas Udayapatha, B.A	01.03.65	21.01.83	26.02.81	24.01.88	DR	
166.	Larmiakhung Hmar, (ST) B.A	01.07.59	02.03.82	24.08.88	06.01.88	PR	
167.	Sonu Tengai, B.A. (ST) B.A	01.03.63	02.01.83	26.02.91	01.01.88	DR	
168.	Abir Kr. Borthakur, B.A. (Ex.S)	21.11.58	11.04.83	01.03.91	11.04.88	DR	
169.	R.N. Doley, (ST) B.A	04.01.53	02.01.83	11.04.91	02.01.88	DR	
170.	Sudan Kr. Majumder, B.A. (H)	02.07.62	15.03.83	11.04.91	18.04.88	DR	
171.	Satish Bhattacharya, B.Sc.	28.10.62	12.04.83	10.04.91	12.04.88	DR	
172.	Suspan Kr. Das, B.Sc. (H)	22.01.61	16.11.83	16.11.91	16.11.88	DR	
173.	Jagadish Choudhury, M. Com	02.01.55	22.01.77	05.11.84	05.01.88	PR	
174.	Gurucharan Deb Barman, (ST), B. Com.	01.02.62	10.03.83	16.11.91	10.03.88	DR	
175.	Nimai Kanti Mitra, B.Sc. (H)	01.03.63	05.05.83	15.11.91	07.04.88	DR	
176.	Chintan Chakar, (ST), B.A.	26.03.65	13.12.82	05.09.83	06.01.88	PR	
177.	Na. Herus Chyno, ST, B.Sc.	31.12.57	16.03.84	16.11.91	16.03.88	DR	
178.	Amlo Sonowal (ST), B.A.	27.01.65	01.02.83	05.11.91	01.02.88	DR	
179.	Panizel Das (SC), B.Sc.	01.09.51	14.03.77	11.01.83	11.01.88	PR	
180.	Nila Karol Battachya (SC), P.U.	01.01.62	28.10.83	16.11.91	26.10.88	DR	
181.	P. Roben Singh, B.A. (Ex.S)	18.02.64	29.11.83	29.11.91	29.11.88	DR	
182.	Nizamuddin Ahmed, B.Com. LLB.	29.11.59	26.06.83	26.08.83	10.01.88	PR	
183.	Ma. Purni Das, B.A	01.03.59	14.09.83	29.11.91	14.09.88	DR	
184.	K.M. Martin (ST), B.A.	07.01.60	05.12.83	08.12.91	05.12.88	DR	
185.	Zamithsheng (ST), B.A.	02.03.62	18.07.83	31.08.83	16.01.88	PR	
186.	Aryan Mahanta, B.A.	03.07.62	15.09.83	08.12.91	15.09.88	DR	
187.	Stephen Mengmuanthang (ST), B.Sc.						

01	02	03	04	05	06	07	08
186.	N. Khan, (ST), M.A.	01.03.61	27.10.89	08.12.91	27.10.89	DR	
189.	Happyson (ST), B.A.	08.03.64	18.09.89	18.12.91	18.09.89	DR	
190.	Bishnu Bhutan Das (SC), B.A.	22.03.61	26.06.71	17.02.88	11.08.89	PR	
191.	Tuarezidup (ST), B.A.	02.07.64	11.09.89	08.12.91	11.09.89	DR	
192.	Lokmanlila (ST), B.A.	03.10.65	25.09.89	08.12.91	25.09.89	DR	
193.	Dulal Kr. Bhuyanish, HSLC	03.04.54	12.04.77	20.08.88	18.08.89	PR	
194.	W. T. Lotra, (ST), B.Com, F.G.D.M.	08.05.65	15.09.89	08.12.91	15.09.89	DR	
195.	Smt. Trinkly Shylla (ST), B.A.	05.10.63	13.10.89	04.07.90	19.10.89	DR	
196.	Smt. Anubhita Nongshi (ST), B.A.	07.09.63	20.11.89	08.12.91	20.11.89	DR	
197.	Aren Chuchury, B.Com.	31.12.68	07.05.84	01.12.88	07.05.89	PR	
198.	Paul Saray Tensing (ST), B.Com.	29.05.64	01.11.89	08.12.91	01.11.89	DR	
199.	J.K. Gupte, (ST), B.A.	08.03.61	16.11.89	08.12.91	16.11.89	DR	
200.	Amolen Baruah, B.A.	26.12.53	11.10.77	29.12.88	15.03.89	PR	
201.	Sensaul Islam Chuchury, B.A.	01.03.56	04.05.84	01.04.87	07.03.86	PR	On Deputation with CGI Airport
202.	Igant Chandra Roy, PU	03.01.57	16.05.77	01.04.87	16.02.89	PR	
203.	Min. Datta Panigrahi, HSLC	25.12.57	24.03.77	01.04.87	16.04.89	PR	
204.	Naren Hazarika, H.S.	01.12.55	19.05.76	09.05.88	16.08.89	PR	
205.	Sorjan Chandra Das, PU	20.05.63	09.03.79	01.10.81	18.03.89	PR	
206.	Nikhil RN. Choudhury, H.S.LC.	01.06.58	01.05.79	01.10.81	11.05.89	PR	
207.	Dilek Kr. Baruah, (SC), B.Com.	01.12.55	02.07.84	01.04.88	07.03.89	PR	
208.	L.P. Kabur, (ST), HSLC	01.01.61	13.09.81	08.08.88	PR		
209.	Lekshminaray Sharma, PU	03.02.59	31.08.83	31.08.85	17.06.89	PR	
210.	Upen C.L. Mehta, (ST), PU	24.03.65	17.05.84	17.05.88	12.06.89	PR	
211.	Smt. Minu Lyngva, (ST), HSLC	01.12.56	11.07.83	17.06.88	08.03.89	PR	
212.	Sudhabroto Bhattacharjee, HSLC	06.12.55	18.05.77	21.12.82	14.08.89	PR	
213.	Michael Marpia ST, HSLC	04.01.59	15.05.79	07.06.89	PR		
214.	Gunakanta Gogoi, HSLC	01.08.57	18.04.77	05.09.88	15.10.90	PR	
215.	Sudip Bhattacharjee, B.A (Hons.)	30.05.60	23.05.80	23.03.92	23.03.90	PR	
216.	Sanjib Kr. Sena, B.A	17.01.64	05.02.90	23.03.92	09.02.90	PR	
217.	Sachinanda Gohain, PU	01.11.56	02.07.77	05.09.85	15.10.90	PR	
218.	Kishnendu Das, B.A (H)	18.06.66	05.04.90	05.04.92	05.04.90	DR	
219.	Pranotosh Ghosh, B.Sc.	23.01.52	14.01.80	05.04.92	18.01.90	DR	
220.	Amlo Kr. Das, (SC), M.A	17.05.57	01.11.80	01.11.92	01.11.90	DR	
221.	Mr. Sikha Deb, B.A	08.02.55	04.07.77	17.04.88	15.10.90	PR	
222.	Amritsabha Paul, B.Sc. (H)	10.03.66	01.02.90	01.12.92	01.12.90	DR	
223.	Firoz Gogoi, B.Sc. (H)	31.12.63	17.01.80	01.12.92	17.01.80	PR	
224.	Abijit Sharma, B.Sc.	01.10.57	24.01.90	01.12.92	24.01.90	DR	
225.	Sribas Ch. Banik, B.A	29.03.65	04.06.84	09.05.87	12.10.90	PR	
226.	Santosh Deb, B.Sc. (H)	18.01.66	28.03.80	01.12.92	28.03.89	DR	
227.	Sanjay Gurra, B.Com.	05.04.66	21.02.90	01.12.92	21.02.90	DR	

01	02	03	04	05	06	07	08
228.	Dilip Kr. Deka, B.Com.	30.12.89	11.05.84	18.03.87	18.10.80	PR	
229.	Milan Kanti Chanda, PU	08.03.83	25.06.78	01.10.81	15.10.80	PR	
230.	Subhash Ch. Dutta, HSLC	01.02.88	01.03.75	01.10.81	17.10.80	PR	
231.	Sujit Kr. Mandal, B.Sc.	20.02.81	02.05.79	01.10.81	15.10.80	PR	
232.	Thaneswar Narzary, HSLC	19.12.89	05.08.79	01.10.81	23.10.80	PR	
233.	Arup Ratan Roy Choudhury, BA	01.03.88	27.01.82	01.04.88	18.10.80	PR	
234.	Sushanta Manchanda, PU	18.07.88	03.09.79	01.10.81	12.10.80	PR	
235.	Radha Madhab Narai, B.Sc.(H)	01.01.81	25.04.88	23.04.88	12.10.80	PR	
236.	Ranjit Kr. Das, (ST), B.Com.	01.01.86	20.03.88	25.04.88	12.10.80	PR	
237.	Dipak Chakraborty, B.Sc.	01.07.88	11.06.85	25.04.88	15.10.80	PR	
238.	Arup Kr. Gogoi, B.Com.	01.01.80	09.04.88	16.09.87	18.10.80	PR	
239.	Ms. Chitrakshi Mill, (ST), PU	22.06.89	13.06.80	01.10.82	24.04.91	PR	
240.	T. Bijando Singh, MA	01.01.88	14.05.91	14.05.93	14.05.91	DR	
241.	Nilimoy Das, M.Sc.	02.07.87	27.06.91	27.08.91	27.08.91	DR	On Deputation with DRI, Kolkata
242.	U.R. Dey - II, HSLC	05.03.81	10.04.80	01.10.82	23.08.91	PR	
243.	Neeluk Kaitla, B.Sc.(H)	01.01.88	30.06.91	08.07.92	10.06.91	DR	
244.	Premi Deka, BA, HSLC	01.09.85	13.04.80	01.01.82	32.04.91	PR	
245.	M.K. Khatana, (ST), B.Sc.	02.03.84	11.07.91	08.07.93	11.02.91	PR	
246.	Satyen Roy, (SC), B.Sc.	07.11.82	12.04.91	04.07.93	12.08.91	PR	
247.	H.C. Madni, (ST), B.Sc., 116	01.03.85	01.02.91	08.07.93	01.02.91	DR	
248.	C. Zomminkanta, (ST), BA	15.07.88	14.09.91	13.12.91	13.12.91	DR	
249.	K. Khamminikanta, (ST), BA	01.03.84	13.02.91	05.07.93	13.02.91	PR	
250.	G. Silme, (ST), BA	01.01.83	16.12.91	18.12.93	16.12.91	DR	
251.	Dilip Kr. Shantia H, B.Sc.	01.04.84	07.13.78	01.03.84	23.09.91	PR	
252.	J. Lopatai, (ST), BA	01.03.83	20.02.91	08.07.93	20.02.91	PR	
253.	L.H. Haora, (ST), BA	02.06.88	13.03.91	08.07.93	13.03.91	PR	
254.	A.S. Phansun, (ST), BA	08.10.81	12.02.91	08.07.93	12.02.91	DR	
255.	S. Nandi, B.Com.	01.05.85	01.06.88	01.08.88	20.02.91	PR	
256.	Jyoti Prasad Bora, B.Com.	01.05.80	18.08.81	01.10.82	20.08.91	PR	
257.	Bindyajit Deb Choudhury, BA	02.03.83	08.12.81	01.10.82	22.06.91	PR	
258.	A.K. Chakraborty, HSLC	24.02.89	14.11.78	31.12.81	24.06.91	PR	
259.	Hemendra Kr. Dutta, PU	01.01.83	02.08.80	01.10.82	25.08.91	PR	
260.	Ariful Haque, PU	01.01.89	08.10.80	01.01.82	24.09.91	PR	
261.	Madan Barua, (ST), PU	01.03.87	30.08.78	01.10.82	24.09.91	PR	
262.	Ranu Pal, B.Sc.(4)	28.01.85	11.11.92	01.04.98	11.11.92	DR	
263.	Probodh Kr. Bhattacharjee, B.Sc.	02.06.80	01.02.81	01.10.82	29.12.92	PR	
264.	Tabrez Zamai, B.Com.	04.12.86	30.07.92	01.04.98	30.07.92	DR	
265.	Rakesh Kr. Singh, M.Sc.	14.11.88	31.12.92	01.04.98	31.12.92	PR	
266.	Banibrata Chakraborty, B.Com.	10.01.89	14.03.85	01.04.98	24.12.92	PR	
267.	Nabajyoti Mahanta, BA	17.12.85	07.05.91	01.04.98	07.05.92	DR	

On Deputation with DRI, New Delhi

01	02	03	04	05	06	07	08
268.	Subhamoy Chakraborty, HSLC	19.03.58	15.03.92	01.10.92	29.12.92	PR	
269.	Rejeev Lothe, (ST), BA	26.08.58	01.05.92	01.01.93	01.05.92	DR	
270.	Bonanventure Nangori (ST), MA	22.02.62	19.02.92	01.04.93	19.02.92	DR	
271.	Priyiled Ch. Serrna (Ex.S) MA	01.08.57	13.07.92	01.04.93	13.07.92	DR	
272.	Subrata Sen, HSLC	05.10.50	28.01.92	02.04.94	18.12.92	PR	
273.	Ashoke Ranjan Paul, HSLC	05.03.58	29.01.92	02.04.94	18.12.92	PR	
274.	Ms. Meenakshi Manoh (ST) HSLC	03.09.58	10.02.92	02.03.94	18.12.92	PR	
275.	Revan Chakraborty, HSLC	26.11.52	02.11.91	01.10.92	28.12.92	PR	
276.	Jugabrata Sharmee, HSLC	01.02.56	24.11.91	02.01.93	18.12.92	PR	
277.	Neera Prema Joshi, BA	01.05.58	02.08.92	02.07.93	18.12.92	PR	
278.	Reema Kanta Dey, HSLC	22.05.57	04.12.91	02.10.93	24.12.92	PR	
279.	Genapade Ghosh, PJ	23.02.56	20.11.91	02.05.94	18.12.92	PR	
280.	Ms. Phulmoy Khorngar, (ST) HSLC	16.10.60	01.02.92	02.03.94	18.12.92	PR	
281.	Ajoy Kr. Chanda, HSLC	12.12.59	10.04.91	01.10.92	24.12.92	PR	
282.	Kumuti Chandra Borodol, HSLC	01.01.52	05.10.91	01.10.92	23.12.92	PR	
283.	Fisher Baran Bhattacharjee, BA	01.10.57	03.11.91	01.10.92	24.12.92	PR	
284.	Kalyan Goswami, PU	01.01.47	23.11.91	02.02.94	18.12.92	PR	
285.	Harendra Talukdar, PU	16.05.56	22.02.92	03.05.94	18.12.92	PR	On Deputation with DCE, Gauhati
286.	Elurina Sutia, (ST), HSLC	01.01.53	09.12.91	02.03.94	18.12.92	PR	
287.	Ms. Kavita Lyriongion, (ST) HSLC	09.05.60	19.12.91	02.03.94	18.12.92	PR	
288.	Haripati Singh, BA	25.05.56	21.02.92	02.03.94	18.12.92	PR	
289.	Shrikrishna Baruah, BA	16.09.51	09.07.93	01.04.93	06.07.93	PR	
290.	Pravijit Purkayastha, M.Com.	30.10.56	23.09.93	01.04.93	23.09.93	DR	On Deputation with DCE, Regional Inst. Shillong
291.	Alokorn Dey, B.Com (Major)	14.04.68	03.08.93	01.04.93	03.08.93	DR	
292.	James Augustina, B.Sc.	12.02.58	15.04.93	01.04.93	18.04.93	PR	
293.	Sudip Bhattacharjee, II, B.Sc.	26.06.59	28.07.93	01.04.93	28.07.93	PR	
294.	Coni Machey Dey, B.Sc (Major)	02.05.67	28.07.93	01.04.93	28.07.93	DR	
295.	Ms. Hemashri Dey, (SC) PU	07.06.62	23.11.91	02.03.94	08.10.93	PR	
296.	Rideep Hazarika, (ST), B.Sc	04.03.68	04.05.93	01.04.93	04.05.93	DR	
297.	Hayati Chakraborty, BA	16.03.55	14.05.93	01.04.93	14.05.93	DR	
298.	Sukumar Roy, B.Sc.(H)	18.09.56	19.11.93	01.04.93	19.11.93	DR	
299.	Manabendra Purkayastha, BA	01.01.59	17.12.93	01.04.93	17.12.93	DR	
300.	Vinoo Bispal Dhangdoh, (ST), BA	22.10.68	24.02.93	01.04.93	24.02.93	DR	
301.	Ms. Kerali Dass, (SC), BA	01.11.66	10.03.93	01.04.93	10.03.93	DR	
302.	Pollor Sonowal, (ST), BA(H)	30.03.66	10.03.93	01.04.93	10.03.93	DR	
303.	T. Onkhortin Heokip, (ST), BA	03.02.64	15.03.93	01.04.93	15.03.93	DR	
304.	Shireswar Hazoary, (ST), B.Com.	01.06.66	15.03.93	01.04.93	15.03.93	DR	
305.	Chhabeswar Baruah, (ST) B.Com.	21.01.55	21.09.92	04.06.93	14.02.94	PR	
306.	N. Ningchen, (ST) MA	01.02.64	10.10.94	10.10.94	10.10.94	DR	

C1	C2	C3	C4	C5	C6	C7	C8
307.	Kenchan Deb Banerjee (ST), HSCLC	08.03.80	12.01.82	02.03.84	17.07.94	PR	
308.	Meenush Mukherjee, M.Sc.	27.12.87	07.11.94	10.10.95	07.11.94	DR	
309.	Siba Prasad Debn Roy, PU	07.10.87	05.03.92	02.03.84	28.01.94	PR	
310.	Ab. Kalpana Bhuyan, MA	13.07.87	01.02.93	01.02.97	01.02.95	DR	
311.	Kavita Gopinatha Sharma, BA	05.10.87	03.10.94	10.10.95	03.10.94	DR	
312.	Sumantra Choudhury, B.Com.	01.02.88	17.11.95	17.11.90	28.01.94	PR	
313.	Sanjay Bhattacharjee, M.Sc.	01.09.89	21.11.94	21.11.98	21.11.94	DR	
314.	Sanjeeb Kr. Mishra, BA	12.11.88	17.10.94	21.11.98	17.10.94	DR	
315.	Mayesingh Laloo (ST), HSCLC	08.07.82	08.12.81	03.03.84	28.01.94	PR	
316.	Uma Shankar Karmakar, MA	01.04.70	10.10.84	21.11.98	10.10.94	DR	
		24.07.83	01.02.97	22.11.95	01.07.94	PR	
317.	Chaitanya Kumar, B.Com.	01.01.85	12.05.95	22.06.97	11.06.95	DR	
318.	Shreyas Prasad, B.Sc. (H)	23.01.80	11.11.81	07.04.94	28.01.94	PR	
319.	Reetika Bhattacharjee, PU	28.12.88	03.02.95	03.02.97	03.02.95	DR	
320.	Abirup Kr. Datta, B.Sc. (H)	23.12.70	08.08.94	21.11.98	08.04.94	DR	
321.	Sarita Datta, B.Sc. (H)	02.10.87	29.09.94	21.11.98	29.09.94	DR	
322.	Uttamapati Sharmee, M.Sc.	01.09.83	10.12.81	03.03.84	28.01.94	PR	
323.	Ekashin Karmakar, (ST), HSCLC	28.12.80	27.03.92	30.03.84	28.01.94	PR	
324.	Samuel Kharbanda, (ST), HSCLC	01.09.70	11.10.94	11.10.98	11.10.94	DR	
325.	Barkha Dasgupta, B.Sc.	16.01.71	09.12.94	21.11.98	08.12.94	DR	
326.	Arindra Kr. Singh, B.A. (H)	30.05.71	26.10.94	21.11.98	26.10.94	DR	
327.	Rey Hiranjan Datta, B.Sc. (H)	22.05.82	02.08.82	04.06.94	28.01.94	PR	
328.	Hiranjan Karmakar, (ST), HSCLC	01.03.85	01.08.94	21.11.98	01.08.94	DR	
329.	T. Girishankar, (ST), BA	08.06.88	31.08.94	21.11.98	31.08.94	DR	
330.	Buddhadeva Roy Choudhury, B.Com. (H)	12.05.82	30.11.82	31.08.94	31.01.94	PR	
331.	Ms. Anju Hazarika, HSCLC	11.02.88	19.07.94	19.07.98	19.07.94	DR	
332.	Sudhir Chakraborty, (ST), B.Com.	13.02.70	28.07.94	21.11.98	28.07.94	DR	
333.	P. K. Das, (ST), B.Com.	01.03.82	24.07.85	24.07.94	08.12.94	PR	
334.	Kishorekrishnam C. Das Singh, M.Com.	11.02.80	25.10.94	21.11.98	28.10.94	DR	
335.	Hazrat Ali Ahmed, (E.S.), MA	12.02.83	23.11.94	25.11.98	23.11.94	DR	
336.	T.M. Longkumer, (ST), MA	01.03.87	25.07.94	21.11.98	25.07.94	DR	
337.	Glen Singh Benmeri, (ST), BA	04.02.85	02.08.83	02.08.91	30.11.94	PR	
338.	Shankar Kr. Bhadra, BA	01.03.86	28.07.84	21.11.98	28.07.94	DR	
339.	M. Sibnaranda Singh, (SC), B.Sc. LLB.	05.09.83	25.07.93	04.09.91	30.11.94	PR	
340.	Aditi Datta Choudhury, BA	11.09.86	30.08.94	21.11.98	30.08.94	DR	
341.	Dipam Kumar Sonowal, (ST), BA	22.12.84	12.08.94	21.11.98	12.08.94	DR	
342.	Minjal Kanti Roy, (SC), B.Sc.	14.01.89	29.07.94	29.07.98	28.07.94	DR	
343.	Dominic K.K. Thang, (ST), B.A. (H)	14.02.82	01.08.89	06.09.91	02.12.94	PR	
344.	Shyama Pada Ghosh, B.Com.	01.12.82	25.07.94	21.11.98	25.07.94	DR	
345.	Thottameng Munglene, (ST), BA	26.08.80	4.07.83	21.11.98	28.07.94	DR	

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01	02	03	04	05	06	07	08
347.	Uttam Kr. Saha, B.Sc.	22.11.58	09.02.83	02.11.85	05.12.94	PR	
348.	Dondor A. Lyngdoh, (ST) B.Com. (H)	25.05.72	10.01.86	10.01.97	10.01.96	DR	
349.	Kenunomoy Chetang, (ST), BA	01.03.73	15.07.84	21.11.83	15.07.94	DR	
350.	Edilbert Shullen, (ST), B.Com. (H)	03.02.68	22.07.84	22.07.86	22.07.94	DR	
351.	Sita Bhutan Dausa (ST), TU	07.02.57	07.10.83	02.11.85	30.11.94	PR	
352.	Lalit Bish, (ST), B.Com.	20.05.72	10.07.84	21.11.85	15.07.94	DR	On Deputation with DR. Shillong
353.	Ma. Vung Rualinching (ST), B.E.	28.12.68	01.08.94	01.08.96	01.08.94	DR	
354.	Merachindu Gukus, (ST), BA	04.01.67	28.07.84	21.11.86	25.07.94	DR	
355.	Thom Dhadrew, B.Sc. 11B	01.02.68	24.07.80	06.09.91	05.12.94	PR	
356.	Ranenore Hsifong Roy, (ST), B.Com.	19.03.72	19.07.94	21.11.94	13.07.94	DR	
357.	Kaulimhing Kipson, (ST), BA	06.04.68	28.07.84	28.07.86	28.07.94	DR	
358.	Kallen Lupheng, (ST), BA	01.03.54	17.08.89	06.09.91	29.11.94	PR	
359.	Kamachintheng Niononeong (ST), BA	04.04.67	01.08.94	21.11.85	01.08.94	DR	
360.	Anthony lowmihing (ST), BA	30.05.57	09.08.89	06.09.91	28.11.94	PR	
361.	Atakach Ch. Dala, B.Com.	01.08.65	28.07.85	25.07.91	30.11.94	PR	
362.	W.T. Singh, BA	04.02.68	24.07.84	04.08.91	25.12.94	PR	
363.	Dulogowar Pege, (ST), BA	10.07.64	06.08.88	06.09.91	05.12.94	PR	
364.	Yeson Kr. Hsug, BA	20.12.64	04.08.88	04.08.91	30.11.94	PR	
365.	Kiran Ch. Dala (SC) B.Sc.	31.10.62	19.08.92	06.09.91	01.12.94	PR	
366.	Dipen Ch. Norgoid (ST), PU	01.01.65	01.01.83	04.06.95	PR		
367.	Biplab Purkayseha, M.Sc.	09.09.68	08.07.93	06.07.97	06.07.95	DR	
368.	C. Suril Singh, M.A.	02.02.72	13.07.84	13.07.97	13.07.95	PR	
369.	Sudhansup Choudhury, B.Sc. (H)	16.04.73	13.07.90	13.07.97	13.07.95	DR	
370.	Rancharan Das, (SC), BA	23.12.61	23.08.80	06.08.91	06.07.95	PR	
371.	Ma. Larinda Khatkong, (ST), BA	10.08.72	13.06.86	13.06.97	13.06.95	DR	
372.	Ningam Sam. Meligba, BA	01.04.70	13.07.95	13.07.97	13.07.95	DR	
373.	Niharendu Roy, BA	27.04.69	25.04.90	25.04.92	14.07.95	PR	
374.	S.S. Dasgupta, BA	01.09.68	15.06.85	16.09.97	18.09.95	DR	
375.	Dilwaker Prasad Singh, B.Sc. (H)	02.03.69	31.07.85	31.07.97	31.07.95	DR	
376.	Dibendu Bhattacharjee, BA	20.12.68	30.07.90	30.07.92	14.07.95	PR	
377.	Seenup Sharma, B.Sc. (Agrt.)	11.09.70	20.12.86	20.12.97	20.12.95	DR	
378.	Naberun Bhattacharjee, BA(H)	03.10.71	11.07.85	11.07.97	11.07.95	DR	
379.	Rajarshi Choudhury, M.Sc.	19.03.70	11.08.85	11.08.97	11.08.95	DR	
380.	Monojit Dey, B.Sc. (H)	27.07.68	04.09.85	04.09.97	04.09.95	DR	
381.	Prabir Kr. Das, (SC), M.Sc.	17.03.69	05.06.85	05.06.97	05.06.95	DR	
382.	Minel Serma (Ex-S), M.A.	01.12.69	11.08.85	11.08.97	11.08.95	DR	
383.	Bharat Dalmery, (ST), B.Sc. (Agrt.)	01.04.68	14.07.88	14.07.97	14.07.95	DR	
384.	Keneth D. Welleng (ST), BA(H)	02.02.68	31.06.95	31.05.97	31.05.95	DR	
385.	Geutam Kakod (SC), BA(H)	23.06.71	14.06.95	14.06.97	14.06.95	DR	

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01	02	03	04	05	06	07	08
386.	Smt. Tracy Timung (ST), BA(H)	07.06.70	12.06.95	12.06.97	12.06.98	DR	
387.	Saleen Agani (ST), B.Sc.(H)	08.04.68	15.06.95	15.06.97	15.06.98	DR	
388.	Susmita KG. Das, (SC), B.Sc.(H)	18.12.78	12.06.95	12.06.97	12.06.98	DR	
389.	Dongamnilan (ST), BA	04.02.65	26.06.95	26.06.97	26.06.98	DR	
390.	Ma. Lianchhentouli (ST), BA	13.06.68	06.07.95	06.07.97	06.07.98	DR	
391.	H. Gingalem (ST), B.Com.	25.02.70	07.07.95	07.07.97	07.07.98	DR	
392.	Hilal Mr. Brahme (ST), BA	21.04.68	15.06.95	15.06.97	15.06.98	DR	
393.	Shishir Laloo (ST), BA	13.03.71	21.06.95	21.06.97	21.06.98	DR	
394.	Bharat Roy, B.Sc.(H)	12.10.71	26.07.95	26.07.97	26.07.98	DR	
395.	Leinternoush Chawngthu (ST), BA	27.11.70	28.06.95	28.06.97	28.06.98	DR	
396.	Pranjal Bardaijal, B.Sc.	18.05.67	04.02.92	04.02.94	02.04.95	DR	On Deputation with NCC, Kolkata
397.	Penka J. Sahay, BA(H)	23.09.73	03.07.95	03.07.98	03.07.98	DR	
398.	Amiduddul Islam, M.Sc.(Agrt.)	30.04.72	01.10.95	01.10.98	01.10.98	DR	
399.	Dipan K. Das, BA	01.03.80	01.02.84	26.12.95	21.04.95	DR	
400.	Mitash Sengar, M.Sc.(Agrt.)	01.03.70	12.04.95	12.03.98	12.03.98	DR	
401.	Rajendra Chatterjee, B.Sc.(H)	27.11.67	06.03.95	06.03.98	06.03.98	DR	
402.	Joy Chandra Das, BA(H), B.Sc.(H)	01.10.67	12.03.95	12.03.98	12.03.98	DR	
403.	Sukanta Bhattacharjee, B.Com.	18.07.68	27.11.95	15.04.95	21.06.95	DR	
404.	ITN. Bhattacharya (ST), BA	12.04.65	22.01.95	22.02.95	22.02.95	DR	
405.	Rekha Daniel (ST), BA (H)	28.12.73	28.03.95	28.02.98	28.02.98	DR	
406.	Pratima Bhattacharya, B.Sc.	21.06.71	22.04.95	27.03.95	25.03.97	DR	
407.	Mz. Pratima Bhattacharya, M.Sc.	30.01.67	02.01.92	02.01.95	26.11.95	DR	
408.	Rekha K. Brahme (ST), MA	01.03.82	01.01.90	01.01.92	26.04.95	DR	
409.	Sankar Bhattacharjee, B.Sc.(H)	22.03.65	23.01.84	23.03.95	22.06.95	DR	On Deputation with Dr. Sankar
410.	Simei Ch. Roy (ST), BA	01.01.67	18.11.92	03.11.95	24.11.95	DR	
411.	Ally Sen Deka, (OBC), B.Sc.	01.03.65	20.02.97	20.02.99	20.02.97	DR	
412.	Nilanjana Adikya, B.Sc. (H)	27.03.71	17.02.97	17.02.99	17.02.97	DR	
413.	Pearla Pratim Das, (SC), PU	02.01.65	19.04.91	19.04.93	19.06.91	DR	
414.	Rejashish Dutta, M.Sc.	01.03.71	04.12.95	04.12.98	04.12.95	DR	
415.	Hemkumarini Hectrip, (ST), MA	02.01.67	26.11.95	26.11.95	26.11.95	DR	
416.	Subrata Bhattacharjee, B.Com. (Major)	02.03.65	04.01.91	19.03.95	01.07.97	DR	
417.	Hem Chandra Sharmen, BA	01.03.72	05.03.97	05.03.99	05.03.97	DR	
418.	Mz. Muwah Vayareipem (ST) M.Sc.	01.03.69	17.03.97	17.03.99	17.03.97	DR	
419.	Debasish Mousik, B.Sc.	28.03.68	25.01.93	19.03.95	01.07.97	DR	
420.	K. Nebin Chandra Singh (SC), B.Sc.(H)	01.02.72	02.12.95	02.12.98	02.12.95	DR	
421.	Swindren Mchshary (ST), BA(H)	31.12.68	05.12.95	05.12.98	05.12.95	DR	
422.	Thual Zeizam, (ST), B.Sc.(Agrt.)	23.10.65	20.11.95	20.11.95	20.11.95	DR	
423.	Chiranji Das, B.Sc. (H)	01.11.65	06.04.93	06.04.95	03.07.97	DR	
424.	Thangmuanial Toming (ST), BA	09.07.72	19.11.95	19.11.95	19.11.95	DR	
425.	Viste Angamli (ST), BA	08.11.69	21.11.95	21.11.95	21.11.95	DR	

	02	03	04	05	06	07	08
425	Shankar Barman (SC), M.Sc.	01.11.88	06.02.97	08.02.93	08.02.97	08	
427	Mr. Diganta Baruah (SC), B.A.	16.03.60	22.08.94	25.12.95	03.07.97	PR	
428	Debnandita Bhattacharjee, B.Sc.	04.02.97	09.04.92	08.04.93	03.07.97	PR	
429	Monika Baruah, B.Com.	26.05.64	26.10.92	19.03.95	01.07.97	PR	
430	Abhijeet Das, B.Com (H)	07.03.68	10.12.92	08.04.95	01.07.97	PR	
431	Shantir K. Das, B.A	01.12.64	25.08.91	23.08.93	01.07.97	PR	
432	Monapjoy Bhattacharjee, B.Com.	24.01.62	19.03.93	19.03.95	01.07.97	PR	
433	Shiv Shankar Debnathary (SC), MA	16.04.68	20.04.92	08.04.93	03.07.97	PR	
434	Meenakshi Das, B.Sc.	11.05.64	11.03.92	19.03.95	02.07.97	PR	
435	B.B. Das, B.Com	01.06.68	26.10.92	19.03.95	01.07.97	PR	
436	Sunita Dasgupta, M.Sc (Hons)	21.10.63	05.02.92	08.04.93	03.07.97	PR	
437	Amrit Larma, B.Sc	13.11.67	19.01.93	19.03.95	01.07.97	PR	
438	Sudip Dasgupta, M.Sc (Hons)	01.03.62	03.11.91	02.11.93	03.07.97	PR	
439	Joydeep Das, B.Sc	15.08.68	28.07.92	19.03.95	02.07.97	PR	
440	Abay Dasgupta, B.Com.	03.12.66	26.07.92	19.03.95	03.07.97	PR	
441	Sreyon Das, B.Sc	17.11.68	01.11.92	08.04.95	02.07.97	PR	
442	Kallini Chakraborty, B.Com	20.12.62	16.09.91	14.09.93	02.07.97	PR	
443	Debajit Datta, B.Com.	05.01.69	13.08.90	13.08.92	02.07.97	PR	
444	Kelimesh Datta, B.Com (Hons)	22.01.62	05.03.93	08.04.95	02.07.97	PR	
445	Debajit Datta, B.Sc (Hons)	01.07.63	08.08.92	08.04.95	02.07.97	PR	
446	Debajit Datta, B.Sc (Hons)	10.05.62	25.02.92	08.04.95	02.07.97	PR	
447	Avish Datta (SC), B.A	01.05.67	13.04.91	19.04.93	02.07.97	PR	
448	Subei Ch. Das, (SC), HSLC	16.11.62	11.04.95	14.05.97	02.07.97	PR	
449	M. Kaokhosalou (SC) M.Com.	01.04.68	30.06.92	08.04.95	01.07.97	PR	
450	Partha Das, (SC), B.Com	23.12.67	12.04.91	19.04.95	02.07.97	PR	
451	Smt. Amriti Dalem (SC), M.Sc	18.05.71	04.03.99	04.03.01	04.03.93	PR	
452	Smt. Purni Bhattacharjee, B.A (Hons)	15.03.62	11.06.95	11.06.98	09.02.00	PR	
453	T.N. Dharnekar Soren, B. A	01.02.63	04.07.99	04.07.91	08.02.00	PR	
454	Ashay Chakraborty, B. A.	02.01.64	21.05.90	21.05.92	08.02.00	PR	
455	Nirmal Chakraborty, P. U.	29.09.59	05.01.84	19.04.95	09.02.00	PR	
456	Ratan K. Das, HSLC	01.03.62	25.04.95	25.04.87	09.02.00	PR	
457	Pradip K. Diewas, P. U.	01.06.60	03.04.65	23.04.87	08.02.00	PR	
458	Smt. M. Banerjee, B. A.	23.04.62	15.05.82	15.05.87	08.02.00	PR	
459	Subhasish Patil, B.Com	10.12.64	22.04.92	08.04.95	08.02.00	PR	
460	Sunita Nath	30.01.67	01.12.92	01.04.95	08.02.00	PR	
461	A.C. Basak, B. Com	01.09.61	31.12.92	08.04.95	08.02.00	PR	
462	Ranjit K. Baruah - II, B. Com	09.03.65	08.04.92	08.04.95	08.02.00	PR	
463	Sanjib K. Bordoloi, B. Sc.	11.09.68	08.04.92	08.04.95	08.02.00	PR	

01	02	03	04	05	06	07	08
464.	Jugal Kr. Lehon, B. Com	13.01.60	15.12.92	01.04.98	08.02.00	PR	
465.	Smt. Jelmole K.M., B. A.	19.05.66	15.05.91	01.04.95	08.02.00	PR	
466.	Sandip Das (SC), B. Com (H)	21.12.63	30.08.93	01.04.98	08.02.00	PR	
467.	Kanakeswar Goswami, B. Sc.	01.01.64	07.02.86	10.11.88	09.02.00	PR	
468.	Nishitosh Choudhury, HSLC	04.05.65	18.06.86	10.11.88	08.02.00	PR	
469.	Mathadee Pradhan, HSLC	22.02.60	04.12.80	01.02.84	08.02.00	PR	
470.	Bimali You Day, HSLC	28.02.67	04.12.80	02.02.82	08.02.00	PR	
471.	Ranjit Das, HSLC	02.09.57	05.12.80	01.02.82	08.02.00	PR	
472.	Smt. Suchana Day, HSLC	18.01.67	05.01.88	05.01.90	08.02.00	PR	
473.	Kamalakirti Das (SC), HSLC	01.01.68	17.03.81	01.02.91	10.02.00	PR	
474.	R. K. Ibong Sana Singh, M. A.	01.04.66	17.07.78	01.08.80	11.02.00	PR	
475.	Smt. Kavanti mon Dhangdoh (ST), P. U.	17.02.64	01.08.89	01.08.91	08.02.00	PR	
476.	Benturiam Lyngdoh Tiong (ST), P. U.	07.06.67	17.07.89	01.08.91	08.02.00	PR	
477.	Smt. Iorita MyThong (ST), B. A.	07.11.68	21.07.89	04.08.91	08.02.00	PR	
478.	Ami Saikia, P. U.	30.06.84	25.08.89	23.11.91	08.02.00	PR	
479.	Sanjiv Kr. Saikhi, B. A.	24.07.86	10.11.89	23.11.91	08.02.00	PR	
480.	Niranjan Harker (ST), B. Com	30.10.59	18.09.89	23.11.91	08.02.00	PR	
481.	Smt. Malakanta Roy (SC), HSLC	02.01.66	15.08.84	23.11.91	08.02.00	PR	
482.	Shyamal Deb (SC), B. Com	01.11.62	05.12.93	01.04.96	08.02.00	PR	
483.	Kesi Kr. Mandal (SC), HSLC	06.10.67	20.03.89	23.11.91	08.02.00	PR	
484.	Umesh Kr. Saikia (ST), P. U.	04.07.67	15.09.89	23.11.91	08.02.00	PR	
485.	Smt. Bimali H. Choudhury (ST), B. A.	19.12.63	19.09.89	23.11.91	08.02.00	PR	
486.	Ashim Doria (SC), B. Com	29.03.67	13.08.94	01.04.97	08.02.00	PR	
487.	Ram Bileshu Deb (SC), B. Sc	27.12.71	15.03.94	01.04.97	11.02.00	PR	
488.	Smt. Hachim Lhoumum (ST)	01.03.65	16.05.94	01.04.97	08.02.00	PR	
489.	Danilang Pakyntein (ST), B. A.	28.12.67	01.08.94	01.04.97	08.02.00	PR	
490.	Uma Das (SC), HSLC	28.09.71	12.05.94	01.10.98	08.02.00	PR	
491.	Pareg Kanti Das (SC), B. Sc	01.03.67	24.02.92	16.01.97	08.02.00	PR	
492.	Arun Chandra Bora (ST), HSLC	01.09.69	01.10.80	01.10.92	31.07.2001	PR	
493.	Dipak Kr. Das, HSLC	07.05.61	06.12.83	01.02.82	13.05.2001	PR	
494.	Smt. Bhared Das, B.A.	01.01.63	02.08.93	01.04.97	31.07.2001	PR	
495.	Samit Nandi, M.Sc.	18.02.71	12.09.94	01.04.97	31.07.2001	PR	
496.	Shyamal Nath, B.Sc(H)	22.02.68	07.09.94	01.04.97	24.07.2001	PR	
497.	Shrawan Saurabh, M.Sc.	14.07.68	30.08.94	04.04.97	24.07.2001	PR	
498.	Alok Kr. Singh, B.Sc.(H)	12.03.69	28.09.94	04.04.97	31.07.2001	PR	
499.	Joydeep Mukherjee, B.Sc.	03.01.67	21.03.95	01.04.97	01.08.2001	PR	
500.	Moni Paul, B.Sc.(H)	20.06.72	24.05.94	01.04.97	01.08.2001	PR	
501.	Arup Bhattacharjee, B.Sc.(H)	18.03.70	15.07.94	01.04.97	27.07.2001	PR	
502.	Debangshu Chakraborty, B. Com.	18.02.68	12.09.94	01.10.96	26.07.2001	PR	
503.	Smt. Lakhyahira Basumatary(ST), B.A	01.10.66	03.08.94	01.10.96	24.07.2001	PR	

02	02	03	04	05	06	07	08
504.	Magesh Singh Sain, B.Sc.(H)/B.Ed.	24.01.70	30.06.95	01.04.97	24.07.2001	PR	
505.	Jayanta Goswami, P.U.	02.01.69	27.07.89	23.11.91	24.07.2001	PR	
506.	Chandrabhushan Bhattacharjee, M.A.	01.01.71	29.06.95	01.04.97	27.07.2001	PR	
507.	Smt. Bandana Choudhury, P.U.	01.03.69	26.07.69	23.11.91	24.07.2001	PR	
508.	Rajiv Kumar, B.Sc.	29.06.71	26.07.95	01.04.97	26.07.2001	PR	
509.	Smt. Rupa Kar, B.A	19.01.63	07.09.89	23.11.91	24.07.2001	PR	
510.	Partha Sarathi Choudhury, B.Sc.(H)	05.07.69	09.06.95	01.04.97	30.07.2001	PR	
511.	Smt. Jyotisri Kurkakong(ST), HSLC	01.01.69	15.09.89	23.11.91	24.07.2001	PR	
512.	Khamkhene Muniseng (ST), HSLC	01.02.70	20.09.89	23.11.91	25.07.2001	PR	
513.	Gautam Deo Choudhury (SC), P.U.	03.02.69	19.02.90	21.02.92	24.07.2001	PR	
514.	Dinesh Balodia (SC), P.U.	01.01.68	17.10.90	23.10.92	24.07.2001	PR	
515.	Shyamalendu Sinha, BA	17.02.61	21.02.90	21.02.92	31.12.2002	PR	
516.	Selli Chakraborty, B.Sc.	01.12.63	30.03.90	02.04.92	31.12.2002	PR	
517.	Nanayen Ch. Paul, PU	14.11.64	29.03.90	02.04.92	31.12.2002	PR	
518.	Satyavratra Ch. H. S. Roy, B.Sc.	21.05.67	17.10.90	23.10.92	31.12.2002	PR	
519.	Durgadevi Patra, B.Sc.	01.03.71	30.04.96	30.04.98	31.12.2002	PR	
520.	Abiru Ch. H. S. Roy, B.Sc.	01.03.67	01.12.90	01.12.92	31.12.2002	PR	
521.	Shubden Bhattacharya, M.A. (HSC)	08.08.70	06.06.96	06.06.98	31.12.2002	PR	
522.	W. Jayanta K. B. S. Roy, B.Sc.	01.02.67	04.12.90	02.12.92	31.12.2002	PR	
523.	Skichertha Sankar Roy, B.Sc.(H)	31.12.70	10.06.96	10.06.98	31.12.2002	PR	
524.	Feroz Ch. H. S. Roy, B.Sc.	31.04.72	05.12.90	05.12.92	31.12.2002	PR	
525.	Chintu Bhattacharya, B.A	08.02.72	11.12.90	10.06.98	31.12.2002	PR	
526.	Bodarkanta Dasgupta (ST), H.S.L.C.	01.10.69	17.07.96	17.07.98	31.12.2002	PR	
527.	Sajal Chakraborty, HSLC, D/Chakr.	02.05.69	19.07.94	20.07.96	31.12.2002	PR	
528.	Rever. Meenakshi Chakraborty	18.09.61	19.02.81	01.01.92	31.12.2002	PR	
529.	Debsmita Chakraborty, B.Com.	09.06.65	16.01.91	23.01.93	31.12.2002	PR	
530.	Gulmohor Debnath, HSLC	05.04.66	18.01.91	21.01.93	31.12.2002	PR	
531.	Rajiv Paul, B.Com.(Major)	20.04.64	15.01.91	21.01.93	31.12.2002	PR	
532.	Debananda Sircar, BA	02.12.66	24.01.91	24.01.93	31.12.2002	PR	
533.	Anupur Sircar, B.Com	10.07.65	21.01.91	24.01.93	31.12.2002	PR	
534.	Sujit Kr. Roy, BA(H)	15.07.73	14.05.98	14.04.2000	31.12.2002	PR	
535.	Joydeep Nandi Mazumder, BA(H)	23.07.65	06.06.90	19.02.2000	31.12.2002	PR	
536.	Smt. Nita Nag, M.Sc.	26.07.71	29.04.98	29.04.2000	01.01.2003	PR	
537.	Ase Manikupar Warjin (ST) B.Com.	17.12.73	24.07.98	24.07.2000	31.12.2002	PR	
538.	Yansothung Yarea (ST) BA	18.11.69	09.07.98	09.07.2000	31.12.2002	PR	
539.	Deepak Mill, (ST) M.Sc.	20.12.74	23.12.97	23.12.99	31.12.2002	PR	
540.	T.T. Bhattacharya (ST) B.Sc. (H) B.Ed.	01.11.72	22.12.97	22.12.99	31.12.2002	PR	
541.	Wanted! No. 2, Niyandeh, (ST) BA(H)	05.05.70	05.01.83	05.01.2000	31.12.2002	PR	
542.	Sanjib Kr. Das, (SC) B.Sc.	01.03.70	30.12.97	30.12.99	31.12.2002	PR	
543.	S. Osborne Khatjana (ST) BA	28.08.70	18.12.97	18.12.99	31.12.2002	PR	

Certified to

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(Advocate)

Dwip Kr. Saha - 34-
Inspector Od. govt. Andhra Dist. B.H.Y

ANNEXURE D

SENIORITY LIST OF INSPECTOR AS ON 01.06.2005

SI.No.	Name & Educational Qualification S/Shri	Date of Birth 02	Date of Apptt. in Govt. service 03	Date of confirmation in Govt. service 04	Date of appointment as Inspector 05	Whether DR/PR as Inspector 06	Remarks 07	08
01	Guru Prasad Das, B. Sc.	15.06.58	14.11.83	13.05.87	14.11.83	DR		
1.	Priyoram Doley, (ST)	01.01.57	07.12.83	29.07.87	31.10.83	DR	Promoted	
2.	Sherdul Ahmed, B.Sc.	01.03.61	21.04.84	01.04.88	21.04.84	DR	Promoted	
3.	Ramdev Goswami, B.Sc. (H)	01.04.59	25.04.84	01.04.88	25.04.84	DR	Promoted	
4.	Salil Bhattacharjee, HSLC	01.01.52	16.03.74	13.12.81	11.06.84	PR	Promoted	
5.	Santanu Mukherjee, B.Com. (H)	14.06.61	19.03.84	01.04.88	19.03.84	DR	Promoted	
6.	Biswajit Kar, B.Com.	23.03.60	07.06.84	01.04.88	07.06.84	DR	Promoted	
7.	Nalini Ranjan Das, HSLC	01.03.53	20.06.74	13.12.81	10.12.84	PR	Promoted	
8.	Indrakanta Kalita, HSLC	29.12.52	06.06.74	13.12.81	10.12.84	PR	Promoted	
9.	Pabitra Kr. Saikia, B.Com.	28.05.60	04.05.84	01.04.88	04.05.84	DR	Promoted	
10.	Sunirmal Das Choudhury, B.Sc.	30.08.58	27.04.84	01.04.88	27.04.84	DR	Promoted	
11.	Amit Kr. Sengupta, B.Sc.	18.01.59	17.03.82	01.04.88	17.03.82	DR	Promoted	
12.	Bikram Shankar, MA	01.03.58	23.04.84	01.04.88	23.04.84	DR	Promoted	
13.	Niranjan Dhar, B.Com. (1)	10.09.60	30.04.84	01.04.88	14.09.84	DR		
14.	John Gilbert Kanti, (ST)	01.01.55	14.09.84	01.04.88	08.10.84	DR		
15.	Amit Dutta, B.Sc.	19.01.59	08.10.84	01.04.88	24.04.84	DR		
16.	Pijush Kanti Dey, B.Com.	31.12.60	24.04.84	01.04.88	30.04.84	DR		
17.	Biswajit Paul, B.Sc.	08.01.61	30.04.84	01.04.88	03.07.84	DR		
18.	Ajoy Ghosh, B.Sc. (H)	09.08.57	03.07.84	01.04.88	08.03.84	DR		
19.	Pradip Kr. Mahanta, B.Sc.	31.12.58	08.03.84	01.04.88	01.08.84	DR		
20.	Sashi Prasad Gogoi, B.Sc	20.11.58	08.03.84	01.04.88	08.08.84	DR		
21.	Dilip Kumar Sharma-I, B.Sc	01.02.58	08.08.84	01.04.88	24.04.84	DR		
22.	Jogodish Ch. Rajbangshi, B.Sc	01.03.58	24.04.84	01.04.88	08.03.84	DR		
23.	Ranendu Dutta, B.Com.	30.11.58	08.03.84	01.04.88	04.09.84	DR		
24.	Hem Chandra Sharma, BA	01.11.58	04.09.84	01.04.88	27.04.84	DR		
25.	Kishore Rn. Nath, B.Sc.	01.01.58	27.04.84	01.04.88	05.03.84	DR		
26.	Hamilton Cooper Marbaniang, (ST)	28.12.58	05.03.84	Offg.	08.02.85	DR		
27.	Sukumar Goswami, B.Sc.	01.03.60	08.02.85	01.04.88	27.04.85	PR		
28.	Ms. Nani Bora, BA	16.12.56	03.08.76	27.04.87	23.12.85	DR		
29.	Sudip Kr. Dey, BA	01.12.59	23.12.85	01.04.88	02.05.85	DR		
30.	Shyam Sunder Joshi, B.Com.	25.01.61	02.05.85	01.04.88	17.04.85	PR		
31.	Makbul H. Borbhuyan, B.Sc.	31.05.57	05.10.81	27.04.87	12.03.85	DR		
32.	Sinam Chittaranjan Singh, BA	13.10.61	12.03.85	01.04.88	20.05.85	DR		
33.	Thoudom Ng. Singh, B.Sc.	08.06.62	20.05.85	01.04.88	04.10.85	DR	On Deputation with DRI, Guwahati Date to be true copy	
34.	Tarun Kr. Dutta, MA	23.01.60	04.10.85	01.04.88				

36.	Sisi Dey, B.Sc.	29.05.60	14.10.85	01.04.88	14.10.85	DR	
37.	Swapan Roy, B.Sc.	23.11.60	14.10.85	01.04.88	14.10.85	DR	
38.	L.N. Deb Purkayastha, HSLC	01.01.52	11.03.74	29.04.87	29.04.85	PR	
39.	Tapas Bhattacharjee, B.Sc.	31.03.61	14.10.85	01.04.88	14.10.85	DR	
40.	Syed Ahmed Shah, B.Sc.	03.06.60	21.01.86	01.04.88	21.01.86	DR	
41.	Prabal Chakraborty, BA	01.03.54	28.05.74	29.04.87	22.04.85	PR	
42.	Vijay Thapa, B.Sc.	09.02.64	14.10.85	01.04.88	14.10.85	DR	
43.	Abdus Salam Rukumuddin, B.Sc.	01.05.60	14.10.85	01.04.88	14.10.85	DR	
44.	Uttam Kr. Dey - I, B.Sc.	28.01.60	14.10.85	13.05.87	13.05.85	PR	
45.	Joy Gobinda Paul, BA	01.07.48	09.12.74	01.04.88	14.10.85	DR	
46.	Ashish Kr. Nandi, B.Com.	16.03.61	14.10.85	01.04.88	14.10.85	DR	
47.	Dilip Kr. Sharma -II, B.Sc.	01.11.59	14.10.85	13.12.81	23.04.85	PR	
48.	Samiran Chakraborty, BA	16.01.57	15.07.81	01.04.88	14.10.85	DR	
49.	Annada Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	28.10.85	DR	
50.	Sheikh Amzad Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	14.10.85	DR	On Deputation with DG (Vig.) Kolkata
51.	Hiranmoy Dutta, B.Sc.	18.02.62	14.10.85	01.04.88	14.10.85	DR	On Deputation with SEZ, Jaipur
52.	Kamaniya Bhattacharjee, B.Sc.	31.12.60	14.10.85	01.04.88	14.10.85	DR	
53.	Abhijit Bhuyan, M.Com.	01.08.62	14.10.85	01.04.88	14.10.85	DR	On Deputation with DRI, Silchar
54.	Jahar Kar, B.Com.	20.12.59	14.10.85	01.04.88	14.10.85	DR	
55.	Atanu Roy Choudhury, B.Sc.	30.11.61	14.10.85	01.04.88	14.10.85	DR	
56.	Utpal Bhattacharjee, B.Com	12.12.60	14.10.85	19.02.92	14.10.85	DR	On Deputation with CBN, Guwahati
57.	Manindra Sarania, (ST) B.Sc.	21.01.60	14.10.85	01.04.88	14.10.85	DR	
58.	Nehru Pegu (ST) B.Sc.	01.03.62	14.10.85	01.04.88	14.10.85	DR	
59.	P.K. Daimary, (ST) BA	01.03.57	14.10.85	01.04.88	14.10.85	DR	
60.	Nandeswar Basumatary, (ST) BA	16.08.60	14.10.85	01.04.88	20.10.85	DR	On Deputation with DRI, Imphal
61.	Rajkumar Bhuminjoy Singh B.Sc.	01.07.60	20.10.85	01.04.88	28.10.85	DR	On Deputation with DRI, Imphal
62.	Paokhokhai Neisiai, (ST), BA	01.01.58	28.10.85	01.04.88	28.10.85	DR	
63.	Shehtinmong Sitalhou, (ST), BA	01.03.61	28.10.85	01.04.88	01.03.88	DR	
64.	Subrata Choudhury, BA	29.09.61	01.03.88	26.12.90	21.01.88	DR	
65.	Bijon Kr. Das, (SC), B.Com.	04.10.59	20.01.88	26.12.90	07.04.86	PR	
66.	Abdul Kadar Zilani, B.Sc.	10.01.54	06.10.80	13.12.81	10.03.86	DR	
67.	Meitram Indramoni Singh, B.Sc.	01.03.61	10.03.86	01.04.88	05.01.87	DR	
68.	Sankar Pratim Deb, B.A.	01.09.58	05.01.87	05.01.89	29.12.86	PR	
69.	Santosh Sil, B.A.	04.01.56	10.07.81	13.12.81	10.03.86	DR	On Deputation with DGCEI, R U, Shillong
70.	Prabir Kr. Sen, B.Com.	08.01.60	10.03.86	05.01.89	07.05.86	DR	
71.	Manabendra Banik, M.Com.	16.10.59	07.05.86	05.01.89	12.03.86	DR	
72.	Sujit Bhattacharjee, M.Sc.	28.12.58	12.03.86	05.01.89	10.04.86	PR	
73.	Bhajahari Dutta, B.A.	06.11.58	31.07.81	13.12.81	10.03.86	DR	
74.	Ngairanghan Sanalal Singh, B.Sc.	01.03.60	10.03.86	01.04.89	10.03.86	DR	
75.	Dolan Ch. Choudhury, B.Com.	01.01.60	10.03.86	05.01.89	10.03.86	DR	

76.	Th. Madhai Singh, B.Sc.	03.01.61	10.03.86	05.01.89	10.03.86	DR	
77.	Dulal Ch. Shamah, P.U.	01.09.51	01.06.74	13.12.81	11.08.86	PR	
78.	Debasish Chakraborty, B.Com(Hons.)	29.04.59	10.03.86	05.01.89	10.03.86	DR	
79.	Basudev Bhattacharjee-II, B.Com.	09.03.56	27.07.81	13.12.81	17.03.87	PR	
80.	Sudhir Ch. Barman, (ST), HSLC	01.04.50	14.03.74	13.12.81	21.04.86	PR	
81.	Kartik Sarkar, B.A.	31.01.56	27.07.81	13.12.81	18.04.86	PR	
82.	Ajit Bora, B.Sc.	01.11.56	14.10.81	13.12.81	14.04.86	PR	
83.	Sankar Sengupta, B.Com.	08.03.57	01.02.82	01.02.82	10.04.86	PR	
84.	Lakhinath Gogoi, B.Sc.	11.06.57	12.08.81	24.06.82	11.04.86	PR	
85.	Khrozuddin Ali Ahmed, B.A	01.12.54	10.12.74	25.06.82	10.04.86	PR	
86.	Deba Prasad Bora, B.Sc.	01.12.55	04.09.71	01.07.82	10.04.86	PR	
87.	Surath Ch. Kalita, HSLC	01.03.52	11.03.74	01.07.83	16.04.86	PR	
88.	Kabin Borkataki, B.A	01.07.56	19.08.81	01.10.83	11.04.86	PR	
89.	Jayanta Kr. Purkayastha, P.U.	01.03.57	26.09.75	01.03.84	07.04.86	PR	
90.	Chandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	25.04.86	PR	
91.	Smt. Sushila Lyngdoh(ST), HSLC	29.12.56	29.09.75	01.03.84	07.04.86	PR	On Deputation with DRI, Kolkata
92.	Supriyo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	07.04.86	PR	
93.	Niranjan Ch. Malakar, (SC), B.A.	12.09.55	28.09.81	01.03.84	11.04.86	PR	
94.	Nur Mohammed Sheikh, B.A.	01.01.55	21.10.76	01.03.84	07.04.86	PR	
95.	Smt. K.M. Syiemlieh, (ST), M.A.	19.05.56	27.07.81	01.03.84	11.04.86	PR	
96.	Mukunda Ram Das, HSLC	20.01.55	12.08.76	01.03.84	10.04.86	PR	
97.	Bidhan Hazarika, (ST), B.Sc.	01.01.53	04.12.81	01.03.84	07.04.86	PR	
98.	Smt. Sibani Lanong(ST), B.A.	01.05.55	01.02.82	01.03.84	15.04.86	PR	
99.	Md. Abir Rouf, B.A	25.03.52	13.08.76	01.03.84	22.04.87	PR	
100.	Bikash, M.A	22.05.53	26.05.81	13.12.81	22.04.87	PR	
101.	Subir Ch. Dasgupta, B.A. (87)	05.03.51	05.12.74	13.12.81	27.04.87	PR	
102.	Lalit Chandra Doley, (ST) P.U.	01.01.50	07.06.74	01.02.82	29.04.87	PR	
103.	Babul Chandra Bora(ST), B.A.	01.01.59	29.09.81	01.03.84	23.04.87	PR	
104.	Dimbeswar Pegu, (ST), B.Com.	05.04.55	16.10.81	01.03.84	21.04.87	PR	
105.	Dipak Kr. Dey, B.Sc.	20.04.56	28.09.81	02.03.84	21.04.87	PR	
106.	Manindra Kumar Karmakar, B.A.(H)	01.12.58	19.01.82	02.03.84	28.04.87	PR	
107.	Lila Phukan, B.Sc.	01.09.59	16.11.81	02.03.84	21.04.87	PR	
108.	Ramesh Chandra Sharma, B.A.(H)	01.10.59	02.11.81	02.03.84	21.04.87	PR	
109.	Girindra Kalita, BA	01.01.58	03.12.81	21.08.85	24.04.87	PR	
110.	Lakhi Kanta Lora, (ST), HSLC	01.08.55	19.03.76	21.07.84	27.04.87	PR	
111.	Pradip Gohain, BA	29.11.55	18.11.81	21.07.84	27.04.87	PR	
112.	Kumud Ch. Bhuyan, B.Sc.	27.01.56	01.10.81	21.07.84	27.04.87	PR	
113.	Someswar Baruah, P.U.	10.03.48	23.03.76	21.07.84	29.04.87	PR	
114.	Kuladhar Shyam, (ST), HSLC	01.01.54	17.08.76	21.07.84	27.04.87	PR	
115.	Kripal Ch. Phukan, PU	01.01.56	24.02.76	21.07.84	21.04.87	PR	
116.	Balendra Nath Uzir, (ST), BA	30.06.54	23.01.82	21.07.84	21.04.87	PR	

117.	Dulal Kr. Das, HSLC	30.12.55	28.12.76	12.08.84	26.06.87	PR
118.	Ms. Dainiind Mawthoh, (ST), PU	27.08.50	10.05.76	21.07.84	24.09.87	PR
119.	Ms. Neiphiel Bhattacharjee, PU	01.03.59	14.07.79	01.08.81	10.02.88	PR
120.	Sanjoy Chetri, BA	12.03.65	03.05.88	03.06.90	03.06.88	DR
121.	Ramendra Prasad Chanda, B.A.	15.01.53	13.08.76	02.03.84	06.06.88	PR
122.	Kapil N. Sharma, B.A. (Ex.S)	01.03.53	23.06.86	23.06.90	02.06.88	DR
123.	Ng. R.K. Singh, B.Sc.	01.09.61	02.06.88	23.06.90	14.06.88	DR
124.	Mukul Mahanta, BA	01.03.62	14.06.88	23.06.90	22.06.88	DR
125.	L.J. Syrem, (ST), B.Com. (H)	03.10.64	22.06.88	03.12.84	02.05.88	PR
126.	Andrew Nongrum, (ST) BA	01.03.56	29.07.82	26.12.90	26.12.88	DR
127.	Biren Bhattacharjee, B.Sc.	01.01.60	26.12.86	19.11.84	02.06.88	PR
128.	Muktipada Acharyee, B.A.	01.03.58	19.11.82	26.12.90	22.12.88	DR
129.	Kh. Majit Singh, B.A. (H)	01.03.64	22.12.88	01.03.85	16.06.88	PR
130.	Nirmalsndu Bhattacharjee, PU	23.07.57	01.03.83	21.05.85	03.06.88	PR
131.	Sangkhumz Mualchin, (ST) HSLC	23.12.58	20.05.83	21.05.83	06.06.88	PR
132.	Bidhu Bhusan Nati, HSLC	01.07.58	26.04.83	05.09.85	08.06.88	PR
133.	Swapan Kr. Debnath, B.Sc.	03.01.58	05.09.83	05.09.85	08.06.88	PR
134.	Tapan Bora, PU	01.12.50	27.01.77	05.09.85	06.06.88	PR
135.	Debasish Nose, B.Com. (H)	16.01.62	08.02.83	05.09.85	06.06.88	PR
136.	Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	06.06.88	PR
137.	Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.09.85	06.06.88	PR
138.	Ratul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	08.01.86	14.05.86	DR
139.	Debasish Banerjee, B.Sc.	29.12.60	11.05.88	16.12.90	28.01.88	DR
140.	S.K. Choudhury, B.Sc.	11.04.60	20.01.88	26.12.90	10.01.89	PR
141.	Agar Ali Mullah, B.Sc.	30.10.55	18.12.81	02.03.84	20.02.89	DR
142.	Debojyoti Bhattacharjee, B.Sc.(H)	19.06.67	20.02.89	20.02.91	09.03.89	DR
143.	A. Thomas Livingstone, BA	12.02.66	09.03.89	11.04.91	24.01.89	DR
144.	Lalhankung Hmar, (ST) BA	02.08.66	24.01.89	20.02.91	06.01.89	PR
145.	Smt. Thalei Gashngia, (ST) BA	01.07.59	02.03.82	24.08.86	02.01.89	DR
146.	Ashok Kr. Eezborah, BA (Ex.S)	01.03.52	02.01.89	20.02.91	04.89	DR
147.	R.N. Doley, (ST) BA	24.10.60	11.04.89	11.04.91	02.01.89	DR
148.	Samir Kr. Majumdar, B.A., EXS	04.01.53	02.01.89	11.04.91	15.03.89	DR
149.	Sarathi Bhusan Roy, B. Sc.	01.07.64	15.03.89	11.04.91	12.04.89	DR
150.	Swapan Kr. Das, B. Sc (H)	29.10.64	12.04.89	12.04.91	16.11.89	DR
151.	Jagadish Choudhury, M. Com	22.01.61	16.11.89	16.11.91	09.01.89	PR
152.	Gurucharan Deb Barman, (ST), B. Com.	02.01.55	22.01.77	03.12.84	10.03.89	DR
153.	Nirmal Kanti Mitra, B. Sc. (H)	01.02.62	10.03.89	16.11.91	05.05.89	DR
154.	Chungkhoien (ST), B. A.	01.03.63	05.05.89	16.11.91	05.01.89	PR
155.	Ms. Merus Chyne, ST, B. Sc.	26.03.55	13.12.82	05.09.85	16.03.89	DR
156.	Amio Sonowal (ST), B.A.	31.12.57	16.03.89	16.11.91	01.02.88	DR
157.	Pankaj Das (SC), B.Sc.	27.01.65	01.02.88	06.11.91		

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158.	Nila Kanta Baishva (SC), P.U.	01.09.51	14.03.77	11.01.86	11.01.89	PR
159.	P.Rober Singh, B.A. (Ex.S)	01.01.62	26.10.89	16.11.91	26.10.89	DR
160.	Nizamuddin Ahned, B.Com.L.I.B.	15.02.64	29.11.89	29.11.91	29.11.89	DR
161.	Ms. Purabi Das, B.A.	29.11.59	26.03.83	26.08.85	10.01.89	PR
162.	K.M. Maring(ST), B.A.	01.03.59	14.09.89	29.11.91	14.09.89	DR
163.	Zamkhothang (ST), B.A.	07.01.60	08.12.89	08.12.91	16.01.89	PR
164.	Anjan Mahanta, B.A.	02.03.59	18.07.83	31.08.85	15.09.89	DR
165.	Stephen Mangusuanthang (ST), B.Sc.	03.07.62	15.09.89	08.12.91	27.10.89	DR
166.	L.N.Kham, (ST), M.A.	01.03.61	27.10.89	08.12.91	18.09.89	DR
167.	L.Happyson (ST), B.A.	06.06.64	18.09.89	18.12.91	11.08.89	PR
168.	Bidhu Bhutan Das (SC), B.A.	22.03.51	26.06.71	17.02.86	11.09.89	DR
169.	Tuanzakhup (ST), B.A.	02.07.64	11.09.89	08.12.91	25.09.89	DR
170.	Lalithaniana (ST), B.A.	05.10.65	25.09.89	08.12.91	18.08.89	PR
171.	Dulal Kr. Bhowmick, HSLC	03.04.54	12.08.77	20.08.86	15.09.89	DR
172.	W.T.Lotha, (ST), B.Com. P.G.D.M.	00.05.63	15.09.89	08.12.91	13.10.89	DR
173.	Smt. Truelly Shylla, (ST), B.A.	05.10.63	13.10.89	04.07.96	20.11.89	DR
174.	Smt. Amabilis Nongbri (ST), B.A.	07.09.63	20.11.89	08.12.91	07.08.89	PR
175.	Arun Choudhury, B.Com.	31.12.58	07.05.84	01.12.86	01.11.89	DR
176.	Paul Sanjay Tamang (ST), B.Com.	29.05.64	01.11.89	08.12.91	16.11.89	DR
177.	J.K.Guite, (ST), B.A.	08.03.61	16.11.89	08.12.91	15.08.89	PR
178.	Amilan Baruah, B.A.	26.12.55	11.10.77	29.12.86	07.08.89	PR
179.	Samsui Islam Choudhury, B.A.	01.03.58	04.05.84	01.04.87	16.08.89	PR
180.	Jagat Chandra Roy, P.U.	03.01.57	16.06.77	01.04.87	14.08.89	PR
181.	Nihar Dutta Purkayasha, H.S.L.C.	28.12.57	24.02.77	09.05.89	16.06.89	PR
182.	Naren Hazarika , H.S.L.C.	01.12.55	19.05.76	01.10.81	18.06.89	PR
183.	Santosh Chandra Deb , P.U.	20.05.53	01.03.79	01.10.81	11.08.89	PR
184.	Nikhil Rn.Choudhury,H.S.L.C.	01.03.55	01.05.79	01.04.88	07.08.89	PR
185.	Dipak Kr.Sutradhar(SC),B.Com.	26.12.59	02.07.84	01.04.88	08.08.89	PR
186.	L.P.Kebui(ST),H.S.L.C.	01.01.61	13.09.81	17.05.86	17.08.89	PR
187.	Lekshminath Shanna, PU	03.02.59	31.08.83	31.08.85	12.08.89	PR
188.	Upen Ch. Mechi, (ST)-PU	01.03.59	17.05.84	17.05.86	08.08.89	PR
189.	Smt. Minati Lyngwa, (ST), HSLC	01.12.56	11.07.83	22.12.66	14.08.89	PR
190.	Subhabrata Bhattacharjee, HSLC	08.12.55	18.08.77	01.10.81	07.08.89	PR
191.	Michael Marpna (ST),B.A.	04.01.59	15.05.79	05.09.85	15.10.90	PR
192.	Gunakanta Cogoi, HSLC	01.06.57	18.04.77	23.03.92	23.03.90	DR
193.	Sudip Bhattacharjee - I, B.A.(Hons.)	30.06.60	23.03.90	23.03.92	09.02.90	DR
194.	Sanjib Kr. Saha, BA	17.01.64	09.02.90	05.09.85	15.10.90	PR
195.	Sadananda Gohain, PU	01.11.56	02.07.77	05.04.92	05.04.90	DR
196.	Krishnendu Das, BA (H)	16.06.66	05.04.90	05.04.92	18.01.90	DR
197.	Prantosh Girosh, B.Sc.	23.01.62	18.0190	05.04.92	01.11.90	DR
198.	Arnio Kr. Das, (SC), MA	17.05.57	01.11.90	01.11.92		

194.	Ms. Sikha Deb, BA	06.02.63	04.07.77	17.04.86	15.10.90	PR	
200.	Anubhaba Paul, B.Sc. (H)	10.03.65	01.02.90	01.12.92	01.12.90	DR	
201.	Firoze Gogoi, B.Sc.(H)	31.12.63	17.01.90	01.12.92	17.01.90	DR	
202.	Abhijit Sharma, B.Sc.	01.10.67	24.01.90	01.12.92	24.01.90	DR	
203.	Sribas Ch. Banik, BA	29.05.59	04.06.84	09.05.87	12.10.90	PR	
204.	Santanu Deb, B.Sc.(H)	15.01.66	28.03.90	01.12.92	28.03.90	DR	
205.	Sanjoy Gupta, B.Com.	08.04.65	21.02.90	01.12.92	21.02.90	DR	
206.	Dilip Kr. Deka, B.Com.	30.12.59	11.05.84	18.05.87	16.10.90	PR	
207.	Milen Kanti Chanda, PU	08.06.60	28.06.78	01.10.81	15.10.90	PR	
208.	Subhash Ch. Dutta, HSLC	01.02.55	01.03.75	01.10.81	17.10.90	PR	
209.	Susit Kr. Mandel, B.Sc.	20.01.51	02.05.79	01.10.81	15.10.90	PR	
210.	Thaneswar Narzary, HSLC	19.12.59	05.05.79	01.10.81	25.10.90	PR	
211.	Arup Ratan Roy Choudhury, BA	01.03.56	27.01.82	01.04.88	16.10.90	PR	
212.	Radha Madhab Nandi, B.Sc.(H)	01.01.61	25.04.86	25.04.88	12.10.90	PR	
213.	Ranjit Kr. Das, (SC), B.Com.	01.01.56	29.03.85	25.04.88	12.10.90	PR	
214.	Dipak Chakraborty, B.Sc.	01.07.58	11.06.85	25.04.88	15.10.90	PR	
215.	Arup Kr. Gogoi, B.Com.	01.01.60	09.04.85	16.09.87	15.10.90	PR	
216.	Ms. Chitradekha Mili, (ST), PU	22.05.56	13.06.80	01.10.82	24.04.91	PR	
217.	T. Bhandu Singh, MA	01.01.65	14.05.91	14.05.93	14.05.91	DR	
218.	Nilimoy Das, M.Sc. .	02.07.67	27.06.91	27.06.93	27.06.91	DR	On Deputation with : <u>DR</u>
219.	U.K. Dey -II, HSLC	05.03.61	10.04.80	01.10.82	23.09.91	PR	
220.	Mukut Kalita, B.Sc.(H)	01.01.65	10.06.91	06.07.93	10.06.91	DR	
221.	Prabin Deori, (ST) HSLC	01.08.53	13.04.80	01.01.82	24.04.91	PR	
222.	M.K. Khaklary, (ST), B.Sc.	01.03.64	11.02.91	01.07.93	11.02.91	DR	
223.	Satyen Roy, (SC), B.Sc.	07.11.82	1.04.91	06.07.93	12.04.91	DR	
224.	H.C. Medhi, (SC), B.Sc. I.I.D	01.03.61	01.02.91	06.07.93	01.02.91	DR	
225.	G. Zochminglana, (ST), BA	18.07.65	13.02.91	13.12.93	13.02.91	DR	
226.	K. Khamchinlana, (ST), BA	01.03.64	13.02.91	06.07.93	13.02.91	DR	
227.	G. Sintu, (ST) I.A	01.01.63	16.12.91	16.12.93	16.12.91	DR	
228.	Philip Kr. Sharma-III, B.Sc.	03.04.54	07.11.79	01.03.84	25.09.91	PR	
229.	J. Luophul, (ST), BA	01.03.63	20.02.91	08.07.93	20.02.91	DR	
230.	L.H. Hackip, (ST), BA	02.06.68	13.03.91	08.07.93	13.03.91	DR	
231.	A.S. Phanbun, (ST), BA	06.10.61	12.02.91	08.07.93	12.02.91	DR	
232.	S.Nandi, B.Com.	01.03.63	01.08.86	01.08.88	20.09.91	PR	
233.	Jyoti Prasad Bora, B.Com.	01.05.60	13.08.81	01.10.82	20.09.91	PR	
234.	BindyaJit Deb Choudhury, BA	02.03.63	08.12.81	01.10.82	26.09.91	PR	
235.	A.K. Chakraborty, HSLC	24.02.69	14.11.79	31.12.81	24.09.91	PR	
236.	Hemendra Kr. Dutta, PU	01.01.53	02.08.80	01.10.82	26.09.91	PR	
237.	Arizul Faruq, PU	01.01.59	06.10.80	01.01.82	24.09.91	PR	
238.	Madan Barua, (ST) PU	01.03.57	30.08.78	01.10.82	24.09.91	PR	
239.	Rena Pal, B.Sc.(H)	25.01.66	11.11.92	01.04.96	11.11.92	DR	On deputation with DRI, New Delhi.

281.	Shireswar Hazoary, (ST), B.Com.	01.06.65	15.03.93	01.04.96	15.03.93	DR	
282.	Bhabataran Basumatary, (ST), B.Com.	21.01.63	21.09.82	04.06.85	14.02.94	PR	
283.	N. Ningshen, (ST) MA	01.02.64	10.10.94	10.10.96	10.10.94	DR	
284.	Kanchan Deb Barman (ST), HSLC	08.03.60	12.01.82	02.0384	17.07.95	PR	
285.	Manash Mukherjee, M.Sc.	27.12.67	07.11.94	10.10.96	07.11.94	DR	
286.	Siba Prasad Dam Roy, PU	07.10.57	06.02.82	02.03.84	28.01.94	PR	
287.	Ms. Kalpita Bhuyan, MA	13.07.67	01.02.95	01.02.97	01.02.95	DR	
288.	Raju Gopendra Sharma, BA	05.10.67	03.10.94	10.10.95	03.10.94	DR	
289.	Sumanta Choudhury, B.Com.	01.02.68	17.11.88	17.11.90	28.01.94	PR	
290.	Sanjoy Bhattacharjee, M.Sc.	01.09.69	21.11.94	21.11.96	21.11.94	DR	
291.	Sanjeeb Kr. Mishra, BA	12.11.68	17.10.94	21.11.96	17.10.94	DR	On Deputation with DRI, New Delhi
292.	Mayalang Laloo, (ST), HSLC	09.0762	05.12.81	03.03.84	28.01.94	PR	On Deputation with DRI, Guwahati
293.	Uma Shankar Kashyap, MA	01.04.70	10.10.94	21.11.96	10.10.94	DR	On Deputation with IGI Airport , New Delhi
294.	Sheikh M.F. Rahaman, B.Sc.	24.01.69	01.09.94	21.11.96	01.09.94	DR	
295.	Sabir Ahmed, B.Sc.(Agri),	01.01.68	12.06.95	12.06.97	12.06.95	DR	
296.	Nirmal Bhandari, PU	23.01.60	10.12.81	02.03.84	28.01.94	PR	
297.	Abinash Kr. Sinha, B.Sc.(H)	28.12.68	03.02.95	03.02.97	03.02.95	DR	On Deputation with DRI, New Delhi
298.	Sandip Dutta, B.Sc.(H)	28.12.70	08.08.94	21.11.96	08.08.94	DR	On Deputation with DRI, Guwahati
299.	Dhrubajyoti Sharma, M.Sc.	02.10.67	29.09.94	21.11.96	29.09.94	DR	
300.	Estalin Kharkongor, (ST), HSLC	01.09.60	10.12.81	03.03.84	28.01.94	PR	
301.	Samuel Kharbani, (ST) HSLC	25.12.60	27.03.82	30.03.84	28.01.94	PR	
302.	Bedabrata Saikia, B.Sc.	01.09.70	11.10.94	11.10.96	11.10.94	DR	
303.	Arbind Kr. Singh, BA(H)	10.01.71	06.12.94	21.11.96	06.12.94	DR	
304.	Joy Narayan Dev Mahanta, B.Sc.	30.06.71	26.10.94	21.11.96	26.10.94	DR	
305.	Hillarious Khonglah, (ST), HSLC	22.08.62	02.06.82	04.06.84	28.01.94	PR	
306.	T. Ginkhanmang (ST), BA	01.05.65	01.08.94	21.11.96	01.08.94	DR	
307.	Bedabrata Roy Choudhury, B.Com.(H)	08.05.69	31.08.94	21.11.96	31.08.94	DR	
308.	Subir Chakma, (ST), B.Com.	11.02.68	19.07.94	19.07.96	19.07.94	DR	
309.	P. Kipgen, (ST), B.Com.	13.02.70	28.07.94	21.11.96	28.07.94	DR	
310.	Kshetrimagum D. Das Singh, M.Com.	01.03.62	24.07.89	24.07.91	06.12.94	PR	
311.	Hazrat Ali Ahmed, (Ex.S.), MA	11.02.60	25.10.94	21.11.96	25.10.94	DR	
312.	T.M. Longkumar, (ST), MA	12.02.63	23.11.94	23.11.96	23.11.94	DR	
313.	Gian Singh Panmei, (ST), BA	01.03.67	25.07.94	21.11.96	25.07.94	DR	
314.	Shankar Kr. Bhadra, BA	04.02.59	02.08.89	02.08.91	30.11.94	PR	
315.	M. Sibananda Singh, (SC), B.Sc. LLB.	01.03.66	28.07.94	21.11.96	28.07.94	DR	
316.	Adip Dutta Choudhury, BA	05.09.59	26.07.89	04.08.91	30.11.94	PR	
317.	Dipam Kumar Sonowal, (ST), BA	11.09.66	30.08.94	21.11.96	30.08.94	DR	
318.	Mrinal Kanti Roy, (SC), B.Sc.	22.12.64	12.08.94	21.11.96	12.08.94	DR	
319.	Dominic K.K. Thang, (ST), B.A. (H)	14.01.69	29.07.94	29.07.96	29.07.94	DR	
320.	Shyama Pada Ghosh, B.Com.	14.02.62	01.08.89	06.09.91	02.12.94	PR	

240.	Probodh Kr. Bhattacharjee, B.Sc.	02.06.60	01.02.81	01.10.82	29.12.92	PR	
241.	Tabrez Zamal, B.Com.	04.12.66	30.07.92	01.04.96	30.07.92	DR	
242.	Rakesh Kr. Singh, M.Sc.	14.11.65	31.12.92	01.04.96	31.12.92	DR	
243.	Banibrata Chakraborty, B.Com.	10.01.59	14.03.85	01.04.88	24.12.92	PR	
244.	Nabajyoti Mahanta, BA	17.12.65	07.05.91	01.04.96	07.05.92	DR	
245.	Subhamoy Chakraborty, HSLC	19.03.58	15.03.82	01.10.82	29.12.92	PR	
246.	Rajeev Lotha, (ST), BA	26.08.68	01.05.92	01.01.96	01.05.92	DR	
247.	Bonanventure Nongbri (ST), MA	22.02.62	19.02.92	01.04.96	19.02.92	DR	
248.	Prahlad Ch. Sarma (Ex.S) MA	01.06.57	13.07.92	01.04.96	13.07.92	DR	
249.	Subrata Sen, HSLC	05.10.60	28.01.82	02.04.84	18.12.92	PR	
250.	Ashoke Ranjan Paul, HSLC	05.03.59	29.01.82	02.04.84	18.12.92	PR	
251.	Ms. Meshalina Manih (ST) HSLC	05.09.59	10.02.82	02.03.84	18.12.92	PR	
252.	Ratan Chakraborty, HSLC	28.11.52	02.11.81	02.01.83	18.12.92	PR	
253.	Jugabrata Sharma, HSLC	01.02.56	24.11.81	02.07.83	18.12.92	PR	
254.	Netra Prasad Joshi, BA	01.08.58	02.08.82	02.10.83	24.12.92	PR	
255.	Rama Kanta Dey, HSLC	22.05.57	04.12.81	02.10.83	18.12.92	PR	
256.	Ganapada Ghosh, PU	23.02.56	20.11.81	02.03.84	18.12.92	PR	
257.	Ms. Phlesda Khongsar, (ST), HSLC	16.10.60	01.02.82	02.03.84	18.12.92	PR	
258.	Ajoy Kr. Chanda, HSLC	12.12.59	10.04.81	01.10.82	23.12.92	PR	
259.	Kumud Chandra Bordoloi, HSLC	01.01.62	05.10.81	01.10.82	24.12.92	PR	
260.	Tushar Baran Bhattacharjee, BA	01.10.57	03.11.81	02.03.84	18.12.92	PR	
261.	Kalyan Goswami, PU	01.01.57	23.11.81	02.03.84	10.12.92	PR	On Deputation with DRI, Shillong
262.	Harendra Talukdar, PU	10.03.56	22.02.82	02.03.84	18.12.92	PR	
263.	Biirina Suna, (ST), HSLC	01.01.60	09.12.81	02.03.84	18.12.92	PR	
264.	Ms. Kwinlina Lyngdoh, (ST) HSLC	09.09.60	19.12.81	02.03.84	31.03.93	DR	
265.	Rajesh Kr. Singh, M.Sc.	28.10.65	31.03.93	01.04.96	09.07.93	DR	On Deputation with DRI, Guwahati
266.	Arun Kr. Baruah, (Ex.S), BA	16.09.51	09.07.93	01.04.96	23.09.93	DR	On Deputation with DGCEI, R U, Shillong
267.	Pradyut Purkayastha, M.Com.	30.10.66	23.09.93	01.04.96	03.08.93	DR	
268.	Alokesha Dey, B.Com.(Major)	14.04.68	03.08.93	01.04.96	15.04.93	DR	
269.	James Augustine, B.Sc.	12.02.69	15.04.93	01.04.96	28.07.93	DR	
270.	Sudip Bhattacharjee- II. B.Sc.	26.06.69	28.07.93	01.04.96	28.07.93	DR	
271.	Beni Madhav Das, B.Sc.-(Major)	02.05.67	28.07.93	01.04.96	28.07.93	DR	
272.	Ms. Manashi Das, (SC), PU	07.06.62	23.11.81	02.03.84	08.10.93	PR	
273.	Rideep Hazarika, (ST), B.Sc.	04.08.68	04.05.93	01.04.96	04.05.93	DR	
274.	Rajeev Chakraborty, BA	16.03.69	14.05.93	01.04.96	14.05.93	DR	On deputation i/c to Delhi
275.	Sukumar Roy, B.Sc.(H)	16.09.66	19.11.93	01.04.96	19.11.93	DR	
276.	Manabendra Purkayastha, BA	01.01.59	17.12.93	01.04.96	17.12.93	DR	
277.	Vinoo Bajpai Diengdoh, (ST), BA	22.10.68	24.02.93	01.04.96	24.02.93	DR	
278.	Ms. Karabi Das, (SC), BA	01.11.66	10.03.93	01.04.96	10.03.93	DR	
279.	Pollov Sonowal, (ST), BA(H)	30.03.66	10.03.93	01.04.96	10.03.93	DR	
280.	T. Onkholun Hakip, (ST), BA	03.02.64	15.03.93	01.04.96	15.03.93	DR	

321.	Thotking Mungleng (ST), BA	01.12.62	25.07.94	21.11.96	25.07.94	DR	
322.	Donboklang Rytathiang(ST), BA	15.09.63	12.07.94	21.11.96	12.07.94	DR	
323.	Uttam Kr. Saha, B.Sc.	22.11.58	09.02.83	02.11.85	05.12.94	PR	
324.	Karunamay Chariya (ST), BA	01.03.70	15.07.94	21.11.96	15.07.94	DR	
325.	Edilbert Shullai, (ST), B.Com. (H)	03.02.68	22.07.94	22.07.96	22.07.94	DR	
326.	Sibu Bikash Barua (ST), PU	07.02.57	07.10.83	02.11.85	30.11.94	PR	
327.	Larry Blah (ST), B.Com.	20.05.72	10.07.94	21.11.96	19.07.94	DR	On Deputation with DRI, Shillong
328.	Ms. Vung Ngaihching (ST), B.E.	28.12.68	01.08.94	01.08.96	01.08.94	DR	
329.	Mangchinlal Guite, (ST), BA	06.01.67	25.07.94	21.11.96	25.07.94	DR	
330.	Tilak Upadhyay, B.Sc. LLB.	01.02.58	24.07.89	06.09.91	05.12.94	PR	
331.	Ranendra Hajong Roy, (ST), B.Com.	19.03.72	19.07.94	21.11.96	19.07.94	DR	
332.	Nguiminthang Kipgen, (ST), BA	06.04.68	28.07.94	28.07.96	28.07.94	DR	
333.	Kailen Luhpeng (ST), BA	01.03.64	17.08.89	06.09.91	29.11.94	PR	
334.	Kamchinthang Moonsong (ST), BA	06.04.67	01.08.94	21.11.96	01.08.94	DR	
335.	Anthony lawphnian (ST), BA	30.05.62	09.08.89	06.09.91	29.11.94	PR	
336.	Prabash Ch. Saha, B.Com.	01.08.60	25.07.89	25.07.91	30.11.94	PR	
337.	W.H. Singh, BA	01.02.65	24.07.89	04.08.91	05.12.94	PR	
338.	Duleswar Pegu, (ST), BA	10.07.64	06.09.89	06.09.91	05.12.94	PR	
339.	Tapan Kr. Nag, BA	20.12.64	04.08.89	04.08.91	30.11.94	PR	
340.	Dipen Ch. Bordoloi (ST), PU	01.01.58	01.01.83	04.06.85		PR	
341.	Biplab Purkayastha, M.Sc.	09.09.68	06.07.95	06.07.97	06.07.95	DR	
342.	C.Surjit Singh, MCA	02.02.72	13.07.95	13.07.97	13.07.95	DR	
343.	Subhadip Choudhury, B.Sc. (H)	16.04.73	13.07.95	13.07.97	13.07.95	DR	
344.	Haradhan Das, (SC), BA	23.02.64	28.08.89	06.09.91	04.07.95	PR	
345.	Ms. Larinda Kharkongor (ST), BA	10.08.72	13.06.95	13.06.97	13.06.95	DR	
346.	Ningombam Meiraba, BE	01.04.70	13.07.95	13.07.97	13.07.95	DR	
347.	Niharendu Roy, BA	27.04.69	25.04.90	25.04.92	14.07.95	PR	
348.	S.S. Dasgupta, BA(H), LLB	01.04.69	16.08.95	16.08.97	16.08.95	DR	
349.	Diwakar Prasad Singh, B.Sc.(H)	02.03.69	24.07.95	31.07.97	24.07.95	DR	
350.	Dibyendu Bhowmick, BA	20.12.66	30.07.90	30.07.92	14.07.95	PR	
351.	Swarup Sharma, B.Sc. (Agri.)	11.09.70	20.12.95	20.12.97	20.12.95	DR	
352.	Nabarun Bhattacharjee, BA(H)	03.10.71	11.07.95	11.07.97	11.07.95	DR	
353.	Rajarshi Choudhury, M.Sc.	19.03.70	11.08.95	11.08.97	11.08.95	DR	
354.	Monojit Dey, B.Sc.(H)	27.07.69	04.09.95	04.09.97	04.09.95	DR	
355.	Prabir Kr. Das, (SC), M.Sc.	17.03.69	05.06.95	05.06.97	05.06.95	DR	
356.	Mrinal Sarma (Ex.S), M.A.	01.12.59	11.08.95	11.08.97	11.08.95	DR	
357.	Bharat Daimary, (ST), B.Sc.(Agri.)	01.04.68	14.07.95	14.07.97	14.07.95	DR	
358.	Keneth D. Wallang (ST), BA(H)	02.02.68	31.05.95	31.05.97	31.05.95	DR	
359.	Gautam Kakoti (SC), BA(H)	23.06.71	14.06.95	14.06.97	14.06.95	DR	
360.	Smt. Tracy Timung (ST), BA(H)	07.06.70	12.06.95	12.06.97	12.06.95	DR	
361.	Salew Adani (ST), B.Sc.(H)	08.04.68	15.06.95	15.06.97	15.06.95	DR	

362.	Swagata Kr. Das, (SC), B.Sc.(H)	16.12.69	12.06.95	12.06.97	12.06.95	DR	
363.	Dongginiian (ST), BA	04.02.65	26.06.95	26.06.97	26.06.95	DR	
364.	Ms. Lianchhingpui (ST), BA	13.06.68	06.07.95	06.07.97	06.07.95	DR	
365.	H. Gingalam (ST), B.Com.	25.02.70	07.07.95	07.07.97	07.07.97	DR	
366.	Hillal Kr. Brahma (ST), BA	21.04.68	15.06.95	15.06.97	15.06.95	DR	
367.	Shiekh Laloo (ST), BA	13.03.71	21.06.95	21.06.97	21.06.95	DR	
368.	Bharat Roy, B.Sc.(H)	12.10.71	26.07.95	26.07.97	26.07.95	DR	
369.	Lalrempuia Chawngthu (ST), BA	27.11.70	26.06.95	26.06.97	26.06.95	DR	
370.	Pranjal Bardalai, B.Sc.	15.05.67	04.02.92	Offg.	02.04.95	DR	On Deputation with NCB, Kolkata
371.	Asdadul Islam, M.Sc.(Agri.)	30.04.72	01.10.96	01.10.98	01.10.96	DR	
372.	Dipen Kr. Das, BA	01.03.60	01.02.84	28.12.85	21.08.96	PR	
373.	Hitesh Charman, M.Sc.(Agri.)	01.03.70	12.09.96	12.09.98	12.09.96	DR	
374.	Rajarshi Bhattacharjee, B.Tech.	27.11.69	06.05.96	06.05.98	06.05.96	DR	
375.	Joy Chandra Teron (ST), B.Sc.(Agri.)	02.10.67	12.03.96	12.03.98	12.03.96	DR	
376.	Sandeep Banerjee, B.Com.	16.07.59	20.12.83	18.04.86	21.08.96	PR	
377.	T.T.N. Bhutia, (ST), BA	16.04.69	22.02.96	22.02.98	22.02.96	DR	
378.	Hauzel Daniel (ST), BA (H)	29.12.73	28.02.96	28.02.98	28.02.96	DR	
379.	Thothing Ruivah (ST), B.Sc.	11.05.67	26.03.96	26.03.98	26.03.96	DR	
380.	Ms. Papiya Biswas, HSLC	20.01.60	22.01.82	01.10.82	26.08.96	PR	
381.	Basanta Kr. Brahma (ST), MA	01.03.62	01.01.90	01.01.92	26.08.96	PR	
382.	Sankar Bhattacharjee, B.Sc.(H)	22.03.61	23.01.84	21.08.86	22.08.86	PR	On Deputation with DRI, Silchar
383.	Bimal Ch. Roy (SC), BA	01.01.62	18.11.82	02.11.85	22.11.96	PR	
384.	Ajoy Sen Deka, (OBC), B.Sc.	01.03.69	20.02.97	20.02.99	20.02.97	DR	
385.	Nilanjan Aditya, B.Sc. (H)	27.03.71	17.02.97	17.02.99	17.02.97	DR	
386.	Partha Pratim Das, (SC), PU	02.01.69	19.04.91	19.04.93	19.06.97	PR	
387.	Rajasish Dutta, M.Sc.	01.03.71	04.12.96	04.12.98	04.12.96	DR	
388.	Hemkholun Haokip (ST) MA	02.01.67	29.11.96	29.11.98	29.11.96	DR	
389.	Subrata Bhattacharjee, B.Com.(Major)	02.03.65	04.01.91	19.03.95	01.07.97	PR	
390.	Hem Chandra Sharma, BA	01.03.72	05.03.97	05.03.99	05.03.97	DR	
391.	Ms. Muivah Vayaireipam (ST) M.Sc.	01.03.69	17.03.97	17.03.99	17.03.97	DR	
392.	Debasish Modak, B.Sc.	29.03.68	25.01.93	19.03.95	01.07.97	PR	
393.	K. Nabin Chandra Singh (SC), B.Sc.(H)	01.02.72	02.12.96	02.12.98	02.12.96	DR	
394.	Swmdwn Mchahary (ST), BA(H)	31.12.68	05.12.96	05.12.98	05.12.96	DR	
395.	Thual Zalam, (ST), B.Sc.(Agr.)	23.10.65	20.11.96	20.11.98	20.11.96	PR	
396.	Chiranjit Das, B.Sc. (H)	01.11.68	08.04.93	08.04.95	03.07.97	DR	
397.	Thangmuinal Tonsing (ST), BA	09.07.72	19.11.96	19.11.98	19.11.96	DR	
398.	Vileto Angami, (ST), BA	08.11.69	21.11.96	21.11.98	21.11.96	DR	
399.	Shankar Bajman (SC), M.Sc.	01.11.68	06.02.97	06.02.99	06.02.97	DR	
400.	Ms. Dipika Banja, (SC), BA	15.03.60	22.08.84	25.12.86	03.07.97	PR	
401.	Debabrata Bhattacharjee (Ex-S) M.Com	06.02.57	09.06.92	08.04.95	02.07.97	PR	
402.	Mahendra Sharma, B.Com	28.08.69	26.10.92	19.03.95	01.07.97	PR	

403.	Abhijit Dey, B.Com. (H)	07.03.68	10.12.92	08.04.95	01.07.97	PR	
404.	Shankar Kr. Das, BA	01.12.64	23.08.91	23.08.93	01.07.97	PR	
405.	Manajyoti Bhattacharjee, B.Com.	24.01.66	19.03.93	19.03.95	01.07.97	PR	
406.	Shiv Sankar Basumatary (ST), MA	16.04.66	20.04.92	08.04.95	03.07.97	PR	
407.	Pradip Kr. Dey, B.Sc.	11.05.64	11.05.92	19.03.95	02.07.97	PR	
408.	B.B. Tiwari, B.Com.	01.06.69	26.10.92	08.04.95	03.07.97	PR	
409.	Suman Purkayastha, B.Sc. (Major)	26.10.69	05.06.92	19.03.95	01.07.97	PR	
410.	Amir Lama, BA	13.11.67	19.01.93	02.11.85	03.07.97	PR	
411.	Sudip Paul Choudhury, HSLC	01.03.62	03.11.82	19.03.95	02.07.97	PR	
412.	Joydeep Das, B.Sc.	15.08.66	28.07.92	19.03.95	03.07.97	PR	
413.	Ajoy Goswami, B.Com.	01.12.68	28.07.92	19.03.95	02.07.97	PR	
414.	Satyen Bora, B.Sc.	17.11.68	01.12.92	08.04.95	02.07.97	PR	
415.	Nalini Chakraborty, B.Com.	20.12.62	16.09.91	16.09.93	02.07.97	PR	
416.	Bipul Kr. Bora, B.Com.	05.01.65	13.06.90	13.06.92	02.07.97	PR	
417.	Kalidas Paul, B.Com. (Major)	22.01.66	09.03.93	08.04.95	02.07.97	PR	
418.	Dulal Ch. Biswas, (SC), B.Sc.	01.07.65	06.08.92	08.04.95	02.07.97	PR	
419.	Madan Majumder, (SC), B.Com.	10.05.62	25.02.92	08.04.95	02.07.97	PR	
420.	Arel Marak (ST), BA	01.05.67	12.04.91	19.04.93	02.07.97	PR	
421.	Subal Ch. Das, (SC), HSLC	16.11.58	11.04.85	15.05.87	02.07.97	PR	
422.	M. Haokhoseizou (ST) M.Com.	01.04.65	30.06.92	08.04.95	01.07.97	PR	
423.	Partha Roy, (SC), B.Com.	23.12.67	12.04.91	19.04.93	02.07.97	PR	
424.	Smt. Amary Salam (OBC), M.Sc.	18.08.71	04.03.99	04.03.01	04.03.99	DR	
425.	Smt. Falguni Bhattacharjee, B. A (Hons.)	15.03.62	11.06.86	11.06.88	09.02.00	PR	
426.	Th. Dhaneswar Singh, B. A	01.02.63	04.07.89	04.07.91	08.02.00	PR	
427.	Abhoy Chakraborty, B. A	02.01.64	21.09.90	21.09.92	08.02.00	PR	
428.	Nirmal Chakraborty, P. U.	29.09.59	06.01.84	18.04.86	09.02.00	PR	
429.	Ratan Kr. Deb, HSLC	01.03.62	25.04.85	25.04.87	09.02.00	PR	
430.	Pradip Kr. Biswas, P. U.	01.06.60	09.04.85	25.04.87	08.02.00	PR	
431.	Smt. M. Banerjee, B. A	23.04.62	15.05.82	15.05.87	08.02.00	PR	
432.	Subhasish Paul, B. Com	10.12.64	22.04.92	08.04.95	08.02.00	PR	
433.	Sukanta Nath	30.01.67	01.12.92	08.04.95	08.02.00	PR	
434.	A. C. Basak, B. Com	01.09.61	31.12.92	08.04.95	08.02.00	PR	
435.	Ranjit Kr. Dutta II, B. Com	09.05.65	09.04.92	08.04.95	08.02.00	PR	
436.	Sanjib Kr. Borpujan, B. Sc	11.09.68	06.04.92	08.04.95	08.02.00	PR	
437.	Jugal Kr. Lahon, B. Com	13.01.60	15.12.92	01.04.96	08.02.00	PR	
438.	Smt. Jaimole K.M. B. A	19.05.66	15.05.91	01.04.95	08.02.00	PR	
439.	Sandip Das (SC), B. Com (H)	01.01.64	07.02.86	10.11.88	09.02.00	PR	
440.	Kanakeswar Goswami, B. Sc	04.05.65	18.06.86	10.11.88	08.02.00	PR	
441.	Nishitush Choudhury, HSLC	22.02.60	04.12.80	01.02.82	09.02.00	PR	
442.	Mahadeo Pradhan, HSLC						

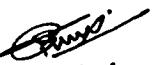
443.	Bimal Jyoti Dey, HSLC	28.02.57	04.12.80	01.02.82	08.02.00	PR	
444.	Ranjit Das, HSLC	02.09.57	05.12.80	01.02.82	08.02.00	PR	
445.	Smt. Suchana Dey, HSLC	19.01.67	08.01.88	08.01.90	08.02.00	PR	
446.	Kamalakanta Das (SC), HSLC	01.01.58	17.03.81	01.02.82	10.02.00	PR	
447.	R. K. Ibongsana Singh, M. A.	01.04.56	17.07.78	01.08.80	11.02.00	PR	
448.	Smt. Kwianti mon Diengdoh (ST), P. U.	17.02.64	01.08.89	01.08.91	08.02.00	PR	
449.	Banlurlem Lyngdoh Tron (ST), P. U.	07.06.67	17.07.89	04.08.91	08.02.00	PR	
450.	Smt. Iorilla Myrthong (ST), B. A.	07.11.66	21.07.89	23.11.91	08.02.00	PR	
451.	Anil Saikia, P. U.	30.06.64	25.08.89	23.11.91	09.02.00	PR	
452.	Sanjiv Kr. Sethi, B. A.	24.07.66	10.11.89	23.11.91	08.02.00	PR	
453.	Niranjan Malakar (SC), B. Com	30.10.59	18.09.89	23.11.91	08.02.00	PR	
454.	Smt. Malabika Roy (SC), HSLC	02.01.66	15.09.89	01.04.96	08.02.00	PR	
455.	Shyamal Deb (SC), B. Com	01.11.62	05.12.93	23.11.91	08.02.00	PR	
456.	Kajal Kr. Mandal (SC), HSLC	05.10.67	20.09.89	23.11.91	08.02.00	PR	
457.	David N. Sangma (ST), P. U.	01.01.60	15.09.89	23.11.91	08.02.00	PR	
458.	Smt. Bansharai Kharkongor (ST), B. A.	19.12.65	19.09.89	01.04.97	08.02.00	PR	
459.	Ashish Dutta (SC), B. Com	29.03.67	13.05.94	01.04.97	15.02.00	PR	
460.	Ram Bilash Das (SC), B. Sc.	27.12.71	16.05.94	01.04.97	11.02.00	PR	
461.	Smt. Hatkim Lhovum (ST)	01.03.65	16.05.94	01.04.97	08.02.00	PR	
462.	Darilang Pakyntein (ST), B. A.	28.12.67	01.06.94	01.10.96	08.02.00	PR	
463.	Utpal Das (SC), HSLC	28.08.71	12.08.94	16.01.97	08.02.00	PR	
464.	Parag Kanti Das (SC), B. Sc.	01.03.67	24.02.92	01.10.82	31.07.2001	PR	
465.	Arun Chandra Bora (ST), HSLC	01.09.59	01.10.80	01.02.82	13.08.2001	PR	
466.	Dipak Kr. Das ,HSLC	07.03.61	06.12.80	01.04.97	31.07.2001	PR	
467.	Smt. Bharati Das, B.A.	01.01.63	02.08.93	01.04.97	31.07.2001	PR	
468.	Samit Nandi, M.Sc.	18.02.71	12.09.94	01.04.97	24.07.2001	PR	
469.	Shyamal Nath, B.Sc(H)	22.02.68	07.09.94	01.04.97	24.07.2001	PR	
470.	Shrawan Saurabh, M.Sc.	14.07.68	30.08.94	04.04.97	31.07.2001	PR	
471.	Alok Kr. Singh, B.Sc.(H)	12.03.69	28.09.94	04.04.97	01.08.2001	PR	
472.	Joydeep Mukherjee, B.Sc.	05.01.67	21.03.95	01.04.97	01.08.2001	PR	
473.	Moni Paul, B.Sc.(H)	20.06.72	24.05.94	01.04.97	27.07.2001	PR	
474.	Arup.Bhattacharje, B.Sc.(H)	18.03.70	15.07.94	01.04.97	25.07.2001	PR	
475.	Debangshu Chakraborty, B.Com.	16.02.68	12.09.94	01.10.96	24.07.2001	PR	
476.	Smt. LakhyaHira Basumatary(ST), B.A.	01.10.66	03.08.94	01.10.96	24.07.2001	PR	
477.	Jogesh Singh Sain, B.Sc.(H)/B.Ed.	24.01.70	30.06.95	01.04.97	24.07.2001	PR	
478.	Jayanta Goswami, P.U.	02.01.69	27.07.89	23.11.91	24.07.2001	PR	
479.	Chandrabhanu Bhaitacharjee, M.A.	01.01.71	29.06.95	01.04.97	27.07.2001	PR	
480.	Smt. Bandana Choudhury, P.U.	01.03.69	26.07.89	23.11.91	26.07.2001	PR	
481.	Rajiv Kumar, B.Sc.	29.06.71	26.07.95	01.04.97	24.07.2001	PR	
482.	Smt. Rupa Kar, B.A.	19.01.63	07.08.89	23.11.91	30.07.2001	PR	
483.	Partha Sarathi Choudhury, B.Sc(H)	05.07.69	09.06.95	01.04.97			

On Deputation with NCB, Imphal

484.	Smt. Iyollis Kurkalong(ST), P.U.	01.01.69	15.09.89	23.11.91	24.07.2001	PR	
485.	Khamkhan Munsong (ST), HSLC	01.02.70	20.09.89	23.11.91	25.07.2001	PR	
486.	Gautam Das Choudhury (SC), P.U.	03.02.69	19.02.90	21.02.92	24.07.2001	PR	
487.	Debasish Baidya (SC), P.U.	01.01.68	17.10.90	23.10.92	24.07.2001	PR	
488.	Shyamalendu Sinha, BA	17.02.61	21.02.90	21.02.92	31.12.2002	PR	
489.	Salil Chakraborty, B.Sc.	01.12.63	30.03.90	02.04.92	31.12.2002	PR	
490.	Narayan Ch. Paul, PU	14.11.64	29.03.90	02.04.92	31.12.2002	PR	
491.	Satyabrata Chakraborty, B.Sc.	21.05.67	17.10.90	23.10.92	31.12.2002	PR	
492.	Durgadas Paul, H. S.	04.03.71	30.04.96	30.04.98	31.12.2002	PR	
493.	Bijoy Basumatary, (ST) HSLC	01.03.67	01.11.90	01.12.92	31.12.2002	PR	
494.	Bhudeb Bhattacharjee, BA (Major)	08.03.70	06.05.96	06.05.98	31.12.2002	PR	
495.	W. Jayanta Kr. Meitei, B.Sc.	01.02.67	04.12.90	04.12.92	31.12.2002	PR	
496.	Siddhartha Sankar Roy, B.Sc.(H)	31.12.70	10.06.96	10.06.98	31.12.2002	PR	
497.	Ashit Chatterjee, B. Sc.	01.01.72	09.12.96	09.12.98	31.12.2002	PR	
498.	Sujit Shome, B. A.	06.02.72	10.09.96	10.09.98	31.12.2002	PR	
499.	Bedabrata Debbarma (ST), H. S. L. C.	01.10.69	17.07.96	17.07.98	31.12.2002	PR	
500.	Sajal Chakraborty, HSLC, D/(Civil)	02.05.69	19.07.94	20.07.96	31.12.2002	PR	
501.	Nayan Basumatary, (ST) HSLC	15.02.61	19.03.81	01.02.82	31.12.2002	PR	
502.	Debabrata Dey, B.Com.	09.09.65	16.01.91	21.01.93	31.12.2002	PR	
503.	Gurudas Debnath, HSLC	05.04.68	18.01.91	21.01.93	31.12.2002	PR	
504.	Rajiv Paul, B.Com. (Major)	20.04.68	15.01.91	24.01.93	31.12.2002	PR	
505.	Debananda Singha, BA	02.12.68	24.01.91	24.01.93	31.12.2002	PR	
506.	Abhijit Sengupta, B.Com	10.07.66	21.01.91	24.01.93	31.12.2002	PR	
507.	Sujit Kr. Roy, BA(H)	15.07.73	14.05.98	14.04.2000	31.12.2002	PR	
508.	Joydeep Nandi Mazumder, BA(H)	23.07.66	06.08.90	19.02.2000	01.01.2003	PR	
509.	Smt. Nita Nag, M.Sc.	26.07.71	29.04.98	29.04.2000	31.12.2002	PR	
510.	Asa Mankupar Warjri (ST) B.Com.	17.12.73	24.07.98	24.07.2000	31.12.2002	PR	
511.	Yansathung Yansa (ST) BA	15.11.69	09.07.98	09.07.2000	31.12.2002	PR	
512.	Deepak Mili, (ST) M.Sc.	20.12.74	23.12.97	23.12.99	31.12.2002	PR	
513.	T.T. Bhutia, (ST) B.Sc. (H) B.Ed.	01.11.72	22.12.97	22.12.99	31.12.2002	PR	
514.	Wanteiri Nonghyndah, (ST) BA(H)	05.05.70	05.01.98	05.01.2000	31.12.2002	PR	
515.	Sanjib Kr. Das, (SC) B.Sc.	01.03.70	30.12.97	30.12.99	31.12.2002	PR	
516.	S. Osborne Kharjana (ST) BA	28.08.70	18.12.97	18.12.99	27.10.03	PR	
517.	Subrata-Sengupta, PU	01.01.67	03.12.90	04.12.92	27.10.03	PR	
518.	Saurajit Paul, OBC, M.Sc.	28.02.69	08.06.93	08.06.2000	27.10.03	PR	
519.	V. Muthulakshmi,	30.06.68	22.09.92	22.09.94	27.10.03	PR	
520.	Pranesh Dhar, HSLC	24.05.71	21.01.91	21.01.93	27.10.03	PR	
521.	Ashoke Dutta, HSLC	20.08.63	02.05.91	02.05.93	27.10.03	PR	
522.	Nilmoni Chanda, HS	02.08.67	29.04.91	29.05.93	27.10.03	PR	
523.	Smt. Susheila Marwein (ST), P.U.	12.09.76	25.06.98	25.06.2000	27.10.03	PR	
524.	Smt. Josephine T. Lanong (ST) RA	13.08.68	02.01.91	02.01.93	27.10.03	PR	

525.	Partha Chakraborty, B.Sc. (H)	06.04.72	27.02.98	09.07.2000	27.10.03	PR	
526.	Jayanta Dey, OBC, B.Sc.	21.04.70	03.02.98	03.02.2000	27.10.03	PR	
527.	Smt. Senorita Bangs (ST) PU	01.11.56	09.03.92	12.03.94	27.10.03	PR	
528.	Devendra Rana, PU	01.03.69	02.04.90	02.04.92	27.10.03	PR	
529.	Md. Alimuddin Shah, PU	01.02.70	04.12.90	04.12.92		PR	
530.	Sarwan Kr. Gareri B.Sc. (H)	05.12.75	24.02.99	24.02.2001	27.10.03	PR	
531.	Sudipto Kr. Deb, HSLC	16.11.71	17.11.93	01.04.96	29.10.03	PR	
532.	Biswajit Dey, HS	16.02.63	07.12.90	07.12.92	27.10.03	PR	
533.	Ghana Kanta Nath, HSLC	29.12.63	02.08.89	23.11.91	27.10.03	PR	
534.	Bibhuti Bhutan Das, B.Com	28.06.65	11.03.91	11.03.93	27.10.03	PR	
535.	Kula Kumar Deori, (ST) BA	04.01.66	22.10.98	22.10.2000	27.10.03	PR	
536.	Sendownstar Marak, (ST) HSLC	13.02.73	13.03.92	13.03.94	28.10.03	PR	
537.	Ms. Iophica Nongkynrih (ST), P.U.	06.04.76	06.07.98	30.06.2000	27.10.03	PR	
538.	Postangbam Surjit Singh, BA	31.01.69	21.02.90	21.02.92	28.10.03	PR	
539.	Smt. Sujata Dam, M.Sc.	01.01.71	09.07.98	09.07.2000	27.10.03	PR	
540.	Sudip Ghosh, OBC B.Com.	10.03.73	04.05.98	04.05.2000	27.10.03	PR	
541.	Ruby Langstieh, (ST), B.A.	10.10.67	30.06.98	30.06.2000	27.10.03	PR	
542.	Jagat Kr. Dutta, PU	01.04.66	25.03.91	25.03.93	28.10.03	PR	
543.	Smt. Arati Limbu, HSLC	15.06.60	26.07.93	01.04.96	27.10.03	PR	
544.	Dambidhar Sonowal, (ST) PU	07.05.65	12.10.89	23.11.91	28.10.03	PR	
545.	Kamaleshwar Deka, OBC, BA(H)	31.12.73	20.03.98	20.03.2000		PR	
546.	Ayhom Weingken (ST), HSLC	01.11.64	12.03.92	12.03.94	28.10.03	PR	
547.	Sanjib Kr. Dhalua, (SC) PU	23.11.72	30.07.93	01.04.96	27.10.03	PR	
548.	V. Thanziala (ST) HSLC	01.11.56	12.07.78	01.08.80	27.10.03	PR	
549.	Smt. Shakuntala Basumatary, (ST), BA	01.04.59	17.12.99	Offg.	28.10.03	PR	
550.	Anil Kumar Sharma, (OEC), B.Sc. (H)	18.02.75	24.07.98	Offg.	07.06.04	DR	
551.	Ashis Mandal, (SC), BA	11.04.69	13.08.2004	Offg.	13.08.04	DR	Nominated by Surplus Cell
552.	Narendra Kr. Lahkar, BA	01.09.50	16.12.76	--	04.04.05	DR	-do-
553.	Pranjal Raj Kalita, BA	01.03.52	31.12.76	--	23.03.05	DR	-do-
554.	Samar Bijoy Chakraborty, M.Sc.	01.01.51	01.01.77	--	04.04.05	DR	-do-
555.	Vijay Kumar, BA	08.01.55	13.05.77	--	04.04.05	DR	-do-

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(Advocate)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.39 of 2003

Date of decision: This the 28th day of July, 2004

The Hon'ble Smt Bharati Ray, Judicial Member

The Hon'ble Shri K.V. Prahladan, Administrative Member

Shri Subrata Chowdhury

Inspector, Headquarter Audit Unit,

Central Excise, Lalmatia Bazaar

Bhangagarh, Guwahati.

.....Applicant

By Advocates Mr M. Chanda and Mr G.N. Chakraborty.

-versus-

1. The Union of India, represented by the
Secretary to the Government of India,
Ministry of Finance,
Department of Revenue,
New Delhi.

2. The Chairman, Central Board of Excise and Customs,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

3. The Commissioner of Central Excise,
Morello Compound, Shillong.
The Regional Director,
Staff Selection Commission,
Rukminigaon, Guwahati.

4. Sri Abdul Kader Zilani (PR),
Anti Evasion Division,
Central Excise, Guwahati.

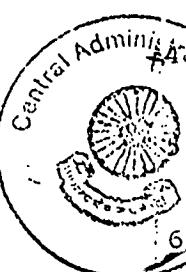
5. Sri Meitram Indramoni Singh (DR),
Customs Divisional Office,
Imphal, Manipur.

6. Sri Sankar Pratim Deb (DR),
Office of the Commissioner of Customs,
Customs Headquarter,
Shillong.

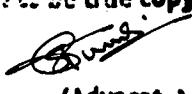
7. Sri Santosh Seal (PR),
Inspector,
Office of the Commissioner of Customs,
Customs Headquarter,
Shillong.

.....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.



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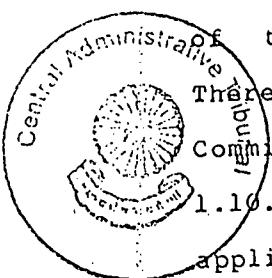
O R D E R

BHARATI RAY, JUDICIAL MEMBER

Heard Mr. M. Chanda, learned counsel for the applicant and Mr. A. Deb Roy, learned Sr. C.G.S.C. None appeared for respondent Nos. 5 to 8.

2. It is the case of the applicant that he alongwith others appeared in the examination for Inspector of Income Tax, Central, Excise, conducted by the Staff Selection Commission in the year 1984 and was called for an interview (Viva) on 17.4.1985 vide letter dated 26.3.1985.

The applicant appeared in the viva voce test on 17.4.1985. He was found suitable for the post of Inspector and accordingly selected by the Staff Selection Commission and his name was recommended by the Commission to the office



of the Collector now redesignated as Commissioner. Thereafter, the applicant was asked by the Office of the Commissioner, Shillong to appear in the Physical test on 1.10.1985 vide letter dated 13.9.1985. Accordingly, the applicant appeared in the physical test on 1.10.1985 alongwith the other batch mates. It is the grievance of the applicant that the other candidates who appeared in the interview alongwith the applicant were recruited in the month of October 1985, but the applicant was offered the appointment only in the month of January 1988 after a lapse of more than two years for no fault on the part of applicant. Accordingly, the applicant joined the post of Inspector on 1.3.1988 after completion of all necessary formalities. It is also the grievance of the applicant that respondent Nos. 5 to 8 are either direct recruits of the subsequent batch of the applicant or promoted to the grade of Inspector after the applicant's batchmates were

appointed and all of them were placed above the applicant in the seniority list. As a result, the direct recruits and the promotees, namely the private respondent Nos.5 to 8 alongwith some others were placed above the applicant and they became appointees in between October 1985 and 28.2.1988. Consequently, the private respondent Nos.5 to 8 have been placed above the applicant in the seniority list of Inspectors published as on 1.5.2001 and placed at serial nos.256 to 259 and other juniors of the applicant have been placed thereafter in the said seniority list, whereas the name of the applicant has been shown at serial No.340. The seniority list published as on 1.5.2001 has been annexed as Annexure-1 to the O.A.

3. The applicant submitted a detailed representation on 10.1.2002 addressed to the Commissioner of Central Excise, praying inter alia for fixation of his seniority as per the merit list of 1985 panel with all consequential benefits. In the said representation he has also stated that a large number of direct recruits as well as promotee Inspectors including some of the Inspectors who were empanelled for recruitment in the year 1988 have been placed above the applicant in the seniority list published as on 1.5.2001. Reminders was also sent by the applicant on 8.3.2002 and 17.5.2002 praying for correct fixation of his seniority in the cadre of Inspectors placing him above the respondent Nos.5 to 8 in the seniority list published as on 1.5.2001. The applicant further submitted that the respondents without replying to the representation made by the applicant issued another seniority list of Inspectors as on 1.4.2002, wherein the name of the private respondent Nos.5 to 8 have been placed above the applicant at serial Nos.250 to 253 and the other juniors of the

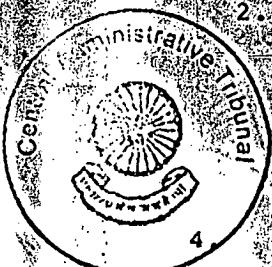
applicant.....

applicant have also been placed above the applicant in the impugned seniority list published as on 1.4.2002. In the same seniority list, the applicant is placed at serial No.334. Being aggrieved by the wrong fixation of seniority of the applicant in the cadre of Inspectors, the applicant approached the authority for redressal of his grievance, but finding no favourable response from the respondents he has approached this Tribunal seeking the following relief:

1. To direct the respondents to refix the seniority of the applicant placing him above the respondent Nos.5 to 8 in the cadre of Inspectors and to further direct the respondents to count his seniority alongwith the recruits of 1985 batch for the purpose of his promotion to the next higher grade.
2. To direct the respondents to recast the seniority list of Inspectors published as on 1.5.2001 and the subsequent seniority list if published placing the applicant above the respondent Nos.5 to 8.

The respondents have contested the application by filing counter reply. It is the case of the respondents that in the year 1988, 102 candidates were called for physical test out of which 82 appeared and ultimately 62 candidates could qualify the physical test. The applicant who qualified the written as well as the viva voce test alongwith the others failed to meet the chest measurement conducted by the North Eastern Police Academy and his case for appointment was rejected. Subsequently, the Dossiers of the rejected candidates who failed to qualify the physical test were forwarded to the Board in May 1986. Immediately on receipt of the dossiers, the Board issued revised guidelines vide letter dated 10.9.1986 on the

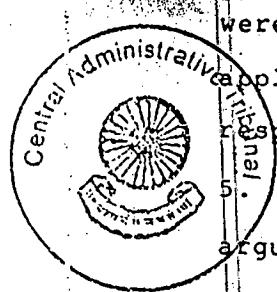
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physical standard test with direction to the Commissioner, Central Excise, Shillong to review in the light of such instructions issued by the Board of all such rejected cases. Thereafter the case of the rejected candidates were reviewed, out of which five candidates including the applicant were found fit for appointment which was forwarded to the Board on 14.8.1987. The Board vide letter dated 16.11.1987 approved their appointments provided they were found fit in all respects as per the instructions of the Board. The appointment letter was issued to the applicant on 6.1.1988 and the applicant joined on 1.3.1988. It is, therefore, the contention of the respondents that in these circumstances when the applicant who, *prima facie*, did not have a chance of appointment got the offer of appointment on exceptional circumstances in 1988 whereas the private respondents although selected on the basis of subsequent examination were offered appointment in 1985 and onwards. Hence the applicant could not claim seniority over the private respondents and the application deserves to be dismissed.

5. The learned counsel for the applicant strenuously argued that the seniority of the applicant had been fixed arbitrarily below his batch mates who were subsequently recruited directly to the post of Inspector as well as on promotion. It is the contention of the learned counsel for the applicant that the settled position of law is that seniority is required to be fixed on the basis of select list/recruitment year. XXXXXXXXXXXXXXXXX it is his contention that seniority of a selected candidate of an earlier batch cannot be fixed below the recruits of subsequent batch

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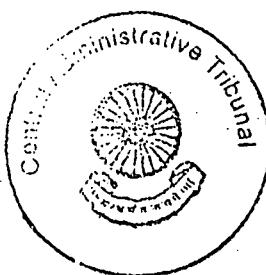
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as per the relevant rule. In this context, the learned counsel for the applicant mentioned the provisions contained in D.P. & A.R. O.M. No.9/23/7/E & A (1) dated 6.6.1978, according to which the applicant is entitled to be placed above the respondent Nos.5 to 8 in the seniority list in the grade of Inspector. The learned counsel for the applicant has drawn our attention to the relevant rules of Seniority of Direct Recruits and Promotees, i.e. para 2.1 and 2.2 enclosed as Annexure-6 to the O.A. Paras 2.1 and 2.2 are reproduced below:

"2.1 The relative seniority of all direct recruits is determined by the order of merit in which they are selected for such appointment on the recommendations of the UPSC or other selecting authority, persons appointed as a result of an earlier selection being senior to those appointed as a result of a subsequent selection.

2.2 Where promotions are made on the basis of selection by a DPC, the seniority of such promotees shall be in the order in which they are recommended for such promotion by the Committee. Where promotions are made on the basis of seniority, subject to the rejection of the unfit, the seniority of persons considered fit for promotion at the same time shall be the same as the relative seniority in the lower grade from which they are promoted. Where, however, a person is considered unfit for promotion and is superseded by a junior such persons shall not, if he is subsequently found suitable and promoted, take seniority in the higher grade over the junior persons who had superseded him."

The learned counsel for the applicant has placed reliance upon the judgment of the Hon'ble Supreme Court in the case of Dalilah Sojah Vs. State of Kerala and others, reported in (1998) 9 SCC 641, wherein it was held that the select list that was prepared earlier and was still alive when vacancies arose, the applicant could not be made to suffer on account of delay in her appointment and since she was selected earlier she has to be ranked senior to those who were selected subsequently. He has also relied upon the judgment of the Central Administrative Tribunal, Full Bench, Jaipur in O.A.No.121 of 1991 decided on 16.7.1996, wherein.....



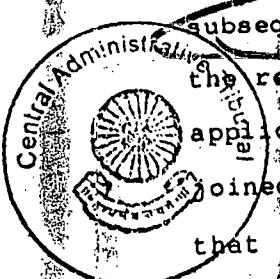
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wherein it was held that refusal to grant the benefit of seniority to those officials who passed the examination in an earlier year is illegal and in violation of Articles 14 and 16 of the Constitution.

6. We have given our anxious consideration to the arguments put forth by the learned counsel for the parties. We have also gone through the materials placed before us and the judgments relied upon by the learned counsel for the applicant.

7. It can be seen from para 3 of the counter reply that the process of selection of Inspectors consists of three stages, i.e. (i) Written test, (ii) Viva voce test and (iii) Physical test including walking, cycling etc. It is not in dispute that the applicant qualified in the written test as well as in the viva voce test, but the applicant was not found fit in the physical test first time for selection to the post of Inspector. But,

subsequently he was found fit in the physical test as per the revised guidelines issued on 10.9.1986. Thereafter the applicant was offered appointment on 6.1.1988 and he joined on 1.3.1988. It is not the case of the respondents that the applicant was subjected to appear in the written test and viva voce test in the subsequent selection proceedings. As mentioned above, there are three stages in the entire selection proceeding and it concludes when one qualifies in the three tests. The applicant was found suitable and was given appointment only when he was found fit in the three stages, i.e. after he qualified in the physical test. Therefore, there is no dispute that the applicant was appointed from the select list of 1984-85. That being the position, in no way the applicant can be said to have been appointed from the subsequent select list.....



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list, i.e. select list prepared in between 1985 and 1988.

8. As per the rule of recruitment, the seniority of direct recruits and promotees are determined by the order of merit in which they are selected for such appointment on the recommendation of the Union Public Service Commission or any other selecting authority, the persons appointed as a result of an earlier selection being senior to those being appointed as a result of a subsequent selection. The applicant was not responsible for the delay in reviewing his physical fitness. As stated earlier, the applicant was selected and appointed from the 1984-85 selection. In this context we have seen that this Tribunal in O.A. No. 264 of 1998 (Shri S.S. Purkayastha vs. Union of India and others) decided on 25.1.2001, referred to by the learned counsel for the applicant, had considered the above rules of recruitment/seniority and also that the applicant was not responsible for the delay in sending the nomination, held that there was no justifiable reason for not giving the applicant therein the benefit of seniority as per the date of selection. The relevant paragraph of the above judgment is reproduced below:

"From the facts alluded above, it emerges that the applicant was a candidate recruited on the basis of the 1987 selection. Undoubtedly, there was delay in sending the nomination by the SSC so far the applicant was concerned, for which the applicant could not be blamed. According to the respondents also the applicant did not have any hand in the delay. In the circumstances there was no justifiable reason for not giving the applicant the benefit of the rule as per the date of selection since the applicant is one of the nominee selected on the basis of the 1987 Select List and considered his case for promotion before considering the promotion of the subsequent batch and seniority was also to be refixed on the basis of the earlier selection."

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9. In view of the above facts and circumstances of the case and the judgments referred to above, we hold that the respondents were not justified in placing the applicant in the seniority list below respondent Nos.5 to 8, who, admittedly became appointees between October 1985 and 28.2.1988. Herein, in this case the applicant also cannot be held responsible for the delay in reviewing his physical fitness. We, therefore, direct the respondents to fix the seniority of the applicant by placing him above respondent Nos.5 to 8 in the seniority list in the cadre of Inspector and extend the consequential benefits that accrue from such refixation of his seniority as per rules.

The O.A. is allowed to the extent indicated above. However, there shall be no order as to costs.

Sd/ MEMBER (J)
Sd/ MEMBER (A)



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Section Officer (J)
C.A.T. GUWAHATI BRANCH
Guwahati - 781005

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Signature
(Advocate)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

G.C. NO. 71 OF 1988.

SHRI RAKHAL CHANDRA ROY ... APPLICANT.

-VERSUS-

UNION OF INDIA & OTHERS ... RESPONDENTS.

PRESENT

Hon'ble Shri A.F. Bhatfacharya, Judicial Member.

Hon'ble Shri J.C. Roy, Administrative Member

For the applicant : Mr. S.K. Sen, Sr. Advocate.
Mr. S. Katak, Advocate.

For the respondents : Mr. B.K. Sarma, Advocate
Mr. J.L. Sarkar, Advocate
for the Respondent No.5.

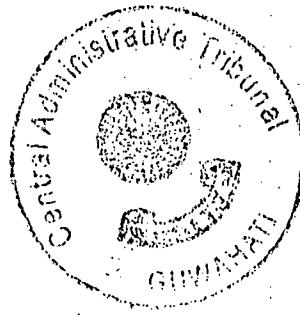
Date of Judgment & order : The 28th April, 1989.

JUDGMENT & ORDER

J.C. ROY.

This is an application under Section 19 and/or Section 22 of the Administrative Tribunals Act., 1985 from Shri Rakhal Chandra Roy against the order dated 25/26-3-88 of the F.A. & Chief Accounts Officer, N.F. Railways, Maligaon reverting him from the post of Assistant Chief Cashier.

2. The brief fact leading to the case is that the applicant was promoted to Divisional Cashier on 1.1.1978. He appeared for a selection test held in the year



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year 1985 for the next promotional post of Chief Cashier in Group 'B' Service. 8 (eight) candidates, (4 are of un-reserved community and 4 of reserved community (3 Scheduled Castes and 1 Scheduled Tribe), were eligible for selection at that time. In the written test held on 24.7.85 all these candidates appeared. The selection was for two posts one reserved for Scheduled Tribe and another un-reserved. One Shri A.K.Dey was selected against the un-reserved vacancy of Assistant Chief Cashier and there was no dispute about his selection. For the reserved post the applicant who belongs to Scheduled Caste was considered alongwith the private respondent, Shri Dhiren Saikia who belongs to Scheduled Tribe. The test consists of a written test followed by a Viva-Voce and examination of the service records. In the written test the private respondent submitted a blank paper and secured zero. He was, therefore, initially not called for other tests in connexion with the selection.

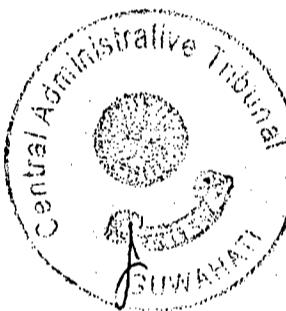
3. Being aggrieved by this the private respondent filed an application in this Tribunal which was registered as G.C. No.375 of 1986. During the pendency of this application (G.C. No.375 of 1986), the Railways went ahead with selecting provisionally candidates from amongst the reserved communities (Scheduled Castes and Scheduled Tribes) and completed the rest of the test required for the selection viz. Viva-Voce test and examination of service records. The private respondent in this case initially refused to appear in Viva-Voce test on the plea that he had filed the application (G.C.NO.375/86) and had claimed to be promoted on officiating basis as the only Scheduled Tribe candidate available based on the Railway Board's letter dated 31.8.74. However, later he appeared in the Viva-Voce



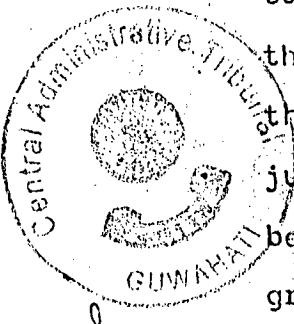
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Viva-Voce test on 23.10.86 and the Railway authorities promoted the present applicant, Shri Roy, in their office order No.192 dated 21.1.87 for six months on a trial basis by exchanging the Scheduled Tribe vacancy in favour of Scheduled Caste. In this promotion order, of course, it was mentioned that the provisional arrangement was subject to the decision of Central Administrative Tribunal, Guwahati Bench in case No..G.C.375 of 1986. The present applicant was not made a party in G.C. 375 of 1986 at any stage.

4. The judgment in G.C. 375 of 1986 was passed on 12.6.87 by this Tribunal. It was ordered that the private respondent, Shri Saikia will be promoted and appointed as Assistant Chief Cashier on ad-hoc basis for a period of six months. The present impugned order dated 25/28.3.88 reverting the applicant, Shri Roy was in consequence of this order of the Tribunal and in place of Shri Roy, Shri Saikia was appointed on an ad-hoc basis as, Assistant Chief Cashier for a period of six months. The applicant's case is that he was not made a party to the case No. G.C. 375 of 1986 before this Tribunal and the order passed in that case has adversely affected him. He also stated that the Tribunal's verdict was incomplete and disregard of Railway Board's notification No.E(SCT)73 CM 15/13 dated 17.8.74 according to which if suitable Scheduled Tribe candidate is not available candidates belonging to Scheduled Castes can also be considered for promotion on trial basis. In the course of arguments, the learned counsel produced a copy of the Railway Board's letter No.85/E(SCT)II/55/3 dated 27.6.1986 in which the Board approved the promotion on trial basis of Shri Roy by exchanging the ST vacancy in favour of SC as per extant



extant orders in the matter. They also produced a copy of the Railway Board's circular No. E(NG)1-72 PMI/158 which dated 11/16.4.74 laid down that the minimum qualifying marks for SC/ST candidates in the written test, for filling up of selection posts in the non-gazetted cadre is 10 out of 35 for qualifying to be called for the Viva-Voca test. Based on these the applicant has prayed for quashing his reversion order dated 28.3.88 and also for reviewing the judgment & order dated 12.6.87 passed in G.C. No.375/86. The applicant also alleged that not only he was not made a party in G.C.NO.375/86 but the Railway authority colluded with the private respondent, (Shri Saikia) during the conduct of the case and vital necessary information for adjudication of the case were not produced before the Tribunal. On behalf of the Government respondents (Respondents 1 to 4 and 6) the allegation of collusion was very emphatically denied. It was pointed out that even after passing of the judgment in G.C. 375/86 the Railway authorities applied for a review of the judgment which was registered as Review Case No.22 of 1987 before this Tribunal which we find was dismissed on the ground of limitation by this Tribunal on 18.11.87. They corroborated the facts as narrated above but stated that they Railway Board's letter dated 27.6.86 exchanging one ST vacancy in favour of SC which made it possible for the applicant (Shri Roy) to be given a provisional promotion was set aside and quashed by this Tribunal in the judgment of 12.6.87. They have made one very important observation that although the present applicant, Shri Roy was not made a party to the Case NO.G.C. 375/86, (D. Saikia V-U.I.O. & Ors.) , from the promotion order dated 21.1.87 the applicant was quite aware of the fact that a case was pending in the Tribunal and his promotion



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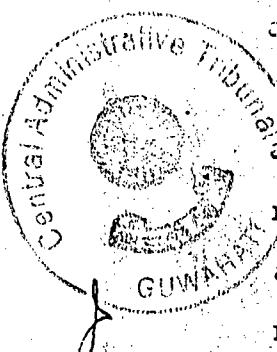
the outcome of promotion was subject to this case. It was open to the applicant to intervene during its pendency which he omitted to do. Thus the judgment delivered in the case No. GC 375/86 becomes binding on the present applicant,

Shri Roy.

5. In order to prove that the private respondent, Shri Saikia, was not eligible for promotion the applicant has furnished in Annexure-'C' a copy of the Railway Board's letter No. 83E(SCT)78/1/RRC dt. 10.9.85. According to this letter SC and ST candidates, should obtain minimum of 20% total marks in the written test, Viva-Voce, and records of service etc. for promotion on ad-hoc basis but there will be no minimum marks in any of these subjects for considering promotion on ad-hoc basis under the scheme set-out in Railway Board's letter No. E(SCT)74/CM15/34 dtd. 31.3.1974. However, the applicant sought to interpret this letter to say that the private respondent, Shri Saikia who secured zero marks in the written test, was ab initio ineligible for promotion on ad-hoc basis. We are unable to accept this argument after a careful reading of the letter dated 1.9.85.

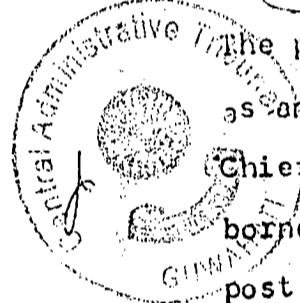
6. The facts of the case and the parties being practically the same as in G.C. 375/86, we had to go through the records and the judgment of this case very carefully. In our opinion the order passed by the Tribunal was based on inadequate information and incorrect interpretation of Railway Board's letters and circulars which have got the force of law. The order to promote the private respondent, Shri Saikia was based on the premises that since the vacancy of 1985 was earmarked for ST and one ST candidate was available the marks obtained in the written test was of no consequence. Although he was the only

only ST candidate available and there were three SC candidates available the Railway authority had no other option but to try out the ST candidate irrespective of his performance in the selection test. We have carefully gone through the Railway Board's letter dated 31st August, 1974 on which the judgment was based and also Railway Board's earlier letter NO.E(SCI)73 CM 15/13 dated 17th August, 1974 which was available to the Tribunal. Unfortunately the Railway Board's circular dated 10.9.85 which is annexed with the present application and which was an extant order & at that time appears to have not been placed before the Tribunal. Similarly, the clear order of the Railway Board dated 27.6.86 approving of promotion on ad-hoc basis of the applicant, Shri Roy and exchanging of ST vacancy in favour of SC which was expressly permitted in para-3 (VI) of Railway Board's circular dated 17.8.74. The said paragraph is extracted as below :


"While vacancies reserved for Scheduled castes and Scheduled tribes will continue to be reserved for the respective community only, a Scheduled Caste officer may also be considered for appointment against a vacancy reserved for Scheduled Tribes or vice versa in the same year itself in which the reservation is made, where a vacancy reserved for a particular community could not be filled by a candidate from that community."

This particular order was not superseded in the Railway Board's letter dtd. 31.8.74 on which the Hon'ble Tribunal depended for its judgment and order dated 12.6.87. In the course of arguments and in the written statement, the learned counsel for the private respondent stated that exchanging a ST vacancy for SC is not permitted; but he could not produce any subsequent order of the Railway Board which has superseded the extracted instruction.

7. It has been argued by the side of the respondents referring to Annexure-A to the application that when this applicant was appointed on ad hoc basis to the post of Asst. Chief Cashier, it was clearly stipulated in the order itself that his such appointment would be subject to the result of G.C. No. 375 of '86 and when the said case has since been disposed of in favour of respondent No. 5, Shri Dhiren Saikia, the applicant would be bound by the said judgement and would not be permitted to challenge the judgement/in that case. To that it has been contended by the side of the applicant that when the applicant being a necessary party had not been impleaded in that case, the judgement would not in any way bind him in the matter of enforcement of his lawful right. Considering the matter anxiously we feel inclined to accept the applicant's version. On a consideration of the materials on record, we cannot but hold that the present applicant was a necessary party to G.C. 375 of 86. The applicant ⁱⁿ that case should have impleaded him as one of the respondents, but that was not so done. The present applicant should have also intervened into that case as and when in the order appointing him to the post of Assistant Chief Cashier, reference of that case was made. It should be borne in mind that the order appointing this applicant to that post was passed on 21.1.1987 and the judgement in G.C. 375 of 86 was passed on 12.6.87. So, this applicant had ample time to intervene into that matter. Now the question is whether because of his such non-intervention the judgement passed in G.C. 375 of '86 would bind him. It is quite well settled that the said judgement was nothing but a *jus in personam* and not a *jus in rem*. So, as this applicant had not been impleaded in that case the judgement passed therein would not surely be binding on him. Besides, this Tribunal in order to adjudicate upon the disputes relating to service matters is guided by the principles of



natural justice. If we consider that aspect, we cannot but hold that the impugned reversion of this applicant, which is consequential to the judgment passed in G.C.375 of '86,

is unjustified. In the foregoing paragraphs we have found that this applicant has a just claim to get the appointment of Assistant Chief Cashier on ad-hoc basis. Had he been impleaded in that case, he would have placed the matters properly before the Tribunal. We are sure that had his case been properly placed before the Tribunal at the time of hearing of G.C. 375 of 1986, the Tribunal would not have passed the judgment in favour of Shri Dhiren Saikia, the applicant of that case, and respondent No.5 of the instant case. So, considering all, we are of opinion that this case is bound to succeed although there has been a judgment in favour of respondent No.5. In our opinion the earlier judgment would be governed by this later judgment where all the materials have been placed by all concerned persons.

8. In view of our findings made above, the application succeeds. We allow this application making, however, no order as to costs. Office order No.6/110, dated 25/2/87/3/88 passed by the F.A.T & C.A.O. /A.D., N.F.Rly, Maligaon, as shown in Annexure-B to the application be hereby set aside. Office Order No.102, dated 21.1.87 as shown in Annexure A to the application be hereby restored. The respondents are directed to deal with the ad hoc appointment of this applicant to the post of Assistant Chief Cashier as per rules.

Date of Application : 23.2.07

Date of Order B : 26.2.07

Date of Order A : 26.2.07

Certified by : *N. S. Deka*

Sd/- 26.2.07
(J.D)
C. A. T. Guwahati Bench
Guwahati

Sd/ VICE CHAIRMAN (A)

Sd/ VICE CHAIRMAN (J)

26/2/07

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH GUWAHATI

OA NO. 117/2007

SHI BIKASH KAR & Others

.....APPLICANT

-VERSUS-

UNION OF INDIA & ORS

.....RESPONDENTS

WRITTEN STATEMENT FILED BY THE RESPONDENTS NO. 1 TO 4

- 1) That the respondents have received copy of the OA filed by the applicant and have gone through the same. Save and except the statements, which are specifically admitted hereon below, rests may be treated as total denial. The statements, which are not borne on record, are also denied and the applicant is put to the strictest proof thereof.
- 2) That before traversing various paragraphs of the OA, the respondents beg to state the brief history of the case, which may be treated as part of the Written Statement.

Shri Bikash Kar, Subir Das Gupta, Girindra Kalita, Romesh Sharma and Dulal Kumar Das were joined as Inspector on 22.4.1987, 22.4.1987, 21.4.1987 and 26.6.1987 respectively on promotion.

Shri Subrata Choudhury was selected as Inspector by the Staff Selection Commission and was joined on 01.3.1988.

The posts of Inspector in the Department are filled up by direct recruitment through Staff Selection Commission and also by promotion.

Before promotion of the applicants, the vacancies for the post of Inspectors in 1985 were to be filled in the respondents against direct recruitment quota. The respondents No. 5, 7 and 8 were called for an interview and physical test on 01.10.1985. The respondent No. 5 appeared in the physical tests on that day along with other candidates. The process of selection was conducted as per the rules and

norms prevailing during 1985. Applying the same rules of physical test the respondent No. 5 was found disqualified. The candidate who were found qualified in the physical test as per the then existing rules were taken in the panel. The qualified candidates included respondents No. 7 and 8. It is stated that respondent No. 5 was found disqualified and his name was not included in the panel of successful candidates for appointment against the said selection process. As such the respondent No. 5 was not appointed while appointment letters were issued for the successful candidates of the said process of selection.

Subsequently, the dossiers of the rejected candidates who failed in the physical test were forwarded to the Board in May 1986.

On receipt of the dossiers, the Board issued s revised guidelines vide letter dated 10.9.1986 on the physical standard test with a direction to the then Collector, Central Excise, Shillong to review all such rejected cases in the light of the revised guidelines.

Accordingly, the cases of the rejected candidates were reviewed and 5 candidates including the respondents, Shri Subrata Coudhury was found fit fro appointment. This was forwarded to the Board on 14.8.1987 and the Board vide letter dated 16.11.1987 approved to offer appointments provided they were found fit in all respects.

The seniority list of the Inspectors was published on 01.5.2001 and in that list; the names of the applicants were against Sl. No. 292,293,300,301 and 312.

The next seniority list was circulated on 01.4.2002 and the names of the applicants were shown against Sl. 286,287,294, 295 and 306.

In the seniority list of 2003, the applicants were shown against the Sl. 118, 119, 126, 127 and 135.

On 31.5.2005, a draft seniority list was issued and in that list the applicants name were shown against Sl. No. 100,101,108,109 and 117 and the respondents was shown against Sl. No. 64 with the date of appointment as on 01.03.1988 as direct recruits.

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The draft seniority list was prepared in terms of the Judgment in OA No. 39/2003 and OA No. 308/2003 dated 28.7.2004 and 29.9.2004 respectively.

Copies of the judgment are annexed herewith and marked as Annexure-R1 and R2 respectively.

(The draft seniority list was made final on 18.7.2006) Representation if any, on such revision was called from all concerned officers. But within that period i.e. from 31.5.2005 to 18.7.2005, the applicants have not submitted any representation against the revision of their seniority. Hence the present application is misconceived of law and ill conceived of facts and as such the same is liable to be dismissed.

- 3) That with regard to the statement made in paragraph 4.1, 4.2 and 4.3 of the OA, the respondents beg to offer no comment.
- 4) That with regard to the statement made in paragraph 4.4 of the OA, the respondents while denying the contentions made therein beg to state that the applicant is not aware of the fact that Respondent No. 7 (i.e. Shri Sankar Pratim Deb) was from the reserved panel of 1983 batch of Staff Selection Commission (SSC) and Respondent No. 8 (i.e. Shri Bijon Kr. Das was from 1984 batch of SSC) who was also not found fit in the physical test and was not included in the panel of successful candidates in the said selection process.
- 5) That with regard to the statement made in paragraph 4.5 of the OA, the respondents beg to state that Shri Subrata Choudhury, Inspector (Respon No. 5) has joined the department on 01.3.1988 and accordingly his date of appointment in the Government service is recorded. Thus the place where he was working prior to his selection/appointment in this department is of no relevance whatsoever.
- 6) That with regard to the statement made in paragraph 4.6, 4.7 and 4.8 of the OA, the respondents do not admit anything contrary to the records of the case.

7) That with regard to the statement made in paragraph 4.9 of the OA, the respondents beg to state that the contention of the applicant is not correct. The draft Seniority List was issued vide C. No. II (34) 3/ET0I/2001/55721-60 dated 31.5.2005 consequent upon the judgment dated 28.7.2004 and 29.9.2004 in OA No. 39/2003 and 308/2003 passed by the Hon'ble CTA, Guwahati Bench and representations if any, on such revision was called from the concerned officers. However, this office has not received any representation from the applicants and also not aware a to why the draft Seniority List took so long to reach the applicants.

8) That with regard to the statement made in paragraph 4.10, 4.11 and 4.12 of the OA, the respondents beg to rely and refer upon the statement made above.

9) That with regard to the statement made in paragraph 4.13 of the OA, the respondents while denying the contentions made therein beg to state that it may be well assumed that the Hon'ble Tribunal was kept in the dark by the applicant. It is stated the draft Seniority List was made final vide C. No. II (34) 3/ET-
I/2001/605310580 dated 18.7.2005 wherein all the representations received upon such revision in the draft Seniority List were disposed of. Hence the present application is misconceived of law and ill conceived of facts and as such same is liable to be dismissed with cost.

10) That with regard to the statement made in paragraph 4.14 of the OA, the respondents do not admit anything contrary to the records of the case and beg to rely and refer upon the statements made above.

11) That in view of the submissions made above and considering the facts and circumstances of the case the respondents beg to submit that none of the Grounds and relief sought for is legal and valid and enforceable as per law, hence Hon'ble Tribunal may be pleased to dismiss the OA with cost.

VERIFICATION

I ... Kehozhal Ashi Khieya ^{sp (late Kehozhal Khieya)} aged
about 43 years at present working as
... Addl. Commissioner, Central Excise, Dibrugarh
Guwahati who is one of the respondents and taking steps in this case, being
duly authorized and competent to sign this verification for all respondents,
do hereby solemnly affirm and state that the statement made in paragraph

1, 11

are true

to my knowledge and belief, those made in paragraph

2 to

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being matter of records, are

true to my information derived there from and the rest are my humble
submission before this Humble Tribunal. I have not suppressed any material
fact.

And I sign this verification this 27th day of June 2007 at Guwahati.

Kehozhal Ashi Khieya

DEPONENT

File in Court on 10/03/08


Court Officer.

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Smt. Sita Choudhury

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

Written statement filed by respondent No. 5

In O. A. No. 117/2007

Shri Bikash Kar & Ors. : Applicants.

Versus -
Union of India & Others : Respondents.

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Filed by



Advocate

Date: 10/03/08

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI**

Subash Choudhury

Filed by the applicant
through Mr. Datta, advocate
on 10.03.08

In the matter of:-

O.A. No. 117/2007

Shri Bikash Kar & Ors.

..... Applicants.

-Versus-

Union of India and Others.

... Respondents.

-And-

In the matter of:-

Written statement filed by the

Respondent No. 5.

The respondent No. 5 most humbly and respectfully beg to state as under:-

1. That the respondent No. 5 (hereinafter referred to as answering respondent) in the O.A. No. 117/2007 has received a copy of the said Original Application served on him. He has carefully gone through the O.A. No. 117/2007 and understood the contents thereof and categorically denies all the averments made in the O.A. save and except the statements which are specifically admitted herein below.
2. That the answering respondent begs to say that the O.A. is not maintainable as because the applicants did not exhaust the remedies available to them and also did not prefer any representation against the draft seniority list issued as on 01.06.2005 in terms of the specific provision laid down in the Administrative Tribunals Act 1985. In fact the draft seniority list was circulated vide letter No. 11 (34) 3/ET.I/2001/55721-60 dated 31.05.2005, whereby draft seniority list was circulated and representation/objection was invited in terms of learned CAT's order and the same was circulated to the present applicants but they remained silent in spite of receipt of the draft list dated 31.05.2005. However, said draft seniority list was finalized as on 01.06.2005 following the Board of CBEC's

Court Officer.

decision vide letter No. F. No. A. 23024/21/2003-Ad.III A dated 24.06.2005 and the final list was circulated vide letter C.No. II (34) 3ET 1/2001/60531-580 dated 18.07.2005. The second prayer of the applicants challenging appointment of the answering respondent after a lapse of about 20 years that too without any legal, valid or justified reason, rather challenging appointment of the answering respondent for the sake of seniority after a lapse of 20 years is nothing but abuse of judicial process. The prayer of setting aside the judgment and order passed in O.A. No. 39/2003 and O.A. No. 308/2003 passed by a coordinating Bench of the Hon'ble Tribunal is not maintainable without preferring a review petition or without challenging those judgments before the appropriate forum. On that score alone the O.A. is liable to be dismissed with cost.

The Original Application is also barred by law of limitation as prescribed under Section 21 of the Administrative Tribunal's Act 1985, as because draft seniority list issued as on 01.06.2005 has been challenged after a lapse of near about 2 years when the period of limitation has been prescribed as one year under the statute from the date of issuance of this order. As such the Original application is not maintainable and the same is liable to be dismissed at the threshold.

3. That with regard to the statements made in para 4.3 and 4.4 of the Original application the answering respondent begs to state that he is a candidate of 1984 batch of selection. On a mere reading of the judgment and order dated 29.09.2004 passed in O.A. No. 308/2003 (Shri B.K. Das - Vs- U.O.I & Ors.) where it would be evident that the process of recruitment so far the 1984 batch is concerned which was completed during October/November 1985. It further appears from the contention of the respondents as stated in para 2 of the judgment and order dated 29.09.2004 wherin although the answering respondent was initially not found suitable on account of non fulfillment of required standard so far measurement of chest is concerned, however, when the matter was referred to the Board as evident from para 2 of the judgment, the Board had remanded back the dossiers of the answering respondent and others for a "review" under revised norms/guidelines vide letter dated 10.09.1986 and as per revised norms

Order of
Seniority

the selection/appointment of the applicant has been "reviewed" and subsequently the Board approved the offer of appointment of the answering respondent on the light of the recommendation made by the then Collectorate after holding the review and in the process the offer of appointment of the answering respondent has been delayed as because proposal, decision of review and further decision of revision of standard norms of chest measurement had taken considerable time in issuing offer of appointment to the answering respondent by the respondent Union of India. Therefore, the learned Tribunal rightly held that the answering respondent is entitled to seniority over the selectees of subsequent years as well as over the present applicants. It is submitted that delay in offering appointment due to review of selection/appointment of the answering respondent following the decision of the "Board" and delay in holding review and approval of the "Board" before issuing offer of appointment cannot take away the right of the answering respondent of his entitlement of seniority over the applicants being a candidate of 1984 batch. The applicants nowhere denied that the answering respondent is a selectee of 1984 batch. The decision of the Board to adopt revised norms in the case of selection/appointment of answering respondent and others, subsequently, cannot take away the right of seniority over the promotees of April/June 1987 i.e. over the present applicants. The power of the "Board" to grant relaxation for the purpose of selection and appointment has not been questioned in the instant application, as such right of the answering respondent for selection and appointment under the revised norms and seniority over the present applicants cannot be questioned.

Moreover, the answering respondent has been appointed under the direct recruitment quota (DR) earmarked absolutely for the direct recruits and the answering respondent was selected against a vacancy of 'DR' quota of 1983-84, as such the applicants who were promoted in April/June 1987 under promotion quota cannot challenge the seniority position of the answering respondent, and on that score alone the O.A is liable to be dismissed with cost.

4. That with regard to the statements made in paragraph 4.4, it is specifically stated that the answering respondent had appeared in the examination for recruitment to the post of Inspector of Income Tax/Central Excise conducted by the Staff Selection in the year 1984 and he was called for interview (viva) on 17.04.1985 vide letter dated 26.03.1985. The answering respondent accordingly appeared in the viva voce on 17.04.1985 and also appeared in the physical test on 01.10.1985 along with other batch mates, however, he could not satisfy the required chest measurement conducted by the North East Police Academy, therefore his case was forwarded to the Board in May 1986 and immediately on receipt of the dossiers the Board issued revised guidelines on the physical standard test with the direction to the Commissioner, Central Excise, Shillong to 'review' the physical test in the light of the such instruction issued by the Board of all such candidates who could not satisfy the requirement of chest test measurement. However, as per revised instruction the answering respondent along with others were found fit for appointment by way of review and their cases were again forwarded to the Board for approval on 14.08.1987. The Board on 16.07.87 approved their appointment and thereafter appointment letter was issued to the answering respondent on 01.03.1988. Therefore it is quite clear that the answering respondent has been declared successful against the 1984 examination conducted by the SSC as against the vacancies of 1983-84, however, his case was reviewed by the Official respondents as because he could not satisfy the required standard of chest measurement while undergone physical test. Therefore the answering respondent No. 5 is required to be treated and fitted as one of the candidate of 1984 batch of direct recruitee Inspector and as such his claim for seniority over the applicants is reasonable claim under the rule. It is a settled position of law that answering respondent who is a direct recruitee is entitled to get seniority over the present applicants of the instant O.A. and there is no illegality or irregularity either in the appointment of the answering respondent or declaring him senior in the grade of Inspector over the applicants.

It is pertinent to mention here that the grievance of the applicants is basically against adoption of assigning wrong seniority policy and as such

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Ankola Chawla

the grounds raised by the applicants neither bonafide nor in public interest.

5. That with regard to the statement made in para 4.5 of the O.A. the answering respondent begs to submit that service of the answering respondent No. 5 elsewhere during the period from 1986 to 1988 has no relevancy with the prayer of the applicants in the instant original application. It is also stated that answering respondent is a direct recruit Inspector of 1984 batch of selection; as such the official respondents have rightly antedated his seniority along with the recruits of the 1984 batch Inspectors of Central Excise in the light of the direction passed by this Hon'ble Tribunal in O.A No. 39/2003. Moreover, appointment in elsewhere has no relevancy in claiming or antedating his seniority over the applicants as because the seniority rule holding the field till date very specifically stated that relative seniority of all direct recruits is determined by order of merit in the batch in which they are selected for such appointment on the recommendation of authority or other selecting authority. It is also very categorically held that person appointed as a result of earlier selection is senior to those being appointed in a subsequent selection. The position of seniority rule also quoted in para 5 of the judgment in O.A No. 39/2003 so long the said rule exists the answering respondent is entitled to seniority over the applicants. As such the contention of the applicants in the O.A. is devoid of any merit hence the O.A. is liable to be dismissed with cost.
6. That with regard to the statements made in para 4.6, 4.7 and 4.8 of the original application is quite irrelevant as because seniority of the answering respondent has been restored by the respondent Union of India following the judgment and order passed by the Division Bench of this Hon'ble Tribunal in O.A. No. 308/2003 and the said proceeding has never been challenged either by filing any review application or before any appropriate higher forum. Moreover, the seniority of the answering respondent has been restored with due notices to the applicants which is also been confirmed by the Union of India and ors. in their written statement. As such the contention of the applicants that they had no

knowledge regarding the circulation of the draft seniority list till 2007 while restoring the seniority of answering respondent pursuant to the direction of the learned Tribunal is not at all correct rather the applicants came to learn about the circulation of draft seniority list in the month of May/June 2005 when draft seniority list was circulated vide letter No. C. No. II(34)3/Et.1/2001/55721-60 dated 31.05.2005 whereby representation/objection was invited from other employees including the applicants. It is also within the knowledge of the applicants that the said draft seniority list as on 01.06.2005 was declared final after consideration of all representations vide letter No. C. No. II (34) 3 ET.1/2001/60531-580 dated 18.07.2005 following the approval of the CBEC which was communicated vide Board's letter No. A.23024/21/2003-Ad.III.A dated 24.06.2005. As such when the applicants did not raise any objection after circulation of draft seniority list vide Govt. letter dated 31.05.05 they are now barred by law of estoppel and the Original Application is liable to be dismissed with cost.

7. That the answering respondent denies the correctness of the statements made in paragraphs 4.9, 4.10 and 4.11 as because restoration/correction of the seniority of answering respondent has been carried out by the Union of India and others following a valid direction of the learned Tribunal pursuant to the judgment and order dated 29.09.2004. It is further submitted that some of the effected parties were impleaded in the OA No. 308/2003 as representatives of other similarly situated employees but none of those private respondents of O.A. No. 308/2003 i.e. respondent No. 5 to 9 of O.A. No. 308/2003 remained silent considering the genuineness of the claim of the answering respondents. Since some of the effected employees have been implemented and the Union of India also contested the O.A. No. 308/2003 for and behalf of the State as such the decision of the learned Tribunal rendered in O.A. No. 308/2003 cannot be questioned by the present applicants merely on the grounds of non-impleading them in O.A. No. 308/2003 rather the answering respondent was highly aggrieved for wrong fixation of his seniority which was holding the field. The answering respondent is entitled to re-fix the

Copy of Circular

Sankalpa Chaudhary

seniority over the present applicants as because he is a selected candidate of 1984 batch of recruitee Inspector and the rule of seniority also support the case of the answering respondent, as such the applicants have never been prejudiced due to correction/re-fixation of the seniority of the answering respondent over the applicants in compliance of the judgment and order dated 29.09.2004 in O.A. No. 308/2003.

Copy of the letter dated 31.05.05 along with draft seniority list dated 31.05.05 as well as letter dated 18.07.05 along with final seniority list as on 01.06.2005 are enclosed herewith and marked as Annexure- 1 and 2 respectively.

3. That the answering respondent denies the correctness of the statements made in paragraph 4.12, 4.13 and 4.14 and further begs to say that applicants and the answering respondents belong to two distinct classes of recruitee i.e. DR and PR, as such question of inter se seniority between such distinct classes cannot arise. It is categorically submitted that the applicants never been prejudiced for non-impleading in the O.A. No. 39/2003 as because the relief which was prayed in the said O.A. is in fact for re-determination of seniority as per rule of seniority and as such basically grievance of the applicant was against the respondents Union of India, by no stretch of imagination it could be said that the applicants have been adversely effected for re-determination of seniority of answering respondents in terms of the rule holding the field and also in terms of the direction passed by this learned Tribunal in O.A. No. 39/2003. It is further submitted that the present applicants could not show any ground in the Original Application what argument they could have advanced in the event of their impleadment in the O.A. No. 39/2003, which was preferred answering respondent before this learned Tribunal. It is also stated that seeking a direction for re-determination of seniority as per rule in force at that point of time cannot be faulted by the applicants at this belated stage. The applicants have not assigned any valid ground against the rule of seniority holding the field and as such they cannot claim that they have been prejudiced due to re-determination of seniority of answering respondent as per law.

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Shakila Choudhury

It is also stated by the answering respondent that the judgment and order relied upon by the applicants in the case of O.A. No. 71/88 is not applicable in the facts and circumstances of the instant case. Moreover, none of the grounds mentioned in O.A. No. 117/2007 is sustainable in the eye of law.

9. That in the facts and circumstances stated above none of the grounds raised in the Original Application is tenable in the eye of law, as such the Original Application deserves to be dismissed with cost.

File in Court on.....

9

Court Officer.

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VERIFICATION

I Shri Subrata Choudhury, aged about 46 years, presently working as Inspector, Central Excise, Headquarter Law Branch, Dibrugarh Commissionrate, Dibrugarh, Assam, respondent No. 5 in the instant original application, do hereby verify that the statements made in paragraph 1 to 9 of the written statement are true to my knowledge and I have not suppressed any material fact.

And I sign this verification on the 9th day of March 2008.

Subrata Choudhury

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ANNEXURE-1

COMMISSIONER OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG

Mr. Tel. 91-0364-2274/51 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: shillong@excise.nic.in

C.No. II(34)3/ET.I/2001/

55721-60

Dated:

31 MAY 2005

To,

The Deputy/Assistant Commissioner,
Central Excise Division,
Central Excise Commissionerate, Shillong
(All).

ET
1/6

The Deputy/Assistant Commissioner,
Central Excise Division,
Central Excise Commissionerate, Dibrugarh
(All).

The Deputy/Assistant Commissioner,
Customs (P) Division,
Customs (P) Commissionerate, NER, Shillong.
(All).

File .. on.....

Court Officer.

Subject : Relaxation of Seniority - regd.

The Hon'ble CAT, Guwahati Bench vide its Judgement dated 28.07.2004 in O.A. No. 39/03 filed by Shri Subrata Choudhury Inspector has observed that as per rule of recruitment, the seniority of direct recruits and promoted are determined by the order of merit in which they are selected for such appointment on the recommendation of the Union Public Service Commission or any other selecting authority, the persons appointed as a result of an earlier selection being senior to those being appointed as result of subsequent selection. The applicant was selected and appointed from the 1984-85 selection. And accordingly the CAT, Guwahati Bench vide its Judgement dated 28.07.2004 has directed to fix the seniority of the applicant by placing him above the respondent Nos. 5 to 8 (i.e., Shri Abdul Kader Zillani, Shri Sankar Pratim Das etc.) in the seniority list in the cadre of Inspectoretc.

Again the Hon'ble CAT, Guwahati Bench vide its Judgement dated 29.09.2004 in O.A. No. 308/03 filed by Shri Bijan Kr. Das, Inspector has directed to fix the seniority of the applicant taking into account the year of selection vis à vis respondents 5 to 9 (i.e., Shri Jadadish Ch. Dina, Shri Abdul Kader Zillani etc.) and those who have been selected/promoted in subsequent years of selection after 1984etc.

Accordingly, in terms of the above Judgements dated 28.07.04 and 29.09.04 the seniority of Shri Subrata Choudhury and Shri Bijan Kr. Das, Inspectors have been revised. A draft Seniority List of Inspectors who have joined in the year 1985 to 1988 as Inspectors is enclosed herewith.

Contd...P/2.

*Attested
Rita
Advocate*

The draft seniority list may be circulated to all the concerned officers working under your charge immediately and displayed on the notice board. They may also be informed that they may make their representations, if any, on such revision by 31st June, 2005. Representations received after this date will not be considered.

Enclo: As above.

(S. NUNTHUK)
ADDITIONAL COMMISSIONER(P&V)

C.No. II(34)ET-1/2004 35721-60

Dated:

31 MAY 2005

Copy forwarded for information & necessary action to :-

1. The Chief Commissioner, Central Excise & Customs, 3rd Floor, 'CRESCENS' Bldg. M.G. Road, Shillong - 01.
2. The Commissioner, Central Excise Commissionerate, Dibrugarh.
3. The Commissioner, Customs (P), NER, Shillong.
4. The Additional Commissioner, Customs (P), NER, Shillong.
5. The Additional Commissioner (P&V), Central Excise Commissionerate, Dibrugarh.
6. The Additional Commissioner (Tech.), Central Excise, Shillong.
7. The Joint Commissioner (A/E), Central Excise, Shillong.
8. All concerned Inspectors on deputation.
9. The General Secretary, Group 'C' Executive Officers' Association, Customs & Central Excise, Shillong.
10. To display on the Notice Board.

(S. NUNTHUK)
ADDITIONAL COMMISSIONER (P&V)

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1. Kamalini Bhattacharya, B.Sc.	31.02.80	14.10.85	01.04.85	21.10.85	DR	On Deputation with SEZ, Jaipur
2. Abhijit Bhuyan, M.Com.	01.05.82	14.10.85	01.04.85	21.10.85	DR	Expired
3. Bijen Lyngdoh, ST, BA	29.07.59	04.06.80	01.04.85	24.10.85	DR	
4. Jahan Kar, B.Com.	20.12.59	14.10.85	01.04.85	24.10.85	DR	
5. Atanu Roy Choudhury, B.Sc.	30.11.61	14.10.85	01.04.85	24.10.85	DR	On Deputation with DRI, Silchar
6. Utpal Bhattacharya, B.Com.	12.12.60	14.10.85	19.02.82	24.10.85	DR	Promoted as Superintendent
7. Ms. Tsering T. Bhutiani, ST, BA, X	04.03.63	28.10.85	01.04.85	28.10.85	DR	-do-
8. Nibash Ranjan Das, B.Sc, SC	01.10.58	14.10.85	01.04.85	14.10.85	DR	-do-
9. Rownei Martin Chyne, ST, B.Com., X	09.04.55	14.10.85	01.04.85	14.10.85	DR	-do-
10. Meenakshi Satoria, (ST) F.Sc	21.01.60	14.10.85	01.04.85	14.10.85	DR	On Depln with CBN, Guwahati
11. Nehru Pegu (ST) B.Sc	01.03.62	14.10.85	01.04.85	14.10.85	DR	
12. P.K. Deimary, (ST) BA	01.03.57	14.10.85	01.04.85	14.10.85	DR	New Promoted as Superintendent
13. Uttam Kr. Das, SC, B.Sc	24.10.59	14.10.85	01.04.85	14.10.85	DR	-do-
14. Jyotish Das, SC, B.A.	01.02.59	14.10.85	01.04.85	14.10.85	DR	-do-
15. Bidhu Shuson Karmakar, SC, BA, X	01.02.61	14.10.85	01.04.85	14.10.85	DR	-do; on loan basis to DRI, Gya
16. Gautam Das, SC, B.Com.	05.05.64	14.10.85	01.04.85	14.10.85	DR	-do-
17. Nandeswari Basumatary, (ST) BA	16.06.60	14.10.85	01.04.85	14.10.85	DR	Now Promoted as Superintendent
18. Sribas Dhar, SC, B.Sc.	30.09.62	14.10.85	01.04.85	14.10.85	DR	-do-
19. Jayanta Kr. Hiwali, SC, B.Com.	01.07.60	20.10.85	01.04.85	20.10.85	DR	-do-
20. Swapna Kr. Roy, SC, B.Com.	20.11.56	20.10.85	01.04.85	20.10.85	DR	On Deputation with DRI, Imphal
21. Rajkumar Bhuminjoy Singh, B.Sc.	01.07.60	20.10.85	01.04.85	20.10.85	DR	On Depln with DRI, Itanagar
22. Paokhokhai Neisiai, (ST), BA	01.02.58	28.10.85	01.04.85	28.10.85	DR	Expired
23. Hawanu Haokip, ST, B.Sc.	01.02.59	28.10.85	01.04.85	28.10.85	DR	New Promoted as Superintendent
24. Manik Lal Choudhury, SC, B.Com., X	09.01.61	28.10.85	01.04.88	28.10.85	DR	
25. Shekintinrang Sithou, (ST), BA	01.03.61	28.10.85	01.04.88	28.10.85	DR	Expired
26. S. Putamte, ST, BA	28.03.61	01.03.85	26.12.90	01.03.88	DR	
27. Subrata Choudhury, BA	04.10.59	20.01.88	26.12.90	21.01.88	DR	
28. Bijon Kr. Das, (SC), B.Com.	28.01.54	06.10.80	13.12.81	07.04.86	PR	
29. Abdul Kadar Zilani, B.Sc.	01.03.61	10.03.85	01.04.88	10.03.85	DR	
30. Meiram Ingramoni Singh, B.Sc.	01.09.58	05.01.67	05.01.89	05.01.87	DR	
31. Sankar Pratim Deb, BA	04.01.56	10.07.81	13.12.81	29.12.86	PR	
32. Santosh Sil, B.A.	08.01.60	10.03.85	05.01.89	10.03.86	DR	On Depln with DGCEI, Shillong
33. Prabir Kr. Sen, B.Com.	13.10.59	07.05.86	05.01.89	07.05.86	DR	
34. Manabendra Banik, M.Com.	28.12.58	12.03.86	05.01.89	12.03.86	DR	
35. Sujit Bhattacharyee, M.Sc.	06.11.58	31.07.81	13.12.81	10.04.86	PR	
36. Bhajanlal Dutta, B.A.	01.03.60	10.03.85	01.04.89	10.03.85	DR	On loan basis to DRI, Kolkata
37. Ngairanghar Sanatul Singh, B.Sc	01.01.60	10.03.85	05.01.89	10.03.85	DR	
38. Dolan Ch. Choudhury, B.Com.	03.01.61	10.03.85	05.01.89	10.03.85	DR	
39. Th. Madan Singh, B.Sc.						

ADDITIONAL LIST OF INSPECTORS, JOINED IN 1985-1986, IN TERMS OF CAT GUWAHATI BENCH'S JUDGEMENT DATED 28.07.04

& 23.09.04 IN C.L. NO. 39/03 AND 309/03

S/No.	Name & Educational Qualification	Date of Birth	Date of Appu. to Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
01.	02.	03.	04.	05.	06.	07.	08.
1.	Sanjoy Das, M.Com	01.01.60	10.04.85	01.04.88	10.04.85	DR	Expired
2.	Sukumar Goswami, B.Sc.	01.03.60	02.02.85	01.04.88	08.02.85	DR	
3.	Ms. Nani Bora, BA	16.12.56	03.08.76	27.04.87	27.04.85	PR	
4.	Sudip Kr. Dey, BA	01.12.59	23.12.85	01.04.88	23.12.85	DR	
5.	Shyam Sunder Joshi, B.Com.	25.01.61	02.05.85	01.04.88	02.05.85	DR	
6.	Hiramba Basumatary, ST, E.A.	03.04.62	11.06.85	01.04.88	11.06.85	DR	Now Promoted as Suptd.
7.	Ms. Ledya Dutta, ST, P.U.	16.12.52	29.07.76	27.04.87	03.04.85	PR	do
8.	Premananda Saikia, ST, B.Sc.	01.01.59	20.11.85	01.04.88	20.11.85	DR	do
9.	Dharmeswar Deke, ST, B.A.	01.03.60	23.07.85	01.04.88	23.07.85	DR	do
10.	L. Palt, ST, E.Sc.	21.08.59	06.01.86	01.04.88	06.01.86	DR	do
11.	Makbul H. Borbhuyan, B.Sc.	31.05.57	05.10.81	27.04.87	17.04.85	PR	
12.	Simanj Chitteranjan Singh, BA	13.10.61	12.03.85	01.04.88	12.03.85	DR	
13.	Thoudom Ng. Singh, B.Sc.	08.05.62	20.05.85	01.04.88	20.05.85	DR	
14.	Tarcisius Langstieh, ST, P.U.	26.12.47	02.03.74	27.04.87	25.04.85	PR	Expired
15.	Tarun Kr. Dutta, MA	23.01.60	04.10.85	01.04.88	04.10.85	DR	On Deputation with DRL Guwahati
16.	Sisir Dey, E.Sc.	29.05.60	14.10.85	01.04.88	14.10.85	DR	
17.	Swapan Roy, B.Sc.	23.11.60	14.10.85	01.04.88	14.10.85	DR	
18.	L.N. Deb Purikayastha, HSLC	01.01.52	11.03.74	29.04.87	29.04.85	PR	
19.	Tacas Bhattacharjee, E.Sc.	31.03.61	14.10.85	01.04.88	14.10.85	DR	
20.	Amitava Bhattacharjee, E.Sc.	26.02.61	24.10.85	01.04.88	24.10.85	DR	Expired
21.	Syed Ahmed Shahi, B.Sc.	03.06.60	21.01.86	01.04.88	21.01.85	DR	
22.	Prabal Chakraborty, BA	01.03.54	28.05.74	29.04.87	22.04.85	PR	
23.	Vijay Thapa, B.Sc.	09.02.64	14.10.85	01.04.88	14.10.85	DR	
24.	Abdus Salam Rukumunia	01.05.60	14.10.85	01.04.88	14.10.85	DR	
25.	Uttam Kr. Dey - 1, B.Sc.	28.01.60	14.10.85	01.04.88	14.10.85	DR	
26.	Joy Gobinda Paul, BA	01.07.48	09.12.74	13.05.87	13.05.85	PR	
27.	Ashish Kr. Nandi, B.Com.	16.03.61	14.10.85	01.04.88	14.10.85	DR	
28.	Dip Kr. Sharma - II, B.Sc.	01.11.59	14.10.85	01.04.88	14.10.85	DR	
29.	Samiran Chakraborty, SA	16.01.57	15.07.81	13.12.81	23.04.85	PR	
30.	Annada Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	14.10.85	DR	
31.	Sheikh Arizad Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	28.10.85	DR	
32.	Hiramoy Dutta, B.Sc.	18.02.62	14.10.85	01.04.88	14.10.85	DR	On Deptn to DG (Vig.) Kol.

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72. Dulei Ch. Shattram, P.U.	01.05.51	01.05.71	12.12.81	11.04.86	PR
73. Debasis Chakraborty, B.Com(Hons.)	29.04.52	10.03.58	05.01.81	10.03.51	DR
74. Basudeb Bhattacharjee-II.B.Com.	09.03.55	27.07.81	13.12.81	17.03.51	PR
75. Sudhir Ch. Barman, (ST), HSLC	01.04.50	14.03.74	13.12.81	21.04.86	PR
76. Kartik Sarkar, B.A	31.01.55	27.07.81	13.12.81	18.04.86	PR
77. Nirmal Ch. Sutradhar, SC, B.A	07.07.48	03.06.74	13.12.81	11.04.86	PR
78. Alk. Bora, B.Sc.	01.11.56	14.10.81	13.12.81	14.04.86	PR
79. Sankar Sengupta, B.Com.	08.03.57	01.02.82	01.02.82	10.04.86	PR
80. Lakhinshi Gogoi, B.Sc.	11.05.57	12.05.81	24.05.82	11.04.86	PR
81. Niranjan Ali Ahmed, B.A	01.12.54	10.12.74	25.05.82	10.04.86	PR
82. Deba Prasad Bora, B.Sc.	01.03.55	04.05.51	01.07.82	10.04.86	PR
83. Surath Ch. Kalita, HSLC	01.03.52	11.03.74	01.07.83	16.04.86	PR
84. Kabir Boruketai, B.A	01.07.55	19.09.81	01.10.83	11.04.86	PR
85. Javanta Kr. Purkayastha, P.U.	01.03.57	26.05.75	01.03.84	37.04.86	PR
86. Chandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	25.04.86	PR
87. Smt. Sushila Lyngdoh(ST), HSLC	29.12.53	29.09.75	01.03.84	07.04.86	PR
88. Supriyo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	19.12.85	PR
89. Girmala Nath Haloi, SC, B.Sc.	29.02.55	26.09.81	01.03.84	07.04.86	PR
90. Niranjan Ch. Malaker, (SC), B.A.	12.09.55	28.09.81	01.03.84	11.04.86	PR
91. Nur Mohammed Sneikha, B.A.	01.01.55	21.10.76	01.03.84	07.04.86	PR
92. Smt. K.N. Sylemliel, (ST), M.A.	19.05.56	27.07.81	01.03.84	11.04.86	PR
93. Mukund Ram Das, HSLC	20.01.55	12.05.76	01.03.84	10.04.86	PR
94. Bidhan Hazarika, (ST), B.Sc.	01.01.53	04.12.81	01.03.84	07.04.86	PR
95. Smt. Siberi Lanong(ST), B.A	01.05.55	01.02.82	01.03.84	15.04.86	PR
96. Md. Abdur Rouf, B.A	26.03.52	12.05.76	01.03.84	22.04.87	PR
97. Bikash Kar, M.A	22.05.55	26.06.81	13.12.81	22.04.87	PR
98. Sudir Kr. Dasgupta, B.A.	05.03.51	05.12.74	13.12.81	22.04.87	PR
99. Lalk. Chandra Doley, (ST) P.U.	01.01.50	07.06.74	01.02.82	27.04.87	PR
100. Babul Chandra Bordoloi(ST), B.A	01.01.59	29.09.81	01.03.84	29.04.87	PR
101. Dimbeswar Pegu, (ST), B.Com	05.04.55	16.10.81	01.03.84	23.04.87	PR
102. Dipak Kr. Dey, B.Sc.	23.04.56	28.09.81	02.03.84	21.04.87	PR
103. Manindra Kumar Karmakar, B.A.(H)	01.12.58	19.01.82	02.03.84	21.04.87	PR
104. Lila Palukan, E.Sc.	01.09.59	16.11.81	02.03.84	28.04.87	PR
105. Ramesh Chandra Sharma, B.A.(H)	01.10.59	03.11.81	02.03.84	21.04.87	PR
106. Girmala Kalita, BA	01.01.58	03.12.81	21.08.85	21.04.87	PR
107. Lakti Kanta Lora, (ST), HSLC	01.05.55	19.03.76	21.07.84	24.04.87	PR
108. Pradeep Gohain, B.A	29.11.55	16.11.81	21.07.84	27.04.87	PR
109. Golap Ch. Das, SC, B.Com	01.04.54	16.08.76	21.07.84	27.04.87	PR
110. Kumud Ch. Bhuyan, B.Sc	27.01.56	01.10.81	21.07.84	27.04.87	PR

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111.	Someswar Banerji, P.U.	10.03.48	23.03.76	21.07.84	27.04.87	PR	Now Promoted as Superintendent
112.	Nripendra Nath Deka, SC, BA(H)	01.03.58	26.05.82	21.07.84	21.04.87	PR	
113.	Kuladitar Shyam, (ST), HSLC	01.01.54	17.05.76	21.07.84	29.04.87	PR	Now Promoted as Superintendent
114.	Samir K. Kundu, SC, B.Sc.	29.10.51	22.01.82	21.07.84	27.04.87	PR	
115.	Kripal Ch. Phukan, PU	01.01.56	24.02.76	21.07.84	21.04.87	PR	
116.	Balendra Khan Uzir, (ST), BA	30.08.54	23.01.82	21.07.84	26.06.87	PR	
117.	Dulal Kr. Das, HSLC	30.12.55	28.12.76	22.05.84	24.09.87	PR	
118.	Ms. Daimond Mawthoh, (ST), PU	27.03.50	12.05.75	21.07.84	10.02.88	PR	
119.	Ms. Neelimal Bhattacharjee, PU	02.03.55	14.07.79	01.08.81	03.05.87	DR	
120.	Sanjiv Chettri, BA	12.03.65	03.06.85	03.05.90	05.06.88	PR	
121.	Ramendra Prasad Chanda, E.A.	15.01.53	13.06.76	02.03.84	23.06.85	DR	
122.	Kapil N. Sharma, B.A. (Ex.S)	01.03.53	23.06.85	23.06.90	14.06.88	SR	
123.	Ng. R.K. Singh, E.Sc.	01.09.51	02.06.88	23.06.90	02.06.88	PR	Now Promoted as Superintendent
124.	Mukul Mahanta, BA	01.03.62	05.06.76	21.07.84	02.06.88	DR	
125.	Ms. Kranimoyee Das, SC, HSLC	26.12.56	22.06.88	23.06.90	25.06.88	DR	
126.	L.J. Syntrem, (ST), B.Com. (H)	03.10.64	28.06.88	25.06.90	32.06.88	PR	Now Promoted as Superintendent
127.	Gautam Kr. Bhuyan, SC, B.Com.	26.09.59	29.07.82	03.12.84	25.12.88	DR	
128.	Andrew Nongrum, (ST), BA	01.02.56	26.12.88	26.12.90	02.06.88	PR	
129.	Biren Bhattacharjee, E.Sc.	01.01.60	19.11.82	19.11.84	22.12.88	DR	
130.	Muktosoa Acharjee, E.A.	01.03.58	22.12.88	26.12.90	22.12.88	DR	
131.	Kh. Marji Singh, S.A. (H)	01.03.54	01.03.83	01.03.85	15.06.88	PR	
132.	Nimaiendu Bhattacharjee, PU	25.07.57	20.05.83	21.05.85	03.05.88	PR	
133.	Sangkhuma Muachin, (ST) HSLC	26.12.58	26.04.83	21.05.86	05.06.88	PR	
134.	Bishnu Bhutan Nath, HSLC	01.07.58	05.03.83	05.05.85	08.06.88	PR	
135.	Swapan Kr. Debnath, E.Sc.	08.01.58	05.03.83	05.05.85	08.06.88	PR	Now Promoted as Superintendent
136.	Tapan Bora, PU	01.12.50	27.01.77	05.09.85	06.06.88	PR	
137.	Jagadish Ch. Das, SC, P.U.	15.01.56	27.01.77	05.09.85	05.06.88	PR	Expired
138.	Debasish Bose, E.Com. (H)	16.01.62	08.02.83	05.09.85	05.06.88	PR	
139.	Jeyanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	05.06.88	PR	
140.	Nekibur Rehman, PU	01.02.52	14.03.77	05.09.85	06.06.88	PR	
141.	Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.09.85	05.06.88	PR	
142.	Reuti Ch. Das, B.Sc. LLB	01.12.57	11.11.82	05.01.85	06.06.88	PR	
143.	Debasish Baruwal, B.Sc.	29.12.60	11.05.85	16.12.90	14.06.98	DR	Terminated.
144.	Audesh Kr. Singh, B.Sc.	01.01.61	25.06.88	16.12.90	25.06.88	DR	
145.	S.K. Choudhury, B.Sc.	11.04.60	20.01.88	26.12.90	28.01.88	DR	

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Court Officer.



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*AO/CE/16/2005
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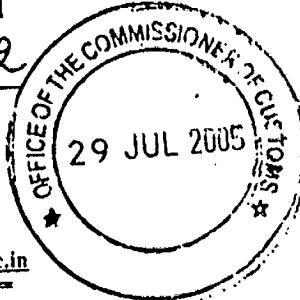
ANNEXURE-2

COMMISSIONER OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: cexshill@excise.nic.in



C. No. II(34)3ET-I/2001/

60531-580

Dated:

18 JUL 2005

To

The Deputy/Assistant Commissioner,
Central Excise Division,
Shillong Central Excise Commissionerate,
(ALL)

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The Deputy/Assistant Commissioner,
Central Excise Division,
Dibrugarh Central Excise Commissionerate,
(ALL)

The Deputy/Assistant Commissioner,
Customs (P) Division,
Shillong Customs (P) Commissionerate,
(ALL)

Subject: Seniority List in the grade of Inspectors Cr. 'C' as on 01.06.2005 - Circulation of -

Consequent to the judgements dated 28.07.04 and 29.09.04 in O.A. No. 39/03 and 308/03 respectively, a Draft Seniority List was circulated to all concerned vide this office C.No. II(34)3/ET-I/2001/55721-60 dated 31.05.2005. Representations/Objections, if any, had been invited against the Draft Seniority List. Representations received have been carefully examined. These representations are given below in brief alongwith reasons, if any, for grounds of disposal

It is contended that a person joining at a later time does not merit placement above others who have joined in the department earlier.

The seniority is determined by the order of merit in which they are selected for such appointment on the recommendation of the Union Public Service Commission or any other selecting authority. Thus, the seniority of the applicant has been fixed taking into account the year of selection i.e., 1984-85. Therefore, the representation for fixing seniority with reference to the date of joining is incorrect and hence not tenable.

With the above observation and decision all the representations received against the Draft Seniority List are hereby disposed of.

The Board vide its letter F.No. A.23024/21/2003-Ad.III.A dated 24.06.2005 has also agreed to implement the CAT's judgement and re-fix the seniority.

A copy of the final Seniority List of Inspectors is enclosed for circulation to all the concerned officers.

Enclo: As above

*Attested
Maitta
Advocate*

(J.P. MAMGAI)
ADDITIONAL COMMISSIONER (P&V)

Contd...P/2.

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SENIORITY LIST OF INSPECTOR AS ON 01.06.2005

Name & Educational Qualification		Date of Birth	Date of Appnt. in Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
01	S/Shri	02	03	04	05	06	07
1.	Guru Prasad Das, B. Sc.	15.06.58	14.11.83	13.05.27	14.11.83	DR	
2.	Priyoram Doley, (ST) ✓	01.01.57	07.12.83	29.07.37	31.10.83	DR	
3.	Sherdul Ahmed, B.Sc. ✓	01.03.61	21.04.84	01.04.38	21.04.84	DR	
4. ✓	Ramdev Goswami, B.Sc. (H) ✓	01.04.59	25.04.84	01.04.38	25.04.84	DR	
5. ✓	Sailil Bhattacharjee, HSLC ✓	01.01.52	16.03.74	13.12.31	11.06.84	PR	
6. ✓	Santanu Mukherjee, B.Com. (H) ✓	14.06.61	19.03.84	01.04.38	19.03.84	DR	
7. ✓	Biswajit Kar, B.Com. ✓	23.03.60	07.06.84	01.04.28	07.06.84	DR	
8. ✓	Nalini Ranjan Das, HSLC ✓	01.03.53	20.06.74	13.12.31	10.12.84	PR	
9. ✓	Incrakanta Kalita, HSLC ✓	29.12.52	06.06.74	13.12.31	10.12.84	PR	
10. ✓	Pabitra Kr. Saikia, B.Com. ✓	28.05.60	04.05.84	01.04.28	04.05.84	DR	
11. ✓	Sunimal Das Choudhury, B.Sc. ✓	30.08.58	27.04.84	01.04.28	27.04.84	DR	
12. ✓	Amit Kr. Sengupta, B.Sc. ✓	18.01.59	17.03.82	01.04.28	17.03.82	DR	
13.	Bikram Shankar, MA	01.03.58	23.04.84	01.04.28	23.04.84	DR	
14.	Miranjan Char, B.Com.	10.09.60	30.04.84	01.04.28	30.04.84	DR	
15.	John Gilbert Kanu, (ST)	01.01.55	14.09.84	01.04.28	14.09.84	DR	
16.	Amit Dutta, B.Sc.	19.01.59	08.10.84	01.04.28	08.10.84	DR	
17.	Pijush Kanti Dey, B.Com.	31.12.60	24.04.84	01.04.28	24.04.84	DR	
18.	Biswajit Paul, B.Sc.	08.01.61	30.04.84	01.04.28	30.04.84	DR	
19.	Ajoy Ghosh, B.Sc.(H)	09.08.57	03.07.84	01.04.28	03.07.84	DR	
20.	Pradio Kr. Mahanta, B.Sc.	31.12.58	08.03.84	01.04.28	08.03.84	DR	
21.	Sashi Prasad Gogoi, B.Sc	20.11.58	08.03.84	01.04.28	01.08.84	DR	
22.	Dilip Kumar Sharma-I, B.Sc	01.02.58	08.03.84	01.04.28	08.08.84	DR	
23.	Jogodish Ch. Raibangshi, B.Sc	01.03.58	24.04.84	01.04.28	24.04.84	DR	
24.	Ranendu Dutta, B.Com.	30.11.58	08.03.84	01.04.28	08.03.84	DR	
25.	Hem Chandra Sharma, BA	01.11.58	04.09.84	01.04.28	04.09.84	DR	
26.	Kishore Rn. Nath, B.Sc.	01.01.58	27.04.84	01.04.28	27.04.84	DR	
27. ✓	Hamilton Cooper Marbaniang, (ST) ✓	28.12.58	05.03.84	Offc.	05.03.84	DR	
28.	Sukumar Goswami, B.Sc.	01.03.60	08.02.85	01.04.28	08.02.85	DR	
29.	Ms. Nani Bora, BA	16.12.56	03.08.76	27.04.37	27.04.85	PR	
30.	Sudip Kr. Dey, BA	01.12.59	23.12.85	01.04.28	23.12.85	DR	
31.	Shivam Sunder Joshi, B.Com.	25.01.51	02.05.85	01.04.28	02.05.85	DR	
32.	Makbul H. Borbhuwan, B.Sc.	31.05.57	05.10.31	27.04.37	17.04.85	PR	
33.	Sinam Chittaranjan Singh, BA	13.10.61	12.03.85	01.04.28	12.03.85	DR	
34.	Thoudom Ng. Singh, B.Sc.	08.06.62	20.05.85	01.04.28	20.05.85	DR	
35.	Tarun Kr. Dutta, MA X	23.01.60	04.10.85	01.04.28	04.10.85	DR	On Deputation with DRI, Guwahati

Attested
Bullock
Advocate

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Court Officer.

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1. Deb, E.Sc.	15	29.05.60	14.10.85	01.04.88	14.10.85	DR
2. Aban Roy, E.Sc.	16	23.11.60	14.10.85	01.04.88	14.10.85	DR
3. N. Deb Purikavastha, HSLC	21	01.01.52	11.03.74	29.04.67	29.04.85	DR
4. Tapas Bhattacharjee, B.Sc.	22	31.03.61	14.10.85	01.04.88	14.10.85	DR
5. Sved Ahmed Shah, B.Sc.	23	03.05.60	21.01.85	01.04.88	21.01.85	DR
6. Prabal Chakraborty, BA	24	01.03.54	28.05.74	29.04.67	22.04.85	DR
7. Vilav Thapa, B.Sc.	25	09.02.64	14.10.85	01.04.88	14.10.85	DR
8. Abdus Salam Rukumuddin, B.Sc.	26	01.05.60	14.10.85	01.04.88	14.10.85	DR
9. Uttam Kr. Dev - I, B.Sc.	27	28.01.60	14.10.85	01.04.88	14.10.85	DR
10. Joy Gobinda Paul, BA	28	01.07.48	09.12.74	13.05.67	13.05.85	DR
11. Ashish Kr. Nandi, B.Com.	29	16.03.61	14.10.85	01.04.88	14.10.85	DR
12. Dilip Kr. Sharma -II, B.Sc.	30	01.11.59	14.10.85	01.04.88	14.10.85	DR
13. Samiran Chakraborty, BA	31	16.01.57	15.07.81	13.12.81	23.04.85	DR
14. Annada Ch. Roy, B.Sc.	32	12.02.63	14.10.85	01.04.88	14.10.85	DR
15. Sheikh Amzad Hussain, B.Sc.	33	15.03.60	28.10.85	01.04.88	28.10.85	DR
16. Hiranmoy Dutta, B.Sc.	34	18.02.62	14.10.85	01.04.88	14.10.85	DR
17. Kamanika Bhattacharjee, B.Sc.	35	31.12.60	14.10.85	01.04.88	14.10.85	DR
18. Abhijit Bhurban, M.Com.	36	01.08.62	14.10.85	01.04.88	14.10.85	DR
19. Jahar Kar, B.Com.	37	20.12.59	14.10.85	01.04.88	14.10.85	DR
20. Atanu Roy Choudhury, B.Sc.	38	30.11.61	14.10.85	01.04.88	14.10.85	DR
21. Utpal Bhattacharjee, B.Com	39	12.12.60	14.10.85	19.02.92	14.10.85	DR
22. Manindra Saranik, (ST) B.Sc.	40	21.01.60	14.10.85	01.04.88	14.10.85	DR
23. Nehru Pegu (ST) B.Sc.	41	01.03.62	14.10.85	01.04.88	14.10.85	DR
24. P.K. Daimary, (ST) BA	42	01.03.57	14.10.85	01.04.88	14.10.85	DR
25. Nandeshwar Basumatary, (ST) BA	43	16.08.60	14.10.85	01.04.88	14.10.85	DR
26. Raikumar Bhuminoy Singh B.Sc.	44	01.07.60	20.10.85	01.04.88	20.10.85	DR
27. Paokhokhai Neisiai, (ST), BA	45	01.01.58	28.10.85	01.04.88	28.10.85	DR
28. Shehtimong Sillhou, (ST), BA	46	01.03.61	28.10.85	01.04.88	28.10.85	DR
29. Subrata Choudhury, BA	47	29.09.61	01.03.85	26.12.90	01.03.88	DR
30. Bijon Kr. Das, (SC), B.Com.	48	04.10.59	20.01.88	26.12.90	21.01.88	DR
31. Abdul Kadar Zilani, B.Sc.	49	10.01.54	05.10.80	13.12.81	07.04.85	PR
32. Meiram Indramoni Singh, B.Sc.	50	01.03.61	10.03.85	01.04.88	10.03.85	DR
33. Sankar Pratim Deb, B.A.	51	01.09.58	05.01.87	05.01.89	05.01.87	DR
34. Santosh Sil, B.A.	52	04.01.56	10.07.81	13.12.81	29.12.85	PR
35. Prabir Kr. Sen, B.Com.	53	06.01.60	10.03.85	05.01.89	10.03.85	DR
36. Manabendra Banik, M.Com.	54	16.10.59	07.05.86	05.01.89	07.05.85	DR
37. Sujit Bhattacharjee, M.Sc.	55	28.12.58	12.03.86	05.01.89	12.03.86	DR
38. Bnaihara Dutta, B.A.	56	06.11.58	31.07.81	13.12.81	10.04.85	PR
39. Ngairananan Sanalal Singh, B.Sc.	57	01.03.60	10.03.85	01.04.89	10.03.85	DR
40. Doian Ch. Choudhury, B.Com.	58	01.01.60	10.03.85	05.01.89	10.03.85	DR

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		01.09.51	10.03.86	05.07.62	17.03.87	PR	
78.	I Dular Ch. Sarmah, P.U.	29.04.59	27.07.81	13.12.81	21.04.85	PR	
79.	I Debasish Chakraborty, B.Com(Hons.)	09.03.56	14.03.74	13.12.81	18.04.85	PR	
80.	I Basudeb Bhattacharjee-II, B.Com.	01.04.50	27.07.81	13.12.81	14.04.85	PR	
81.	I Suchir Ch. Barman, (ST), HSLC	31.01.55	14.10.81	13.12.81	10.04.85	PR	
82.	I Kartik Sarkar, B.A.	01.11.56	01.02.82	01.02.82	11.04.85	PR	
83.	I Ajit Bora, E.Sc.	08.03.57	12.08.81	24.05.82	10.04.85	PR	
84.	I Sankar Sengupta, B.Com.	11.05.57	10.12.74	25.05.82	10.04.85	PR	
85.	I Lakhinath Gogoi, B.Sc.	01.12.54	04.09.81	01.07.82	16.04.85	PR	
86.	I Khozuddin Ali Ahmed, B.A.	01.12.55	11.03.74	01.07.83	11.04.85	PR	
87.	I Deba Prasad Bora, B.Sc.	01.03.52	19.05.81	01.10.83	07.04.85	PR	
88.	I Surath Ch. Kalita, HSLC	01.07.56	26.09.75	01.03.84	25.04.85	PR	
89.	I Kabin Borkataki, B.A	01.03.57	23.11.81	01.03.84	07.04.85	PR	
90.	I Jayanta K. Purkavastha, P.U.	01.03.55	29.09.75	01.03.84	07.04.85	PR	
91.	I Charu Ch. Baruah, B.Sc.	29.12.55	10.11.75	01.03.84	07.04.85	PR	
92.	I Smt. Sushila Lynddoh(ST), HSLC	12.04.55	28.09.81	01.03.84	11.04.85	PR	
93.	I Suvarno Chakraborty, P.U.	12.09.55	21.10.76	01.03.84	07.04.85	PR	
94.	I Niranjan Ch. Malakar, (SC), B.A.	01.01.55	27.07.81	01.03.84	11.04.85	PR	
95.	I Nur Mohammed Sheikh, B.A.	19.05.55	12.08.76	01.03.84	10.04.85	PR	
96.	I Srnt. K.M.Sviemlih, (ST), M.	20.01.55	04.12.81	01.03.84	07.04.85	PR	
97.	I Mukunda Ram Das, HSLC	01.01.53	01.02.82	01.03.84	15.04.85	PR	
98.	I Bidhan Hazarika, (ST), B.S.	01.05.55	13.08.76	01.03.84	22.04.87	PR	
99.	I Smt. Sibani Lanong(ST), E.A.	25.03.52	26.05.81	13.12.81	22.04.87	PR	
100.	I Md. Abdur Rouf, B.A	22.05.58	05.12.74	13.12.81	27.04.87	PR	
101.	I Bikash Kaz, M.A	05.03.51	07.05.74	01.02.82	29.04.87	PR	
102.	I Subir K. Dasgupta, B.A.	01.01.50	29.09.81	01.03.84	23.04.87	PR	
103.	I Lalit Chandra Doley, (ST) P.U.	01.01.59	16.10.81	01.03.84	21.04.87	PR	
104.	I Babul Chandra Boro(ST), B.A.	05.04.55	28.09.81	02.03.84	21.04.87	PR	
105.	I Dimbeswar Peau, (ST), B.Com.	20.04.56	19.01.82	02.03.84	28.04.87	PR	
106.	I Dibak K. Doley, B.Sc.	01.12.58	16.11.81	02.03.84	21.04.87	PR	
107.	I Manindra Kumar Karmakar, F	01.09.59	02.11.81	02.03.84	21.04.87	PR	
108.	I Lila Phukan, B.Sc.	01.10.59	13.12.81	21.05.85	21.04.87	PR	
109.	I Ramesh Chandra Sharma, B.A.(H)	01.58	19.03.76	21.07.84	24.04.87	PR	
110.	I Girindra Kalita, B.A	01.35.55	13.11.81	21.07.84	27.04.87	PR	
111.	I Lakshmi Kanta Lora, (ST), HSLC	29.11.5	01.10.81	21.07.84	27.04.87	PR	
112.	I Pradio Gonain, B.A	07.01.55	23.3.76	21.07.84	27.04.87	PR	
113.	I Kumud Ch. Bhuyan, B.Sc.	07.01.55	17.08.76	21.07.84	29.04.87	PR	
114.	I Someswar Baruah, P.U.	01.01.54	24.02.76	21.07.84	27.04.87	PR	
115.	I Kula Ch. Sinhar, (ST), HSLC	01.01.55	20.01.82	21.07.84	21.04.87	PR	
116.	I Kripa Ch. Phukan, r	30.05.5					

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1. I. Jit HSLC	30.12.55	28.10.76	12.05.64	26.05.87	PR	
2. As. Dakshon Kawthoh. (ST), PU	27.08.50	10.05.76	21.07.64	24.09.87	PR	
3. Ms. Neelam Bhattacharjee, PU	01.03.59	14.07.79	01.05.81	10.02.88	PR	
4. I Sanjiv Chettri, B.A.	12.03.65	03.05.88	03.08.90	03.05.88	DR	
121. I Ramendra Prasad Chanda, B.A.	15.01.53	13.05.76	02.03.84	06.05.88	PR	
122. I Kapil N. Sharma, B.A. (Ex.S)	01.03.53	23.05.88	23.05.90	23.05.88	DR	
123. I Ng. R.K. Singh, B.Sc.	01.09.61	02.06.88	23.05.90	02.05.88	DR	
124. I Mukul Mahanta, B.A.	01.03.62	14.06.88	23.05.90	14.05.88	DR	
125. I L.J. Syrem, (ST), B.Com. (H)	03.10.64	22.06.88	23.05.90	22.05.88	DR	
126. I Andrew Nononum. (ST) BA	01.03.56	29.07.82	03.12.84	02.05.88	PR	
127. I Biren Bhattacharjee, B.Sc.	01.01.60	26.12.86	26.12.90	26.12.88	DR	
128. I Muktibada Achariee, B.A.	01.03.58	19.11.82	19.11.84	02.05.88	PR	
129. I Kh. Mani Singh, B.A. (H)	01.03.64	22.12.86	26.12.90	22.12.88	DR	
130. I Nirmalendu Bhattacharjee, PU	26.07.57	01.03.83	01.03.85	16.05.88	PR	
131. I Sangkhurna Mualchin, (ST) HSLC	23.12.58	20.05.83	21.05.85	03.05.88	PR	
132. I Bidnu Bhutan Nath, HSLC	01.07.58	26.04.83	21.05.88	05.05.88	PR	
133. I Swapan Kr. Debnath, B.Sc.	08.01.58	05.09.83	05.09.85	05.05.88	PR	
134. I Taban Bora, PU	01.12.50	27.01.77	05.09.85	08.05.88	PR	
135. I Debasish Bose, B.Com. (H)	16.01.62	05.02.83	05.02.85	05.05.88	PR	
136. I Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	05.05.88	PR	
137. I Tarak Ch. Marumder, B.A.	01.03.57	28.01.83	05.09.85	05.05.88	PR	
138. I Ratul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	08.01.86	05.05.88	PR	
139. I Debasish Banerjee, B.Sc.	29.12.60	11.05.88	16.12.90	14.05.88	DR	
140. I S.K. Choudhury, B.Sc.	11.04.60	20.01.85	26.12.90	26.01.88	DR	
141. I Agar Ali Mubah, B.Sc.	30.10.56	18.12.81	02.03.84	10.01.89	PR	
142. I Debojoti Bhattacharjee, B.Sc. (H)	19.06.67	20.02.89	20.02.91	20.02.89	DR	
143. I A. Thomas Livingstone, BA	12.02.66	09.03.89	11.04.91	09.03.89	DR	
144. I Lalnankung Hmar, (ST) BA	02.08.66	24.01.89	20.02.91	24.01.89	DR	
145. I Smt. Thalei Gashnaga, (ST) BA	01.07.59	02.03.82	24.08.86	05.01.89	PR	
146. I Ashok Kr. Bezboran, BA (Ex.S)	01.03.52	02.01.89	20.02.91	02.01.89	DR	
147. I R.N. Dotey, (ST) BA	24.10.60	11.04.89	11.04.91	11.04.89	DR	
148. I Samir Kr. Majumdar, B. A., EXS	04.01.53	02.01.89	11.04.91	02.01.89	DR	
149. I Sarathi Bhutan Roy, B. Sc.	01.07.64	15.03.89	11.04.91	15.03.89	DR	
150. I Swapan Kr. Das, B. Sc (H)	29.10.64	12.04.89	12.04.91	12.04.89	DR	
151. I Jagadish Choudhury, M. Com	22.01.61	16.11.89	16.11.91	16.11.89	DR	
152. I Gunucharan Deb Barman, (ST), E. Com.	02.01.55	22.01.77	03.12.84	09.01.89	PR	
153. I Nirmal Kanti Mitra, E. Sc. (H)	01.02.62	10.03.89	15.11.91	10.03.89	DR	
154. I Chunoiknolen (ST), E. A.	01.03.63	05.05.89	16.11.91	05.05.89	DR	
155. I Ms. Meru Chavne, ST, E. Sc.	26.03.55	13.12.82	05.09.85	05.01.89	PR	
156. I Amio Sonowal (ST), B.A.	31.12.57	16.03.89	16.11.91	16.03.89	DR	
157. I Pankaj Das (SC), B.Sc.	27.01.65	01.02.88	05.11.91	01.02.88	DR	

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Court Officer.	

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

Written statement filed by respondent No. 8

In O. A. No. 117/2007

Shri Bikash Kar & Ors. : Applicants.

Versus -
Union of India & Others : Respondents.

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04.	2	Copy of letter dated 18.07.05 along with final seniority list as on 01.06.2005	15 16-19

Filed by

Dutta
Advocate

Date: 10.03.08

Court Officer.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

Filed by the
applicant through
Brijan Khan D
on 10.03.08
Brijan Khan D
an advocate

In the matter of:-

O.A. No. 117/2007

Shri Bikash Kar & Ors.

... Applicants.

-Versus-

Union of India and Others.

... Respondents.

-And-

In the matter of:-Written statement filed by the
Respondent No. 8.

The respondent No. 8 most humbly and respectfully beg to state as under:-

1. That the respondent No. 8 (herein after referred to as answering respondent) in the O.A. No. 117/2007 has received a copy of the said Original Application served on him and he has carefully gone through the same and understood the contents thereof. He categorically denies all the averments made in the O.A. save and except the statements which are specifically admitted herein below.
2. That the answering respondent begs to say that the O.A. is not maintainable as because the applicants did not exhaust the remedies available to them and also did not prefer any representation against the draft seniority list issued as on 01.06.2005 in terms of the specific provision laid down in the Administrative Tribunals Act 1985. In fact the draft seniority list was circulated vide letter No. 11 (34) 3/ET.I/2001/55721-60 dated 31.05.2005, whereby draft seniority list was circulated and representation/objection was invited in terms of learned CAT's order and the same was circulated to the present applicants but they remained silent in spite of receipt of the draft list dated 31.05.2005. However, said draft seniority list was finalized as on 01.06.2005 following the Board of CBEC's

Court Officer,

decision vide letter No. F. No. A. 23024/21/2003-Ad.III A dated 24.06.2005 and the final list was circulated vide letter C.No. II (34) 3ET 1/2001/60531-580 dated 18.07.2005. The second prayer of the applicants, challenging appointment of the answering respondent after a lapse of about 20 years that too without any legal, valid or justified reason, rather challenging appointment of the answering respondent for the sake of seniority after a lapse of 20 years is nothing but abuse of judicial process. The prayer of setting aside the judgment and order passed in O.A. No. 39/2003 and O.A. No. 308/2003 passed by a coordinating Bench of the Hon'ble Tribunal is not maintainable without preferring a review petition or without challenging those judgments before the appropriate forum. On that score alone the O.A. is liable to be dismissed with cost.

The Original Application is also barred by law of limitation as prescribed under Section 21 of the Administrative Tribunal's Act 1985, as because draft seniority list issued as on 01.06.2005 has been challenged after a lapse of near about 2 years when the period of limitation has been prescribed as 1 year under the statute from the date of issuance of this order. As such the Original application is not maintainable and the same is liable to be dismissed at the threshold.

3. That with regard to the statements made in para 4.3 and 4.4 of the Original application the answering respondent begs to state that he is a candidate of 1984 batch of selection. On a mere reading of the judgment and order dated 29.09.2004 passed in O.A. No. 308/2003 (Shri B.K. Das -Vs- U.O.I & Ors.) where it would be evident that the process of recruitment so far the 1984 batch is concerned which was completed during October/November 1985. It further appears from the contention of the respondents as stated in para 2 of the judgment and order dated 29.09.2004 wherein although the answering respondent was initially not found suitable on account of non fulfillment of required standard so far measurement of chest is concerned, however, when the matter was referred to the Board as evident from para 2 of the judgment, the Board had remanded back the dossiers of the answering respondent and others for a "review" under revised norms/guidelines vide letter dated 10.09.1986 and as per revised norms

Court Officer,

the selection/appointment of the applicant has been "reviewed" and subsequently the Board approved the offer of appointment of the answering respondent on the light of the recommendation made by the then Collectorate after holding the review and in the process the offer of appointment of the answering respondent has been delayed as because proposal, decision of review and further decision of revision of standard norms of chest measurement had taken considerable time in issuing offer of appointment to the answering respondent by the respondent Union of India. Therefore, the learned Tribunal rightly held that the answering respondent is entitled to seniority over the selectees of subsequent years as well as over the present applicants. It is submitted that delay in offering appointment due to review of selection/appointment of the answering respondent following the decision of the "Board" and delay in holding review and approval of the "Board" before issuing offer of appointment cannot take away the right of the answering respondent of his entitlement of seniority over the applicants being a candidate of 1984 batch. The applicants nowhere denied that the answering respondent is a selectee of 1984 batch. The decision of the Board to adopt revised norms in the case of selection/appointment of answering respondent and others, subsequently, cannot take away the right of seniority over the promotees of April/June 1987 i.e. over the present applicants. The power of the "Board" to grant relaxation for the purpose of selection and appointment has not been questioned in the instant application, as such right of the answering respondent for selection and appointment under the revised norms and seniority over the present applicants cannot be questioned.

Moreover, the answering respondent has been appointed under the direct recruitment quota (DR) earmarked absolutely for the direct recruits and the answering respondent was selected against a vacancy of 'DR' quota of 1983-84, as such the applicants who were promoted in April/June 1987 under promotion quota cannot challenge the seniority position of the answering respondent, and on that score alone the O.A is liable to be dismissed with cost.

Court Officer.

4. That with regard to the statements made in paragraph 4.4, it is specifically stated that the answering respondent had appeared in the examination for recruitment to the post of Inspector of Income Tax/Central Excise conducted by the Staff Selection in the year 1984 and he was called for interview (viva) on 17.04.1985 vide letter dated 26.03.1985. The answering respondent accordingly appeared in the viva voce on 17.04.1985 and also appeared in the physical test on 01.10.1985 along with other batch mates, however, he could not satisfy the required chest measurement conducted by the North East Police Academy, therefore his case was forwarded to the Board in May 1986 and immediately on receipt of the dossiers the Board issued revised guidelines on the physical standard test with the direction to the Commissioner, Central Excise, Shillong to 'review' the physical test in the light of the such instruction issued by the Board of all such candidates who could not satisfy the requirement of chest test measurement. However, as per revised instruction the answering respondent along with others were found fit for appointment by way of review and their cases were again forwarded to the Board for approval on 14.08.1987. The Board on 16.07.87 approved their appointment and thereafter appointment letter was issued to the answering respondent on 06.01.1988. Therefore it is quite clear that the answering respondent has been declared successful against the 1984 examination conducted by the SSC as against the vacancies of 1983-84, however, his case was reviewed by the Official respondents as because he could not satisfy the required standard of chest measurement while undergone physical test. Therefore the answering respondent No. 8 is required to be treated and fitted as one of the candidate of 1984 batch of direct recruitee Inspector and as such his claim for seniority over the applicants is reasonable claim under the rule. It is a settled position of law that answering respondent who is a direct recruitee is entitled to get seniority over the present applicants of the instant O.A. and there is no illegality or irregularity either in the appointment of the answering respondent or declaring him senior in the grade of Inspector over the applicants.

It is pertinent to mention here that the grievance of the applicants is basically against adoption of assigning wrong seniority policy and as such

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Court Officer,

the grounds raised by the applicants neither bonafide nor in public interest.

5. That with regard to the statements made in para 4.5, 4.6, 4.7 and 4.8 of the original application is quite irrelevant as because seniority of the answering respondent has been restored by the respondent Union of India following the judgment and order passed by the Division Bench of this Hon'ble Tribunal in O.A. No. 308/2003 and the said proceeding has never been challenged either by filing any review application or before any appropriate higher forum. Moreover, the seniority of the answering respondent has been restored with due notices to the applicants which is also been confirmed by the Union of India and ors. in their written statement. As such the contention of the applicants that they had no knowledge regarding the circulation of the draft seniority list till 2007 while restoring the seniority of answering respondent pursuant to the direction of the learned Tribunal is not at all correct rather the applicants came to learn about the circulation of draft seniority list in the month of May/June 2005 when draft seniority list was circulated vide letter No. C. No. II(34)3/Et.1/2001/55721-60 dated 31.05.2005 whereby representation/objection was invited from other employees including the applicants. It is also within the knowledge of the applicants that the said draft seniority list as on 01.06.2005 was declared final after consideration of all representations vide letter No. C. No. II (34) 3 ET.1/2001/60531-580 dated 18.07.2005 following the approval of the CBEC which was communicated vide Board's letter No. A.23024/21/2003-Ad.III.A dated 24.06.2005. As such when the applicants did not raise any objection after circulation of draft seniority list vide Govt. letter dated 31.05.05 they are now barred by law of estoppel and the Original Application is liable to be dismissed with cost.
6. That the answering respondent denies the correctness of the statements made in paragraphs 4.9, 4.10 and 4.11 as because restoration/correction of the seniority of the answering respondent has been carried out by the Union of India and others following a valid direction of the learned Tribunal pursuant to the judgment and order dated 29.09.2004. It is

Bijan Kumar Das

Court Officer.

Further submitted that some of the effected parties were impleaded in the O.A No. 308/2003 as representatives of other similarly situated employees but those private respondents of O.A. No. 308/2003 i.e. respondent No. 5 to 8 of O.A. No. 308/2003 remained silent considering the genuineness of the claim of the answering respondent. Since some of the effected employees have been implemented and the Union of India also contested the O.A. No. 308/2003 for and behalf of the State as such the decision of the learned Tribunal rendered in O.A. No. 308/2003 cannot be questioned by the present applicants merely on the grounds of non-impleading them in O.A. No. 308/2003 rather the answering respondent was highly aggrieved for wrong fixation of his seniority which was holding the field. The answering respondent is entitled to re-fix the seniority over the present applicants as because he is a selected candidate of 1984 batch of recruitee Inspector and the rule of seniority also support the case of the answering respondent, as such the applicants have never been prejudiced due to correction/re-fixation of the seniority of the answering respondent over the applicants in compliance of the judgment and order dated 29.09.2004 in O.A. No. 308/2003.

Copy of the draft seniority list dated 31.05.05 as well as letter dated 18.07.05 are enclosed herewith and marked as Annexure- 1 and 2 respectively.

7. That the answering respondent denies the correctness of the statements made in paragraph 4.12, 4.13 and 4.14 and further begs to say that applicants and the answering respondents belong to two distinct classes of recruitee i.e. DR and PR, as such question of inter se seniority between such distinct classes cannot arise. It is categorically submitted that the applicants never been prejudiced for non-impleading in the O.A. No. 308/2003 as because the relief which was prayed in the said O.A. is in fact for re-determination of seniority as per rule of seniority and as such basically grievance of the applicant was against the respondents Union of India, by no stretch of imagination it could be said that the applicants have been adversely effected for re-determination of seniority of the answering respondent in terms of the rule holding the field and also in

Brijan Kumar Das

terms of the direction passed by this learned Tribunal in O.A. No. 308/2003. It is further submitted that the present applicants could not show any ground in the Original Application what argument they could have advanced in the event of their impleadment in the O.A. No. 308/2003, which was preferred answering respondent before this learned Tribunal. It is also stated that seeking a direction for re-determination of seniority as per rule in force at that point of time cannot be faulted by the applicants at this belated stage. The applicants have not assigned any valid ground against the rule of seniority holding the field and as such they cannot claim that they have been prejudiced due to re-determination of seniority of answering respondent as per law.

It is also stated by the answering respondent that the judgment and order relied upon by the applicants in the case of O.A. No. 71/88 is not applicable in the facts and circumstances of the instant case. Moreover, none of the grounds mentioned in O.A. No. 117/2007 is sustainable in the eye of law.

8. That in the facts and circumstances stated above none of the grounds raised in the Original Application is tenable in the eye of law, as such the Original Application deserves to be dismissed with cost.

Bijan Khan Dar

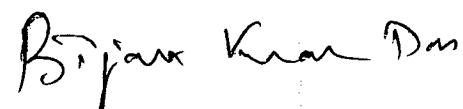
File in Court on.....

Court Officer.

VERIFICATION

I Shri Bijan Kumar Das, S/o Shri Bidhan Chandra Das, aged about 48 years, presently working as Superintendent, Central Excise, in the office of Central Excise, Margherita, Range-I, P.O- Mergherita, Dist- Tinsukia, Assam, respondent No. 8 in the instant original application, do hereby verify that the statements made in paragraph 1 to 8 of the written statement are true to my knowledge and I have not suppressed any material fact.

And I sign this verification on the 9th day of March 2008.



-9-118+

ANNEXURE-1

COMMISSIONER OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG

Or Tel. 91-0364-2224/51 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: excshill@excise.nic.in

C.No. II(34)3/ET.I/2001/

To,

The Deputy/Assistant Commissioner,
Central Excise Division,
Central Excise Commissionerate, Shillong
(All).

Dated:

31 MAY 2005

The Deputy/Assistant Commissioner,
Central Excise Division,
Central Excise Commissionerate, Dibrugarh
(All).

The Deputy/Assistant Commissioner,
Customs (P) Division,
Customs (P) Commissionerate, NER, Shillong
(All).

File on Court on.....

Court Officer

Subject : Revision of Seniority - regd.

The Hon'ble CAT, Guwahati Bench v/s its Judgement dated 28.07.2004 in O.A. No. 39/03 filed by Shri Subrata Choudhury Inspector has observed that as per rule of recruitment, the seniority of direct recruits and promotions are determined by the order of merit in which they are selected for such appointment on the recommendation of the Union Public Service Commission or any other selecting authority, the persons appointed as a result of an earlier selection being senior to those being appointed as result of subsequent selection. The applicant was selected and appointed from the 1984-85 selection. And accordingly the CAT, Guwahati Bench v/s its Judgement dated 28.07.2004 has directed to fix the seniority of the applicant by placing him above the respondent Nos. 6 to 8 (i.e., Shri Abdul Kader Zillani, Shri Sankar Pratim Das etc.) in the seniority list in the cadre of Inspectoretc.

Again the Hon'ble CAT, Guwahati Bench v/s its Judgement dated 29.09.2004 in O.A. No. 308/03 filed by Shri Bijan Kr. Das, Inspector has directed to fix the seniority of the applicant taking into account the year of selection v/s v/s respondents 5 to 9 (i.e., Shri Jadindra Ch. Das, Shri Abdul Kader Zillani etc.) and those who have been selected/promoted in subsequent years of selection after 1984etc.

Accordingly, in terms of the above Judgements dated 28.07.04 and 29.09.04 the seniority of Shri Subrata Choudhury and Shri Bijan Kr. Das, Inspectors have been revised. A draft Seniority List of Inspectors who have joined in the year 1985 to 1988 as Inspectors is enclosed herewith.

Contd...P/2.

*Attested
Biju
Advocate*

The draft seniority list may be circulated to all the concerned officers working under your charge immediately and displayed on the notice board. They may also be informed that they may make their representations, if any, on such revision by 8th June, 2005. Representations received after this date will not be considered.

Enclo: As above.

SA/
(S. NUNTHUK)
ADDITIONAL COMMISSIONER(P&V)

C.No. II(34)ET-I/2001/ 559721-60

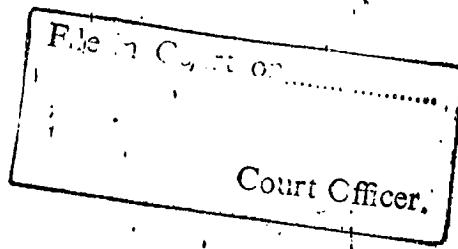
Dated:

31 MAY 2005

Copy forwarded for information & necessary action to :-

1. The Chief Commissioner, Central Excise & Customs, 3rd Floor, 'CRESCENS' Bldg. M.G. Road, Shillong - 01.
2. The Commissioner, Central Excise Commissionerate, Dibrugarh.
3. The Commissioner, Customs (P), NER, Shillong.
4. The Additional Commissioner, Customs (P), NER, Shillong.
5. The Additional Commissioner (P&V), Central Excise Commissionerate, Dibrugarh.
6. The Additional Commissioner (Tech.), Central Excise, Shillong.
7. The Joint Commissioner (A/E), Central Excise, Shillong.
8. All concerned Inspectors on deputation.
9. The General Secretary, Group 'C' Executive Officers' Association, Customs & Central Excise, Shillong.
10. To display on the Notice Board.

SA/
(S. NUNTHUK)
ADDITIONAL COMMISSIONER (P&V)



LIST OF INSPECTORS JOINED IN 1985 TO 1988 IN TERMS OF CAT GUWAHATI BENCH'S JUDGEMENT DATED 28.07.04

& 29.09.04 IN C. C. NO. 29/03 AND 308/03

S/No.	Name & Educational Qualification	Date of Birth	Date of App'tn to Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks
02.		03.	04.	05.	06.	07.	08.
1.	Sanjoy Das, M.Com. X	01.01.60	10.04.85	01.04.88	10.04.85	DR	Expired
2.	Sukumar Goswami, B.Sc.	01.03.60	08.02.85	01.04.88	08.02.85	DR	
3.	Ms. Nani Boru, BA	16.12.56	03.08.76	27.04.87	27.04.85	PR	
4.	Sudip Kr. Dey, BA	01.12.59	23.12.85	01.04.88	23.12.85	DR	
5.	Shyam Sunder Joshi, B.Com.	25.01.61	02.05.85	01.04.88	02.05.85	DR	
6.	Hiramba Basumatary, ST, B.A. X	03.04.62	11.06.85	01.04.88	11.06.85	DR	Now Promoted as Supdt.
7.	Ms. Ledyo Dutta, ST, P.U. X	16.11.52	29.07.76	27.04.87	03.04.85	PR	do
8.	Premananda Salkia, ST, B.Sc. X	01.01.59	20.11.85	01.04.88	20.11.85	DR	do
9.	Dhaneswar Deka, ST, B.A. X	01.03.60	23.07.85	01.04.88	23.07.85	DR	do
10.	L Palt, ST, B.Sc. X	21.08.59	06.01.86	01.04.88	06.01.86	DR	do
11.	Muktul H. Borbulyan, B.Sc.	31.05.57	05.10.81	27.04.87	17.04.85	PR	
12.	Simran Chittaranjan Singh, BA	13.10.61	12.03.85	01.04.88	12.03.85	DR	
13.	Thoudom Ng. Singh, B.Sc.	08.05.62	20.05.85	01.04.88	20.05.85	DR	
14.	Tarcisius Langstieh, ST, P.U. X	26.12.47	02.03.74	27.04.87	25.04.85	PR	Expired
15.	Tarun Kr. Dutta, MA	23.01.60	04.10.85	01.04.88	04.10.85	DR	On Deputation with DRL, Guwahati
16.	Sisir Dey, B.Sc.	29.05.60	14.10.85	01.04.88	14.10.85	DR	
17.	Swapan Roy, B.Sc.	23.11.60	14.10.85	01.04.88	14.10.85	DR	
18.	LN. Deb Purkayastha, HSLC	01.01.52	11.03.74	23.04.87	29.04.85	PR	
19.	Tapas Bhattacharjee, B.Sc.	31.03.61	14.10.85	01.04.88	14.10.85	DR	
20.	Amitava Bhattacharjee, B.Sc. X	26.02.61	24.10.85	01.04.88	24.10.85	DR	Expired
21.	Sved Ahmed Shah, B.Sc.	03.06.60	21.01.86	01.04.88	21.01.85	DR	
22.	Prabal Chakraborty, BA	01.02.54	28.05.74	29.04.87	22.04.85	PR	
23.	Vijay Thapa, B.Sc.	09.02.64	14.10.85	01.04.88	14.10.85	DR	
24.	Abdus Salam Pukumoni	01.05.60	14.10.85	01.04.88	14.10.85	DR	
25.	Uttam Kr. Dey - I, B.Sc.	28.01.60	14.10.85	01.04.88	14.10.85	DR	
26.	Joy Gobinda Paul, BA	01.07.48	08.12.74	13.05.87	13.05.85	PR	
27.	Ashish Kr. Nandi, B.Com.	15.03.61	14.10.85	01.04.88	14.10.85	DR	
28.	Dip Kr. Sharma - II, B.Sc.	01.11.59	14.10.85	01.04.88	14.10.85	DR	
29.	Samiran Chakraborty, BA	16.01.57	15.07.81	13.12.81	23.04.85	PR	
30.	Amruda Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	14.10.85	DR	
31.	Sheikha Atiaz Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	28.10.85	DR	
32.	Hiranmoy Dutta, B.Sc.	18.02.52	14.10.85	01.04.88	14.10.85	DR	On Depl to DG (Mig.) Kol.

Attested
Dutta
Advocate

File no.

Court Officer.

1. Kamalini Bhattacharya, B.Sc.	31.12.50	14.10.85	01.04.85	21.10.85	DR	On Deputation with SEZ, Jaipur
2. Abhijit Bhuyan, M.Com.	01.05.62	14.10.85	01.04.85	1.11.85	DR	Expired
3. Bijen Lyngdoh, ST, BA	29.07.59	04.03.80	01.04.85	14.10.85	DR	
4. Jahan Kar, B.Com.	20.12.59	14.10.85	01.04.85	14.10.85	DR	On Deputation with DRI, Silchar
5. Atanu Roy Choudhury, B.Sc.	30.11.61	14.10.85	19.02.82	14.10.85	DR	Promoted as Superintendent
6. Upal Bhattacharya, B.Com	12.12.60	14.10.85	01.04.85	28.10.85	DR	-do-
7. Ms. Tsering T. Bhutiani, ST, B.A. X	04.03.63	28.10.85	01.04.85	14.10.85	DR	-do-
8. Nibash Rajan Das, B.Sc, SC X	01.10.58	14.10.85	01.04.85	14.10.85	DR	-do-
9. Rownei Martin Chyne, ST, B.Com. X	09.04.55	14.10.85	01.04.85	14.10.85	DR	On Deprn with CBN, Guwahati
10. Manonika Saikia, (ST) B.Sc	21.01.60	14.10.85	01.04.85	14.10.85	DR	
11. Nehru Pegu (ST, B.Sc)	01.03.62	14.10.85	01.04.85	14.10.85	DR	
12. P.K. Daimary, (ST) BA	01.03.57	14.10.85	01.04.85	14.10.85	DR	
13. Uttam Kr. Das, SC, E.Sc X	24.10.59	14.10.85	01.04.85	14.10.85	DR	New Promoted as Superintendent
14. Jyotish Das, SC, E.A. X	01.02.59	14.10.85	01.04.85	14.10.85	DR	-do-
15. Bidhu Bhusan Karmakar, ST, BA X	01.02.61	14.10.85	01.04.85	14.10.85	DR	-do-
16. Gautam Das, SC, B.Com. X	08.05.64	14.10.85	01.04.85	14.10.85	DR	-do; on Loan basis to DRI, Ghy
17. Nandeswar Basumatary, (ST) BA	16.08.60	14.10.85	01.04.85	14.10.85	DR	
18. Sribas Dhar, SC, B.Sc. X	30.09.62	14.10.85	01.04.85	28.10.85	DR	New Promoted as Superintendent
19. Jayanta Kr. Hiwai, SC, B.Com. X	01.07.60	20.10.85	01.04.88	20.10.85	DR	-do-
20. Swapna Kr. Roy, SC, B.Com. X	20.11.56	20.10.85	01.04.88	20.10.85	DR	On Deputation with DRI, Imphal
21. Rajkumar Bhuminjoy Singh B.Sc.	01.07.60	20.10.85	01.04.88	25.10.85	DR	On Deputation with DRI, Imphal
22. Paokhokhai Neisiai, (ST), BA	01.01.58	28.10.85	01.04.88	28.10.85	DR	Expired
23. Hawiun Haokip, ST, B.Sc. X	01.08.59	28.10.85	01.04.88	28.10.85	DR	New Promoted as Superintendent
24. Manik Lal Choudhury, SC, B.Com. X	09.01.61	28.10.85	01.04.88	28.10.85	DR	
25. Snehtimong Sithou, (ST), BA	01.03.51	28.10.85	01.04.88	28.10.85	DR	Expired
26. S. Pulamte, ST, BA X	01.03.61	28.10.85	01.04.88	26.12.90	DR	
27. Subrata Choudhury, BA	28.03.61	01.03.88	26.12.90	01.03.88	DR	
28. Bijon Kr. Das, (SC), B.Com.	04.10.59	20.01.88	26.12.90	21.01.85	DR	
29. Abdul Kadar Zilani, E.Sc	19.01.54	06.10.80	13.12.81	07.04.85	FR	
30. Meiram Inramoni Singh, B.Sc.	01.03.61	10.03.86	01.04.88	10.03.85	DR	
31. Sankar Pratim Deb, B.A.	01.08.58	05.01.87	-05.01.89	05.01.87	DR	
32. Santosh Sil, B.A.	04.01.56	10.07.81	13.12.81	29.12.86	PR	
33. Prabir Kr. Sen, B.Com.	08.01.60	10.03.86	05.01.89	10.03.86	DR	On Deprn with DGCEI, Shillong
34. Manabendra Banik, M.Com.	23.10.59	07.05.86	05.01.89	07.05.86	DR	
35. Sujit Bhattacharjee, M.Sc.	29.12.58	12.03.86	05.01.89	12.03.86	DR	
36. Bhajahari Dutta, B.A.	06.11.58	31.07.81	13.12.81	10.04.85	PR	
37. Ngairangbam Sanatasi Singh, B.Sc.	01.03.60	10.03.85	01.04.89	10.03.86	DR	On loan basis to DRI, Kolkata
38. Dolan Ch. Choudhury, B.Com.	01.01.60	10.03.86	05.01.89	10.03.85	DR	
39. Th. Madni Singh, B.Sc.	03.01.61	10.03.86	05.01.89	10.03.85	DR	

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72. 1 Dulal Ch. Sharma, P.U.	01.03.51	01.03.71	13.12.81	10.04.86	PR
73. 1 Debesist Chakraborty, B.Com(Hons.)	29.04.55	10.03.51	05.11.81	10.03.86	PR
74. 1 Basudeb Bhattacharjee, B.Com.	09.03.55	27.07.81	13.12.81	17.03.86	PR
75. 1 Sudhir Ch. Barman, (ST), HSLC	01.04.50	14.03.74	13.12.81	21.04.86	PR
76. 1 Kartik Sarkar, B.A	31.01.55	27.07.81	13.12.81	15.04.86	PR
77. 1 Nirmal Ch. Sutradhar, SC, B.A	07.07.48	03.06.74	13.12.81	11.04.86	PR
78. 1 Alt. Bora, B.Sc.	01.11.56	14.10.81	01.02.82	10.04.86	PR
79. 1 Sankar Sengupta, B.Com.	08.03.57	01.02.82	24.05.82	11.04.86	PR
80. 1 Lakhinath Gogoi, B.Sc.	11.06.57	12.08.81	25.05.82	10.04.86	PR
81. 1 Arinu Guan Ali Ahmed, B.A	01.12.54	10.12.74	01.07.82	10.04.86	PR
82. 1 Deba Prasad Bora, B.Sc.	01.12.56	04.09.81	01.07.83	16.04.86	PR
83. 1 Surath Ch. Kalita, HSLC	01.03.52	11.03.74	01.10.83	11.04.86	PR
84. 1 Kabin Borakataki, B.A	01.07.56	19.08.81	01.03.84	07.04.86	PR
85. 1 Jayanta Kr. Purkayastha, P.U.	01.03.57	23.05.75	01.03.84	25.04.86	PR
86. 1 Chandra Kanta Baruah, B.Sc.	01.03.55	23.11.81	01.03.84	07.04.86	PR
87. 1 Smt. Sushila Lyngdoh(ST), HSLC	29.12.56	29.09.75	01.03.84	07.04.86	PR
88. 1 Suorjo Chakraborty, P.U.	12.04.55	10.11.75	01.03.84	19.12.85	PR
89. 1 Girindra Nath Haloi, SC, B.Sc.	29.02.55	26.09.81	01.03.84	07.04.86	PR
90. 1 Niranjan Ch. Malakar, (SC), B.A.	12.09.55	26.09.81	01.03.84	11.04.86	PR
91. 1 Nur Mohammed Sheikh, B.A.	01.01.55	24.10.76	01.03.84	07.04.86	PR
92. 1 Smt. K.M. Sylemien, (ST), M.A.	19.05.56	27.07.81	01.03.84	11.04.86	PR
93. 1 Mukunde Ram Das, HSLC	20.01.55	12.05.76	01.03.84	10.04.86	PR
94. 1 Bidhan Hazarika, (ST), B.Sc.	01.01.53	04.12.81	01.03.84	07.04.86	PR
95. 1 Smt. Sisensi Lanong(ST), B.A	01.05.55	01.02.82	01.03.84	15.04.86	PR
96. 1 Md. Abdur Rouf, B.A	25.03.52	12.05.76	01.03.84	22.04.87	PR
97. 1 Bikesh Kar, M.A	22.05.58	28.06.81	13.12.81	22.04.87	PR
98. 1 Subir Kr. Dasgupta, B.A	05.03.51	05.12.74	13.12.81	27.04.87	PR
99. 1 Lalk. Chandra Doley, (ST) P.U.	01.01.50	07.06.74	01.02.82	29.04.87	PR
100. 1 Babul Chandra Boro(ST), B.A	01.01.59	29.09.81	01.03.84	23.04.87	PR
101. 1 Dimbeswar Pegu, (ST), B.Com.	05.04.55	16.10.81	01.03.84	21.04.87	PR
102. 1 Dipak Kr. Dey, B.Sc.	20.04.56	28.09.81	02.03.84	21.04.87	PR
103. 1 Manindra Kumar Karmakar, B.A.(H)	01.12.58	19.01.82	02.03.84	28.04.87	PR
104. 1 Lila Phukan, B.Sc.	01.09.59	16.11.81	02.03.84	21.04.87	PR
105. 1 Ranesh Chandra Sharma, B.A.(H)	01.10.59	02.11.81	02.03.84	21.04.87	PR
106. 1 Girindra Kalita, B.A.	01.01.58	03.12.81	21.06.85	24.04.87	PR
107. 1 Lakh. Kanta Lora, (ST), HSLC	01.09.55	19.05.76	21.07.84	27.04.87	PR
108. 1 Pradip Gohain, B.A	23.11.55	16.11.81	21.07.84	27.04.87	PR
109. 1 Golap Ch. Das, SC, B.Com.	01.04.54	16.08.76	21.07.84	27.04.87	PR
110. 1 Kumud Ch. Bhuyan, B.Sc.	27.01.56	01.10.81	21.07.84	27.04.87	PR

F. o. in Court on.....

Expired

Court Off. no.

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111.	Someswar Baruah, P.U.	10.03.48	23.03.76	21.07.84	27.04.87	PR	
112.	Nripendra Nath Deikar, SC, BA(H)	C103.58	26.05.82	21.07.84	21.04.87	PR	Now Promoted as Superintendent.
113.	Kuladhar Shyam, (ST), HSLC	01.01.54	17.08.76	21.07.84	29.04.87	PR	Now Promoted as Superintendent.
114.	Samir Kr. Kundu, SC, B.Sc.	29.10.51	22.01.82	21.07.84	27.04.87	PR	
115.	Kripal Ch. Phukan, PU	01.01.56	24.02.76	21.07.84	27.04.87	PR	
116.	Balendra Keth Uzir, (ST), BA	30.06.54	23.01.82	21.07.84	21.04.87	PR	
117.	Dulal Kr. Das, HSLC	30.12.55	28.12.76	21.06.84	26.06.87	PR	
118.	Ms. Daimond Kawthoh, (ST), PU	27.03.53	19.05.76	21.07.84	24.09.87	PR	
119.	Ms. Neelam Bhattacharjee, PU	01.03.59	14.07.79	01.08.81	10.02.88	PR	
120.	Sanjoy Chettri, BA	12.03.65	C3.06.85	C3.06.85	03.09.87	DR	
121.	Ramendra Prasad Chanda, E.A.	15.01.53	13.06.76	02.03.84	06.06.88	PR	
122.	Kapil N. Sharma, B.A. (Ex-S)	01.03.53	23.06.85	23.06.90	23.06.85	DR	
123.	Ng. R.K. Singh, E.Sc.	01.09.61	02.06.88	23.06.90	C2.06.85	DR	
124.	Mukul Mahanta, BA	01.03.62	14.06.88	23.06.90	14.06.88	DR	
125.	Ms. Kranimoyee Das, SC, HSLC	26.12.56	05.06.76	21.07.84	02.06.88	PR	Now Promoted as Superintendent.
126.	U. Sarmah, (ST), B.Com. (H)	03.10.64	22.06.88	23.06.90	22.06.88	DR	
127.	Gautam Kr. Bhuyan, SC, B.Com.	26.09.58	28.05.88	28.06.90	25.06.88	DR	Now Promoted as Superintendent.
128.	Andrew Nongrum, (ST), BA	01.02.56	29.07.82	03.12.84	02.06.88	PR	
129.	Biren Bhattacharjee, E.Sc.	01.01.60	26.12.88	26.12.90	26.12.88	DR	
130.	Muktosha Acharjee, B.A.	01.03.58	19.11.82	19.11.84	02.06.88	PR	
131.	Kh. Narin Singh, S.A. (H)	01.03.54	22.12.88	26.12.90	22.12.88	DR	
132.	Nimaiendu Bhattacharjee, PU	26.07.57	01.03.83	01.03.85	15.06.88	PR	
133.	Sangkhuma Mualchin, (ST), HSLC	23.12.58	20.06.83	21.05.85	03.06.88	PR	
134.	Bishnu Bhutan Nath, HSLC	01.07.58	26.04.83	21.05.88	06.06.88	PR	
135.	Swapan Kr. Debnath, E.Sc.	08.01.58	C5.09.83	05.09.85	06.06.88	PR	
136.	Tapan Bora, PU	01.12.50	27.01.77	05.09.85	08.06.88	PR	
137.	Jagadish Ch. Das, SC, P.U.	15.01.56	27.01.77	05.09.85	06.06.88	PR	
138.	Debabish Bose, E.Com. (H)	16.01.62	08.02.83	05.09.85	05.06.88	PR	Now Promoted as Superintendent.
139.	Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.09.85	05.06.88	PR	Expired
140.	Naikur Rehman, PU	01.02.52	14.03.77	05.09.85	05.06.88	PR	
141.	Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.09.85	06.06.88	PR	
142.	Rati Ch. Das, B.Sc. LLB	C1.12.57	11.11.82	05.01.85	06.06.88	PR	
143.	Debasish Banerjee, B.Sc.	29.12.60	11.05.88	15.12.90	14.06.88	DR	
144.	Audesh Kr. Singh, B.Sc.	01.01.61	25.05.88	16.12.90	25.05.88	DR	Terminated.
145.	S.K. Choudhury, B.Sc.	11.04.60	29.01.88	26.12.90	28.01.88	DR	

File in Court 61.....

Court Officer.

Attestid
Dutta
Advocate

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-15- *AO (Lok)* *Shillong 29.7.05* -124-


COMMISSIONER OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG

ANNEXURE-2

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: cexshill@excise.nic.in



C. No. II(34)3ET-I/2001/

60531-580

Dated:

18 JUL 2005

To

The Deputy/Assistant Commissioner,
Central Excise Division,
Shillong Central Excise Commissionerate,
(ALL)

The Deputy/Assistant Commissioner,
Central Excise Division,
Dibrugarh Central Excise Commissionerate,
(ALL)

The Deputy/Assistant Commissioner,
Customs (P) Division,
Shillong Customs (P) Commissionerate,
(ALL)

*6A
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Subject: Seniority List in the grade of Inspectors Gr. 'C' as on 01.06.2005 - Circulation of

Consequent to the judgements dated 28.07.04 and 29.09.04 in O.A. No. 39/03 and 308/03 respectively, a Draft Seniority List was circulated to all concerned vide this office C.No. II(34)3ET-I/2001/55721-60 dated 31.05.2005. Representations/Objections, if any, had been invited against the Draft Seniority List. Representations received have been carefully examined. These representations are given below in brief alongwith reasons, if any, for grounds of disposal

It is contended that a person joining at a later time does not merit placement above others who have joined in the department earlier.

The seniority is determined by the order of merit in which they are selected for such appointment on the recommendation of the Union Public Service Commission or any other selecting authority. Thus, the seniority of the applicant has been fixed taking into account the year of selection i.e., 1984-85. Therefore, the representation for fixing seniority with reference to the date of joining is incorrect and hence not tenable.

With the above observation and decision all the representations received against the Draft Seniority List are hereby disposed of.

The Board vide its letter F.No. A.23024/21/2003-Ad.III.A dated 24.06.2005 has also agreed to implement the CAT's judgement and re-fix the seniority.

A copy of the final Seniority List of Inspectors is enclosed for circulation to all the concerned officers.

File in *Shillong*

Enclo: As above

Attested *Subba* *Advocate* *Court Officer* ADDITIONAL COMMISSIONER (P&V)

(J.P. MAMGAIN)

Contd...P/2.

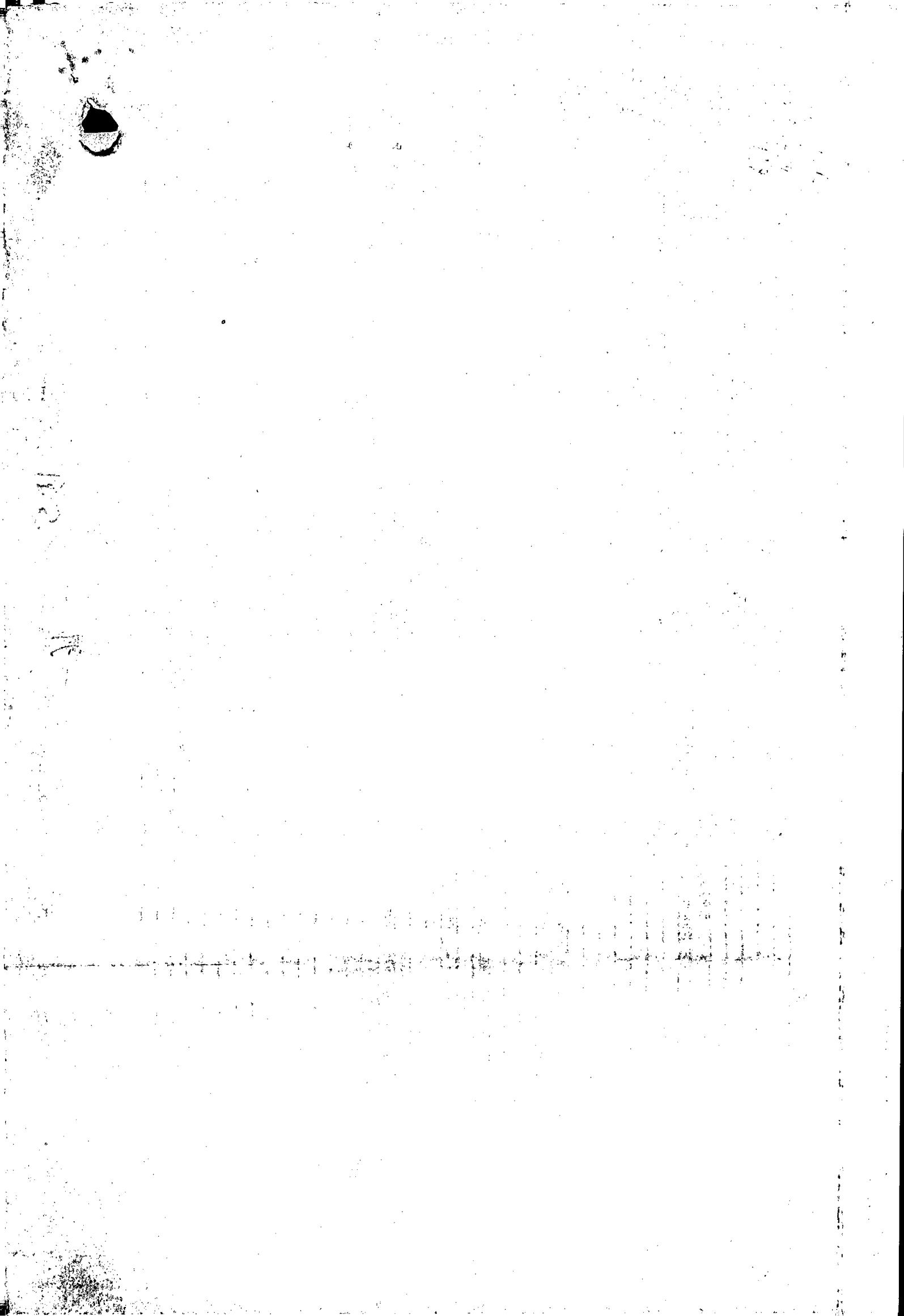
125 - 16 - SENIORITY LIST OF INSPECTOR AS ON 01.06.2005

Name & Educational Qualification		Date of Birth	Date of Apppt in Govt. service	Date of confirmation in Govt. service	Date of appointment as Inspector	Whether DR/PR as Inspector	Remarks		
S/No.	S/Shri	01	02	03	04	05	06	07	08
1.	Guru Prasad Das, B.Sc.	15.06.58	14.11.83	13.05.87	14.11.83	DR			
2.	Priyoram Doley, (ST) ✓	01.01.57	07.12.83	29.07.87	31.03.83	DR			
3.	✓ Sherbul Ahmed, B.Sc. ✓	01.03.61	21.04.84	01.04.88	21.04.84	DR			
4.	✓ Ramdev Goswami, B.Sc. (H) ✓	01.04.59	25.04.84	01.04.88	25.04.84	DR			
5.	✓ Saili Bhattacharjee, HSLC ✓	01.01.52	16.03.74	13.12.81	11.05.84	PR			
6.	✓ Santanu Mukherjee, B.Com. (H) ✓	14.06.61	19.03.84	01.04.88	19.03.84	DR			
7.	✓ Biswajit Kar, B.Com. ✓	23.03.60	07.06.84	01.04.88	07.06.84	DR			
8.	✓ Nalini Ranjan Das, HSLC ✓	01.03.53	20.06.74	13.12.81	10.12.84	PR			
9.	✓ Indrakanta Kalita, HSLC ✓	29.12.52	06.06.74	13.12.81	10.12.84	PR			
10.	✓ Pabitra Kr. Saikia, B.Com. ✓	28.05.60	04.05.84	01.04.88	04.05.84	DR			
11.	✓ Sunirmal Das Choudhury, B.Sc. ✓	30.08.58	27.04.84	01.04.88	27.04.84	DR			
12.	✓ Amit Kr. Sengupta, B.Sc. ✓	18.01.59	17.03.82	01.04.88	17.03.82	DR			
13.	Eikram Shankar, MA ✓	01.03.58	23.04.84	01.04.88	23.04.84	DR			
14.	Niranjan Dhar, B.Com. ✓	10.09.60	30.04.84	01.04.88	30.04.84	DR			
15.	Jonn Gilbert Kanit, (ST) ✓	01.01.55	14.09.84	01.04.88	14.09.84	DR			
16.	Amit Dutta, B.Sc. ✓	19.01.59	08.10.84	01.04.88	08.10.84	DR			
17.	Piush Kanti Dev, B.Com. ✓	31.12.60	24.04.84	01.04.88	24.04.84	DR			
18.	Biswajit Paul, B.Sc. ✓	08.01.61	30.04.84	01.04.88	30.04.84	DR			
19.	Ajoy Ghosh, B.Sc. (H) ✓	09.08.57	03.07.84	01.04.88	03.07.84	DR			
20.	✓ Pradio Kr. Mahanta, B.Sc. ✓	31.12.58	08.03.84	01.04.88	08.03.84	DR			
21.	Sashi Prasad Gogoi, B.Sc. ✓	20.11.58	08.03.84	01.04.88	01.03.84	DR			
22.	Dilip Kumar Sharma-I, B.Sc	01.02.58	08.08.84	01.04.88	08.08.84	DR			
23.	Jogodish Ch. Raibangshi, B.Sc	01.03.58	24.04.84	01.04.88	24.04.84	DR			
24.	Ranendu Dutta, B.Com. ✓	30.11.58	08.03.84	01.04.88	08.03.84	DR			
25.	Hem Chandra Sharma, BA	01.11.58	04.09.84	01.04.88	04.09.84	DR			
26.	Kishore Rn. Nath, B.Sc. ✓	01.01.58	27.04.84	01.04.88	27.04.84	DR			
27.	✓ Hamilton Coocer Marbaniang, (ST) ✓	28.12.53	05.03.84	Cff.	05.03.84	DR			
28.	✓ Sukumar Goswami, B.Sc. ✓	01.03.60	08.02.85	01.04.88	08.02.85	DR			
29.	✓ Ms. Nani Bora, BA	16.12.56	03.08.76	27.04.87	27.04.85	PR			
30.	✓ Sudip Kr. Dey, BA ✓	01.12.59	23.12.85	01.04.88	23.12.85	DR			
31.	✓ Shyam Sunder Joshi, B.Com. ✓	25.01.51	02.05.85	01.04.88	02.05.85	DR			
32.	✓ Makbul H. Borbhuwan, B.Sc. ✓	31.05.57	05.10.81	27.04.87	17.04.85	PR			
33.	✓ Sinam Chittaranjan Singh, BA ✓	13.10.61	12.03.85	01.04.88	12.03.85	DR			
34.	✓ Thoudom Ng. Singh, B.Sc. ✓	08.06.62	20.05.85	01.04.88	20.05.85	DR			
35.	✓ Tarun Kr. Dutta, MA X	23.01.60	04.10.85	01.04.88	04.10.85	DR	On Deputation with DRI, Guwahati		

Attested
N. Dutta
Advocate

Fee : 01.....

Court Officer.



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38. E.Sc.	29.05.60	14.10.85	01.04.85	14.10.85	DR	
39. Ean Roy. E.Sc.	23.11.60	14.10.85	01.04.88	14.10.85	DR	
40. N. Deb Pukhavastna, HSLC	01.01.52	11.03.74	29.04.67	29.04.85	PR	
41. Tapas Bhattacharjee, B.Sc.	31.03.61	14.10.85	01.04.88	14.10.85	DR	
42. Sved Ahmed Shah, B.Sc.	03.05.60	21.01.85	01.04.88	21.01.85	DR	
43. Prabal Chakraborty, BA	01.03.54	28.05.74	29.04.67	22.04.85	PR	
44. Vilay Tnape, E.Sc.	09.02.64	14.10.85	01.04.88	14.10.85	DR	
45. Abdus Salam Rukumuddin, B.Sc.	01.05.60	14.10.85	01.04.88	14.10.85	DR	
46. Uttam Kr. Dev - I, B.Sc.	28.01.60	14.10.85	01.04.88	14.10.85	DR	
47. Joy Gobinda Paul, BA	01.07.48	09.12.74	13.05.67	13.05.85	PR	
48. Ashish Kr. Nandi, B.Com.	16.03.61	14.10.85	01.04.88	14.10.85	DR	
49. Dilip Kr. Sharma - II, B.Sc.	01.11.59	14.10.85	01.04.88	14.10.85	DR	
50. Samiran Chakraborty, BA	16.01.57	15.07.81	13.12.81	23.04.85	PR	
51. Annada Ch. Roy, B.Sc.	12.02.63	14.10.85	01.04.88	14.10.85	DR	
52. Sheikh Amzad Hussain, B.Sc.	15.03.60	28.10.85	01.04.88	28.10.85	DR	
53. Hiranmoy Dutta, B.Sc.	18.02.62	14.10.85	01.04.88	14.10.85	DR	On Deputation with DG (Vig.) Kolkata
54. Kamaniva Bhattacharjee, B.Sc.	31.12.60	14.10.85	01.04.88	14.10.85	DR	On Deputation with SEZ, Jaipur
55. Abhijit Bhuyan, M.Com.	01.08.62	14.10.85	01.04.88	14.10.85	DR	
56. Jahar Kar, B.Com.	20.12.59	14.10.85	01.04.88	14.10.85	DR	
57. Atanu Roy Choudhury, B.Sc.	30.11.61	14.10.85	01.04.88	14.10.85	DR	On Deputation with DRI, Silchar
58. Utpal Bhattacharjee, B.Com	12.12.60	14.10.85	19.02.92	14.10.85	DR	
59. Manindra Saran, (ST) B.Sc.	21.01.60	14.10.85	01.04.88	14.10.85	DR	On Deputation with CBN, Guwahati
60. Nehru Pegu (S) B.Sc.	01.03.62	14.10.85	01.04.88	14.10.85	DR	
61. P.K. Daimary, (ST) BA	01.03.57	14.10.85	01.04.88	14.10.85	DR	
62. Nandeswar Basumatary, (ST) BA	16.08.60	14.10.85	01.04.88	14.10.85	DR	
63. Raikumar Bhuminiy Singh B.Sc.	01.07.60	20.10.85	01.04.88	20.10.85	DR	On Deputation with DRI, Imphal
64. Paokhokhei Neisiai, (ST), BA	01.01.58	28.10.85	01.04.88	28.10.85	DR	On Deputation with DRI, Imphal
65. Shehtimong Sitlhon, (ST), BA	01.03.61	28.10.85	01.04.88	28.10.85	DR	
66. Subrata Choudhury, BA	29.09.61	01.03.86	26.12.90	01.03.88	DR	
67. Bijon Kr. Das, (SC), B.Com.	04.10.59	20.01.88	26.12.90	21.01.88	DR	
68. Abdul Kadar Zilani, B.Sc.	10.01.54	05.10.80	13.12.81	07.04.85	PR	
69. Meiram Indramoni Singh, B.Sc.	01.03.61	10.03.86	01.04.88	10.03.86	DR	
70. Sankar Pratim Deb, B.A.	01.03.58	05.01.87	05.01.89	05.01.87	DR	
71. Santosh Sil, B.A.	04.01.56	10.07.81	13.12.81	29.12.85	PR	
72. Prabir Kr. Sen, B.Com.	08.01.60	10.03.86	05.01.89	10.03.86	DR	On Deputation with DGCEI, R U., Shillong
73. Manabendra Banik, M.Com.	16.10.59	07.05.86	05.01.89	07.05.86	DR	
74. Sujit Bhattacharjee, M.Sc.	28.12.56	12.03.86	05.01.89	12.03.86	DR	
75. Bhaishan Dutta, B.A.	05.11.58	31.07.81	13.12.81	10.04.85	PR	
76. Ngairananan Sanalal Singh, B.Sc.	01.03.60	10.03.85	01.04.89	10.03.86	DR	
77. Dolan Ch. Choudhury, B.Com.	01.01.60	10.03.86	05.01.89	10.03.86	DR	

File in Court on.....

Court Officer.

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78. N. Madan Singh, B.Sc.	01.09.91	10.03.86	05.01.69	17.03.87	PR
79. Dulal Ch. Sharmah, P.U.	29.04.59	27.07.81	13.12.81	21.04.85	PR
80. Debesish Chakraborty, B.Com(Hons.)	09.03.56	14.03.74	13.12.81	18.04.85	PR
81. Basudev Bhattacharjee-II, B.Com.	01.04.50	27.07.81	13.12.81	14.04.85	PR
82. Sudhir Ch. Barman, (ST), HSLC	31.01.56	14.10.81	01.02.82	10.04.85	PR
83. Kartik Sarkar, B.A.	01.11.56	01.02.82	24.05.82	11.04.85	PR
84. Aijit Bora, E.Sc.	08.03.57	12.08.81	25.05.82	10.04.85	PR
85. Sankar Sengupta, B.Com.	11.06.57	10.12.74	01.07.82	10.04.85	PR
86. Lakhinath Gogoi, B.Sc.	01.12.54	04.09.81	01.07.83	16.04.85	PR
87. Khirozuddin Ali Ahmed, B.A.	01.12.55	11.03.74	01.10.83	11.04.85	PR
88. Deba Prasad Bora, B.Sc.	01.03.52	19.06.81	01.03.84	07.04.85	PR
89. Surath Ch. Kalita, HSLC	01.07.56	26.09.75	01.03.84	25.04.85	PR
90. Kabin Borkataki, B.A.	01.03.57	23.11.81	01.03.84	07.04.85	PR
91. Javanta K. Purkavastha, P.U.	01.03.55	29.09.75	01.03.84	07.04.85	PR
92. Chandra Kanta Baruah, B.Sc.	29.12.55	10.11.75	01.03.84	07.04.85	PR
93. Smt. Sushila Lvngdoh(ST), HSLC	12.04.55	28.09.81	01.03.84	11.04.85	PR
94. Sudrivo Chakraborty, P.U.	12.09.55	21.10.76	01.03.84	07.04.85	PR
95. Niranjan Ch. Malakar, (SC), B.A.	01.01.55	27.07.81	01.03.84	11.04.85	PR
96. Nur Mohammed Sheikh, B.A.	19.05.56	12.08.76	01.03.84	10.04.85	PR
97. Smt. K.M. Sviemliel, (ST), M.A.	20.01.55	04.12.81	01.03.84	07.04.85	PR
98. Mukunda Ram Das, HSLC	01.01.53	01.02.82	01.03.84	15.04.85	PR
99. Bidhan Hazarika, (ST), B.Sc.	01.05.55	01.08.76	01.03.84	22.04.87	PR
100. Smt. Sibani Lanong(ST), E.A.	25.03.52	13.12.81	22.04.87		
101. Md. Abour Rouf, B.A	22.05.58	26.06.81	13.12.81	22.04.87	PR
102. Bikash Kar, M.A	05.03.51	05.12.74	01.02.82	27.04.87	PR
103. Subir K. Dasgupta, B.A.	01.01.50	07.06.74	01.03.84	29.04.87	PR
104. Lali Chandra Doley, (ST) P.U.	01.01.59	29.09.81	01.03.84	23.04.87	PR
105. Babul Chandra Boro(ST), B.A.	05.04.55	16.10.81	02.03.84	21.04.87	PR
106. Dimbeswar Pegu, (ST), B.Com.	20.04.56	28.09.81	02.03.84	21.04.87	PR
107. Dipak K. Doley, B.Sc.	01.12.58	19.01.82	02.03.84	28.04.87	PR
108. Manindra Kumar Karmakar	01.09.59	16.11.81	02.03.84	21.04.87	PR
109. Lila Phukan, B.Sc.	01.10.59	02.11.81	02.03.84	21.04.87	PR
110. Ramesh Chandra Sharmi, B.A.(H)	01.01.58	13.12.81	21.08.85	24.04.87	PR
111. Girindra Kalita, BA	01.09.55	19.03.76	21.07.84	27.04.87	PR
112. Lakhi Kanta Lora, (ST), HSLC	29.11.55	13.11.81	21.07.84	27.04.87	PR
113. Pradio Gonain, BA	07.01.55	01.10.81	21.07.84	27.04.87	PR
114. Kumud Ch. Bhuyan, B.Sc.	08.09.48	23.3.76	21.07.84	29.04.87	PR
115. Someswar Banuari, P.U.	01.01.54	17.08.76	21.07.84	27.04.87	PR
116. Kuladhar Shwar, (ST), HSLC	01.01.55	24.02.76	21.07.84	21.04.87	PR
	30.06.55	20.01.82			

File in Court on.....

Court Officer.

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120. I. Dasi, HSLC	30.12.55	28.12.76	12.05.64	26.05.87	PR
121. I. Dasmonti Kavithoh. (ST), PU	27.08.50	10.05.76	21.07.84	24.09.87	PR
122. I. Neiphiel Bhattacharjee, PU	01.03.55	14.07.74	01.05.81	10.02.85	PR
123. I. Sanjiv Chettri, B.A.	12.03.65	03.05.85	03.05.90	03.05.85	DR
124. I. Ramendra Prasad Chanda, B.A.	15.01.53	13.05.76	02.03.84	05.05.88	PR
125. I. Kaili N. Sharma, B.A. (Ex.S)	01.03.53	23.05.88	23.05.90	23.05.88	DR
126. I. Ng. R.K. Singh, E.Sc.	01.09.61	02.05.88	23.05.90	02.05.88	DR
127. I. Mukul Mahanta, BA	01.03.62	14.05.85	23.05.90	14.05.85	DR
128. I. L.J. Syntrem, (ST), B.Com.(H)	03.10.64	22.05.88	23.05.90	22.05.85	DR
129. I. Andrew Nongrum, (ST) BA	01.03.56	29.07.82	03.12.84	02.05.85	PR
130. I. Biren Bhattacharjee, B.Sc.	01.01.60	26.12.85	26.12.90	26.12.85	DR
131. I. Muktiboda Acharyee, B.A.	01.03.58	19.11.82	19.11.84	02.05.88	PR
132. I. Kh. Marit Singh, B.A. (H)	01.03.64	22.12.88	26.12.90	22.12.85	DR
133. I. Nirmalendu Bhattacharjee, PU	26.07.57	01.05.83	01.03.85	16.05.85	PR
134. I. Sangkhuma Mualchin, (ST) HSLC	23.12.58	20.05.83	21.05.85	03.05.85	PR
135. I. Bidnu Bhutan Nath, HSLC	01.07.58	26.04.83	21.05.88	05.05.88	PR
136. I. Swapan Kr. Debnath, B.Sc.	08.01.58	05.09.83	05.09.85	08.05.88	PR
137. I. Tapan Boru, PU	01.12.50	27.01.77	05.02.83	05.05.85	PR
138. I. Debasish Bose, B.Com. (H)	16.01.62	05.02.83	05.02.85	05.05.88	PR
139. I. Jayanta Kr. Hazarika, B.A.	27.11.57	27.11.77	05.02.85	05.05.88	PR
140. I. Tarak Ch. Majumder, BA	01.03.57	28.01.83	05.02.85	06.05.88	PR
141. I. Ratul Ch. Das, B.Sc. LLB	01.12.57	11.11.82	08.01.86	06.05.88	PR
142. I. Debovoti Bhattacharjee, E.Sc.(H)	29.12.60	11.05.88	16.12.90	14.05.88	DR
143. I. Debasish Banerjee, B.Sc.	11.04.60	20.01.85	26.12.90	26.01.88	DR
144. I. S.K. Choudhury, B.Sc.	30.10.56	18.12.81	02.03.84	10.01.89	PR
145. I. Ashok K. Bezboru, BA (Ex.S)	01.03.52	20.02.89	20.02.91	20.02.89	DR
146. I. A. Thomas Livingstone, BA	02.08.66	24.01.89	20.02.91	24.01.89	DR
147. I. Laitnankung Hmar, (ST) BA	01.07.59	02.03.82	24.08.86	05.01.89	PR
148. I. Samir Kr. Majumdar, B. A., EXS	01.03.52	02.01.89	20.02.91	02.01.89	DR
149. I. Sarathi Bhutan Roy, E. Sc.	24.10.60	11.04.89	11.04.91	11.04.89	DR
150. I. Swapan Kr. Das, B. Sc (H)	04.01.53	02.01.89	11.04.91	02.01.89	DR
151. I. Jagadish Choudhury, M. Com	22.01.51	16.11.89	16.11.91	15.03.89	DR
152. I. Gurucharan Deb Barman, (ST), E. Com.	02.01.55	22.01.77	03.12.84	09.01.89	PR
153. I. Nirmal Kanti Mitra, E. Sc. (H)	01.02.62	10.03.89	16.11.91	10.03.89	DR
154. I. Chunchokhola, (ST), E. A.	01.03.63	05.05.89	16.11.91	05.05.89	DR
155. I. Ms. Merus Churni, ST, E. Sc.	26.03.55	13.12.82	05.09.85	05.01.89	PR
156. I. Amio Sonowal, (ST), B.A.	31.12.57	16.03.89	16.11.91	16.03.89	DR
157. I. Pankaj Das (SC), B.Sc.	27.01.65	01.02.88	02.11.91	01.02.88	DR

File in Court on.....

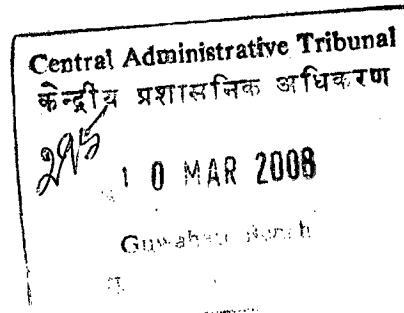
Court Officer.

At the
Mukta
Advocate

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,
GUWAHATI

IN THE MATTER OF O. A. NO. 117 OF 2007

AND



IN THE MATTER OF SRI BIKASH KAR, INSPECTOR OF CENTRAL EXCISE,
SHILLONG & FIVE ORS V/S. U.O.I. & SIX ORS.

AND

IN THE MATTER OF SHRI SANKAR PRATIM DEB, S/O SHRI

INSPECTOR OF CENTRAL EXCISE, SHILLONG

RESPONDENT NO.7

(Private respondent)

AND

IN THE MATTER OF APPLICATION UNDER SECTION 19 OF THE CENTRAL
ADMINISTRATIVE ACT, 1985

AND

IN THE MATTER OF MAINTAINING SENIORITY LIST OF INSPECTORS OF
CENTRAL EXCISE, SHILLONG ZONE CORRECTLY

AND

IN THE MATTER OF FILING OF COUNTER AFFIDAVIT IN THE APPLICATION
NO. 117/2007

1 That in respect of paragraphs Nos. 4.1 to 4.3 of the Application the respondent has nothing to submit, as the same are matter of facts and records of the Respondent Nos. 2 & 3.

1.2 That in respect of paragraphs Nos. 4.4 of the Application the respondent No.7 has this to submit that the physical standard or test taken at the time of recruitment is 'other qualifications' as prescribed in the Recruitment Rule; While Qualification required is 'Degree from recognized university or equivalent qualifications'. No averments can be made without inspecting the result sheet of test of physical standard in which the respondent No.5 appeared after being selected by the SSC and also without verifying the prescribed physical standards as applicable in 1985 and as applicable in 1988 as per Recruitment Rule of 1979.

1.3 That in respect of paragraphs Nos. 4.5 to 4.11 of the Application, the respondent has nothing to submit, as the same are matter of facts and records of the Respondent Nos. 2 & 3 and the Applicants.

1.4. That in respect of paragraph No. 4.12 of the Application, the respondent has to state that if it were the fact that this respondent No.7 was a private respondent in the O.A.No.39/03, the right to contest the Application is a civil right of the respondent. Not exercising the right is no way concerned with this Application of the applicants. The respondent No. 7 is no way concerned in recasting the seniority list of the Inspectors nor the facts and circumstances of the matter was known to the respondent No.7 in the referred case (O.A. No.39/03). As a matter of fact the respondent No. 7 also lost his seniority with the respondent Nos.5 & 8 as a consequence of the O.A.No.39/03. Therefore, allegation of the Applicants of this O.A. that the Applicants in O.A.No.39/03 had **in collusion with** the respondent No.7 filed the application is totally baseless, bizarre and misconceived. This is ill designed particularly to malign and tarnish the image of the respondent and

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therefore, appeals before the Hon'ble Tribunal to expunge the remarks made in this paragraph and order filing of additional addendum to the application by the applicants withdrawing the remarks thereon.

1.5. That in respect of paragraph No. 4.13 and paragraph No.4.14, the respondent has no comments to advance.

2. That in respect of contents of paragraph No.5 (i) it is stated that seniority list can not attain absolute finality as the assailments of seniority lists are adverse result of various misinterpretation of rules and orders of various *fora* including the Governments and legal fraternity and therefore there is no question of destabilization of any settled principle. Seniority attained/enjoyed by wrong principle shall be set right.

2.1. That in respect of contents of paragraph No.5 (ii) it is stated that the claim of seniority in a new department/employment has nothing to do with service in other departments/organizations. Rather the same emanates from the Government orders and directions. In this respect reference is drawn to paragraph No.4 of M.H.A., O.M. No. I-11/55-RPS, dated the 22nd. December,

1959. The seniority of the respondent Nos. 5 & 8 that may have been allowed vide the impugned Order in O.A.No.39/03 is 'notional' in character hence legally sustainable. The service rendered by the incumbents in other department/organization with other establishments or under the same Government or even otherwise during the 'notional period' is irrelevant.

2.2. That in respect of contents of paragraph No.5 (iii) to paragraph No. 5(v) of the application, it is stated that the respondent No.7 has nothing to aver.

2.3. That in respect of contents of paragraph No.5 (vi) to paragraph No. 5(ix) of the application, it is submitted that the respondent Nos. 1,2, 3 & 4 be directed to disclose the matters related to appointment of the respondent Nos.

केन्द्रीय
Central Administrative Tribunal

गुवाहाटी न्यायालय
Guwahati Bench

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2.4. That in respect of contents of paragraph No.5 (x) to paragraph No. 12 of the application, it is submitted that the respondent has no averments to place.

SUBMISSION OF RESPONDENT NO. 7

3. The respondent No. 7 hereby craves leave of the Hon'ble Tribunal to inform that the present O.A. is neither filed against the respondent No.7 nor directed towards the recasting of the seniority of the respondent No.7 and therefore not relevant to the respondent No.7

3.1 That the respondent No.7 reserves the right to amend and/or alter and/or rectify and or add or delete any or all of the parts of the ~~petition~~ above petition during the pendency of the Application.

P R A Y E R

It is therefore most respectfully prayed that the Application may be disposed of by passing any order or orders as may deem fit and proper by the Hon'ble Tribunal in bringing up administrative justice in this matter and

केन्द्रीय प्रशासन Upon hearing the respondent No.7.
Central Administrative Tribunal

11 MARCH 2008

गुवाहाटी न्यायालय
Gauhati Bench

Sankar Pratim Deb
09/03/08
Signature of the respondent No.7

DECLARATION

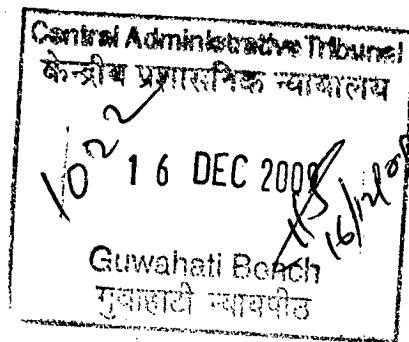
I Sankar Pratim Deb the above named respondent No.7 do hereby declare that the contents of this reply are true to the best of my knowledge and that no part of it is false nor any material has been concealed.

And

That the reply is filed bonafide for the interest of administrative justice as laid down in the Central Administrative Act, 1985.

Dated at Shillong the 4th. March 2008

Sankar Pratim Deb
09/03/08



Filed by
D. Tariq

H.R. Saha
Assistant Commissioner
Central Excise and Service Tax, Purnima
Guwahati.
Lokon Deka
15/12/08

15/12/08

1

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH GUWAHATI

OA NO. 117/2007

SHI BIKASH KAR & Others

.....APPLICANT

-VERSUS-

UNION OF INDIA & ORS

.....RESPONDENTS

IN THE MATTER OF:

Memorandum filed by the respondents enclosing the receipt of notice as per direction of the Hon'ble Tribunal's order dated 28.1.2008

- 1) That the above mentioned Original Application when came up for orders on 28.1.2008 before the Hon'ble Tribunal, Hon'ble Tribunal has been pleased to direct the Official respondents to give information regarding receipt of notice from the Hon'ble Tribunal as the applicants in the present case are seeking a direction to correct the seniority list showing their names above the private respondents.
- 2) That as per direction of the Hon'ble Tribunal order dated 28.1.2008 the Official respondents have taken receipt form all the private respondents and submit therewith (six copies if receipt dated 30.1.2008)

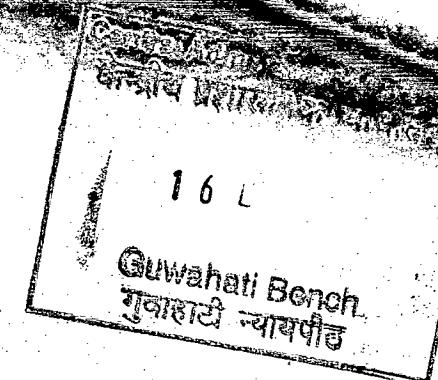
अधीक्षक (पी.एस.सी.)
 Superintendent (PLC)
 केन्द्रीय उत्ताद शुल्क, ग्राम
 Central Excise, Shillong

I have already
 Supplied the receipts
 on the counsel for
 the applicant
 N. Saha
 15/12/08

ATTN. & SUPERINTENDENT (LAR)

ACKNOWLEDGEMENT

Received copy of Order dated 28.1.08 passed by the Hon'ble CAT,
Guwahati Branch in OA No. 117 of 2007.



M.S.
30.1.08

(M.I. SINGH)

Inspector

Customs Division Aizawl.

M.I. SINGH

শাস্ত্রীক (পি.এল.সি.)
Superintendent (PLC)
কেন্দ্রীয় উত্তাপ শুল্ক, শিলাং
Central Excise, Shillong

শাস্ত্রীক (পি.এল.সি.)
Superintendent (PLC)
কেন্দ্রীয় উত্তাপ শুল্ক, শিলাং
Central Excise, Shillong

Sup. Ct. Law

Central Administration Tribunals
केन्द्रीय प्रशासनिक न्यायालय

16 DEC

Guwahati Bench
गुवाहाटी न्यायालय

Received the xerox copy of the leave notice
CAT's Guwahati in O.A. NO. 117/07 S&S
Bi.Kash Kole & others V/s. Union of India

(Case No. 1108
A.K. - 21/08)

Inspector,
Central Excise
Nohri Range
DHUBRI

C.N.O

copy forwarded to the D.C. Central Excise,
Guwahati with reference to his letter case 1104/
date/08/2007/28 dt. 29.10.08 for his kind personal
and respects

1101/01/08
Central Excise
Dhulbari

FAX NO. : 03662230316
JAN. 30 2008 04:52PM PI

FROM : ACCB

Signature (P.L.C.)
Superintendent (PLC)
केन्द्रीय उत्तर शुल्क, शिलांग
Central Excise, Shillong

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
16 DEC 2009
Guwahati Bench
गুৱাহাটী ন্যায়ালয়

RECEIPT

Received copy of Order dated 28.01.2008 passed by the Hon'ble C.A.T., Guwahati Bench, Guwahati in OA.No.117 of 2007 from the Office of the Deputy Commissioner, Customs Division, Agartala on 29.01.2008.

Santosh Shil

(Santosh Shil) *29/01/2008*
Inspector

Customs Preventive Force, *Udaipur*
(Under Agartala Customs Division)

Chirat
14/12/09

अधीक्षक (पी.एल.सी.)
Superintendent (PLC)
केन्द्रीय उत्पाद चुल्क, शिलांग
Central Excise, Shillong

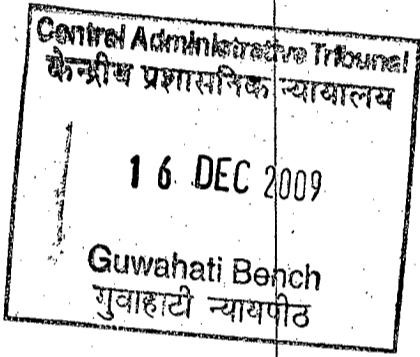
ACKNOWLEDGEMENT

I do hereby acknowledge receipt of the
Order dated 28-01-2008 passed by the
Hon'ble CAT Guwahati Bench Guwahati
in OA No 117 of 2007.

2 (and Due
06.02.08
(13th Feb DAS)

Superintendent

अधीक्षक (पी.एल.सी)
Superintendent (PLC)
छेन्नीय उत्पाद शुल्क, शिलांग
Central Excise, Shillong




Date 12/02/09

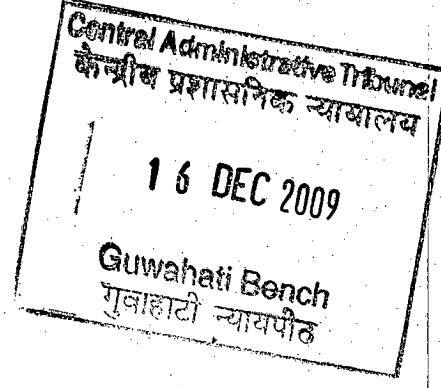
ACKNOWLEDGEMENT

I DO HEREBY ACKNOWLEDGED THE RECEIPT OF THE ORDER DATED 28TH JANUARY 2008 PASSED BY THE HON'BLE CAT, GUWAHATI BENCH, GUWAHATI, IN O.A. NO.117 OF 2007.

DATED: 05/02/08
THE DIBRUGARH

Subrata Chowdhury
(SUBRATA CHOWDHURY)
INSPECTOR
COMMISSIONERATE OF C.EXCISE & S.TAX
DIBRUGARH

Subrata Chowdhury
अधीक्षक (पी.एस.सी.)
Superintendent (PLC)
केन्द्रीय उत्पाद शुल्क, शिलांग
Central Excise, Shillong



Attention Shri T. C. Goyan Sirpol.

ACKNOWLEDGEMENT RECEIPT

Received a copy of the order dated 28.01.2008 passed by the Hon'ble C.A.T, Guwahati Bench, Guwahati in O. A. No. 117/2007 which was endorsed vide letter C. No. II(39) Misc/PLC/12/07/1529 dated 31/01/2008

Sankar Pratim Dev
31/01/18

(SANKAR PRATIM DEV)

Inspector (Hqrs. Audit)
Central Excise, Shillong.

Dev
14/12/09

सुप्रींटेंडेंट (पी.एल.सी.)
Superintendent (PLC)
सेंट्रल एक्साइज ब्यूल्क, शिलांग
Central Excise, Shillong

